MOTION RE FOOD SITUATION —continued

SHRI H. N. KUNZRU: (Uttar Pradesh): Mr. Chairman, the Food Minister referred with great regret yesterday to the various factors that had retarded the execution of the proposed by the Planning Commission in the second Five Year Plan and he told us what steps he proposes to take in order to increase food production in the near future and to deal immediately with the situation that had arisen. His account of the situawas straightforward and the measures that he proposes to take to deal with the present situation also seem to be sound but I am frankly. Sir, somewhat sceptical of the success of this plan. There has never been any doubt in any quarter with regard to the importance of the food problem and the urgency of increasing food production. There have been conferences between the Planning Commission and the Food Minister and conferences between the Central Government and the Food Ministers the States and yet, the result of all these efforts and conferences is practically nil. The Food Minister yesterday referred to a number of factors affecting the production of food but there is one important matter in this connection to which I wish to draw the attention of the Government. Sir. taking food production as a whole, is, taking both cereals and pulses, the acreage under food crops was about 245 million acres in 1949-50 and the production was about 54 million tons. This meant that about 4½ acres yielded a ton. Now, in the year 1956-57 which was admittedly a good year, the area under food crops, including pulses was about 275 acres and the production was about 68 million tons. This meant that about 4 acres yielded one ton. The yield per acre is, therefore, only slightly better than what it was in 1949-50. I do not think that anybody can regard this increase as in the least satsifactory. Now, take wheat. I will take rice and 1949-50, the wheat separately. In total acreage under food crops was

about 75 million and the production was about 24 million tons. This meant, roughly speaking, that about 3 acres yielded one ton of rice. In 1956-57, about 79 million acres yielded about 29 million tons of food. This means that slightly less than three acres in this particular year yielded one ton of rice. Here again, Sir, the result cannot be regarded as satisfactory.

Now take wheat. In 1949-50, the total area under wheat was about 24 million acres and the production was only a little over 6:3 million tons which meant, roughly speaking, that we could get one ton of wheat from about four acres.

Now let us take the year 1956-57. In that year there were about 33½ million acres under wheat and the yield was about 9:3 million tons. Well, this again means that slightly less than four acres yielded one ton of wheat. Here again there is not much progress.

If you take pulses separately the result is far from satisfactory. total area under pulses was about 49 million or, say, about 50 million acres in 1949-50 and the total yield about 8 million tons. That means six acres yielded one ton of pulses. 1957-58, the total area under pulses was 58 million acres and the yield was about 11½ million tons, that is, about 5 acres yielded 1 ton of pulses. But this was in that particular year, Sir; I mean, if you take the current year in which the production has not been very good, naturally the comparison between 1949-50 and 1957-58 will not be to the advantage of the year 1957-58.

Now I mention these figures to show, Sir, that although we incurred a great deal of expenditure on agriculture during the First Five Year Plan and have spent appreciable sums during the first two years of the Second Five Year Plan, the average production per acre, broadly speaking, remains what it was nine or ten years ago.

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In the First Five Year Plan, we spent about Rs. 181 crores on agriculture and during the first two years of the Second Five Year Plan we expected to spend about Rs. 60 crores on it; that is, the total expenditure in the seven years ending on the 31st March, 1958, amounted to about Rs. 240 crores. And yet we are as far off from intensive farming as we were when the First Five Year Plan commenced.

Now, Sir, there is one other point in connection with the production of food that I should like to place before the House. The Planning Commission, Sir, soon after its report was published, convened a conference of the State Food Ministers-I think that was towards the end of 1956. There was agreement between the Commission and the Food Ministers that the food production, which was to increased by 10 million tons in Second Five Year Plan, could further increased by 5½ million tons, that is, the Food Ministers agreed that the total additional production of food during the Second Five Year Plan could be 15½ million tons instead of the 10 million tons asked for by the Planning Commission in its Five Year Plan. But shortly after that, when the Central Food and Agriculture Minister convened a conference of the Food and Agriculture Ministers of the various States, the States demanded Rs. 115 crores more to increase food production by another 10 per cent. Later on, Sir, the States told the Foodgrains Enquiry Committee, in contradiction to what they had said to the Planning Commission, that in the present state things the total additional production would amount only to 60 per cent. of the present programme, that is, it was expected to amount to about 10 million tons only, which is the figure that was originally suggested by the Planning Commission.

Now, Sir, I cannot understand the position of the State Governments in this matter. If the Food Ministers of the States felt that without an additional substantial grant or aid from the Centre food production could not be increased any further, why did they not say so to the Planning Commission? Again, Sir, when the Food Ministers' Conference which was convened by the Central Food Minister asked for Rs. 115 crores more in order to increase the production by another 51 million tons, what attention did the Planning Commission or the Government pay to their demands? So far as I remember, Sir, the Prime Minister said in this House that not a rupee more would be granted to the States for this purpose and that it was expected that without the least additional grant they would be able to fulfil the targets laid down by the Planning Commission.

Now it seems to me, Sir, although the Food Ministers agreed to what the Plannig Commission wanted, it must have been extraordinarily difficult for them to produce 51 million tons more of foodgrains without additional aid from the Government of India. I do not say that the sum asked for by the States was a reasonable sum; they might have pitched their demands too high, but did the Central Government and the Planning Commission look into this matter and say that with additional funds to the tune of 50, 60, 70 crores of rupees the additional production could materialise? I have seen no papers, Sir, indicating that this demand was carefully considered, and I am not, therefore, surprised that the plan of making bricks without straw has on the whole failed.

Now, Sir, I come to the question of prices. The Planning Commission has pointed out in its Appraisal and Prospects of the Second Five Year Plan that there was a rise in prices of some 14 per cent. between April, 1956 and August, 1957. The Commission had in its Second Five Year Plan laid the greatest stress on the importance of not allowing prices to rise. Nevertheless, Sir, on account of the financial and monetary policies of the Government of India prices increased. I do

not think that the blame for it can fairly be laid on the Food Minister The policy adopted in regard to deficit financing and so on was the policy of the entire Government. It was business, therefore, of the Government as a whole which always recognised in theory that food production was the base of the Plan and, therefore, more important than what came to be called as the core of the Plan; yet, much less attention was paid than to the core. The general price index has, since August 1957 up to August 9, 1958, shown a further increase about 4.9 per cent. That is, the index on 9th August, 1958 stood at 115:8. The Food Minister told us that a decline in prices had taken place in many places. Well, I suppose he meant that there had been a decline recently in wholesale prices but he did not tell us how far the retail prices had been affected thereby.

Shri H. P. SAKSENA (Uttar Pradesh): He is not concerned with them.

SHRI H. N. KUNZRU: Till the other day—I cannot say what the rate today but I can say about a fortnight ago-both at Lucknow and at Agra wheat was selling at the rate of one seer and six chataks per rupee nearly at Rs. 29 per maund. whatever fall there has been in prices recently, is due to the fact that **khar**if crop is about to be harvested. We have seen such fall in prices availability of account of the near additional food crops, on account the prospects of the harvesting of **new** crop, but this decline is not last-And I am not certain, Sir, that so long as things continue as they are doing at present, this decline in prices will continue for many months. Nawab Ahmad Said Khan pointed out yesterday, as soon as the kharif crop is exhausted, prices will again rise and it is therefore this situation that has to be dealt with, for dealing which preparations must be done now.

Before I come to the measures proposed to be taken by the Food Minister, I should like to point out two

things. The Food Minister frankly admitted yesterday that the production of fertilisers on which to a large extent a substantial increase in yield per acre will be possible was very small up to the present time. have got, Sir, the exact figures with me and I find that in the year 1957. the quantity of fertilisers produced in this country in terms of Ammonium Sulphate amounted to about 3,80,000 tons. I understand, however, that this production will be rapidly increased in the next two or three years and that Government expect that by the end of the calendar year 1967 the production of nitrogenous fertilisers will amount to about two million tons. -Now, surely if agriculture was base of the whole Plan, if the availability of foodgrains and the keeping down of their prices were essential for the successful carrying out of the Plan, how is it that attention was not paid earlier to this very important question? We hear a great deal about arrangements made for the production of steel, of electrical goods and a number of other things. Could not little money have been diverted from these things to the establishment of more fertiliser factories? The fact is that Government themselves cherish the hope that without incurring additional expenditure they could increase the production of foodgrains substantially. They have met with the disappointment that anybody except the members of the Government might have expected.

There is another point to which ${f I}$ wish to draw attention and that is the deficiency practically in every that goes to the making up of the The Food Minister food programme. referred to several of these items yes-I do not want, therefore, to terday. go into this matter in detail there are two or three figures which will show to the House to extent we have fallen short in achievements as compared with the Sir, according to Plan targets. Plan target in respect of major irrigation, the additional food potential was to amount to about 30 lakh tons in the

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second Five Year Plan. But in the first two years the actual achievement or the actual achievement in 1956 plus the anticipated achievement in 1957-58 are expected to amount to 4.4 lakh tons only. Now, I can understand, Sir. a deficiency of an ordinary kind but here it seems nothing has been done. It is not merely failure in this small matter or in that small matter. It means-and the figures that I have given show it-complete neglect in respect of provision of adequate means for the utilisation of water that was available or that might become available by the end of the first Five Year Plan.

Now, I come to minor irrigation. The progress in this field is not Plan unsatisfactory. The target amounts to a food potential of 19 lakh tons and the achievement in 1956 plus the anticipated achievement in 1957-58 account for 7 lakh tons. This means that in five years if the progress is made only at this rate there will be additional production to the tune of 17} about lakh tons. Sir, wheshould like to know, ther the information that the Government have received with minor irrigation is reliable. because Ι put this question during the last seven or eight years we have had reason on more than one occasion to doubt the accuracy of the figures supplied by the State Governments. I remember, that when Shri Kidwai was Food Minister, the situation in Bihar became serious, and he told us that he did not understand how the food production had declined beyond all expectations when the programme with regard to minor irrigation, that is the construction of wells, had, as claimed by the Bihar Government, been almost fully carried out. On an earlier also when there was another Minister, we found that the information obtained with regard to minor irrigation needed correction. I would therefore like to know whether the officials of the Central Government and the Planning Commission who

visited certain areas recently, extended their investigations to this matteralso.

Sir, there is only one other matter in this connection which I want to refer to, and that is the production of improved seed. Now the Plan target was an additional production potential of 34 lakhs of tons. By 1956-57 and 1957-58 together the total production is expected to amount to 3.7 lakh tons only. Here too the are as starting as relating to major irrigation. Now, Sir,. how can we in these circumstances ever expect any plan for a rapid increase in food production or agricultural production generally to fully carried out? That is why T said that I feared that although the Food Minister had been frank with us and proposed to take measures tomeet the present crisis in a practical way, I doubted whether his plan would be fully carried out. Thismeans that the urgency of producing, more food in order to make the economic development of the country possible should be brought home to the State Governments. I have no doubt that in a general way everybody in India is aware of the importance of the food programme. But what I mean is that it should be brought home to the State Governments and the State Food and Agriculture Ministers that any slackness on their part or any deficiency in the means of producing more food would result in a serious setback to the country's economic development. It not derogatory perhaps for the Food Minister to say that he may not be able to command the prestige that is needed to make the State Governments realise their responsibilies to a. greater extent than they have done so far. But the Prime Minister · happily does command that prestige.

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): He has already addressed several letters.

Shri H. N. KUNZRU: I am glad to hear that he has done something in

this matter beyond saying that agriculture is the base of the Second Plan. But it is to be realised that the public is not aware of anything specially done by the Prime Minister to bring any nearer the realisations of our hopes with regard to additional food production. More definite steps have therefore to be taken to impress upon the State Governments to a greater extent the urgent character of their responsibilities, and upon the public the awareness and the readiness of the Government, the awareness of the importance of this problem by the Central Government and its promptness in taking adequate measures to increase our food supply. Unless this is done, I am afraid it will not be possible for us to gain objective.

Sir, there are only two questions that I should like to put to the Food Minister before I sit down. We have heard in recent weeks a great deal about the unsatisfactory food position in the U.P. and Bengal. Now. Sir, the Food Minister contended the other day in the Lok Sabha that his Ministry had sent to the U.P. as much as had been asked for by the State Government. The State Government on the other hand said that its difficulties were due to the failure of the Central Government to supply it adequate quantities of more food.

BHUPESH **GUPTA** Shri (West Bengal): They belong to the same party.

SHRI A. P. JAIN: May I ask where the statement was made by the State Government that their difficulties were due to lack of enough supplies from the Central Government?

SHRI H. N. KUNZRU: I that I read that in the papers. I think even in the debate that took place on an adjournment motion in the Lok Sabha it was pointed out that while the Central Government denied its responsibility for the present situation in the U. P., the U. P. authorities thought that it was the Central Government that was primarily responsible for the deterioration of food supply.

SHRI A. P. JAIN: Whatever have been contention of the U.P. Government about the constitutional and other responsibilities, I am sure that neither the Chief Minister of U.P. nor the Food Minister there ever made a statement that their troubles were due to the inadequate supplies made by the Central Government.

SHRI H. N. KUNZRU: May I take it then that the statement made by the Food Minister or by somebody else on behalf of the Government of India in the Lok Sabha that the Central had sent Government the Government whatever they had asked for stands?

SHRI A. P. JAIN: Quite surely it stands, although in the future I cannot say that I will always be able to meet all the demands of the State Government. That depends upon the stocks available with us. That that will also depend upon demands from different States. But nonetheless it as the U.P. is is a fact that so far concerned, we have met all the demands that they have so far made upon us.

SHRI H. N. KUNZRU: I am glad to hear that. At least one point is cleared up. Now I come to Bengal. In Bengal the defficiency in food supply was, I believe, estimated to be about 5,65,000 tons.

SHRI BHUPESH GUPTA: I shall give the information.

SHRI H. N. KUNZRU: Let us have it from the Food Minister and the hon, Member can correct him.

SHRI A. P. JAIN: Compared 1956-57 production, the production of West Bengal was short by a little more than four lakh tons. The West Bengal Government calculated their requirements at seven lakh tons on [Shri A. P. Jain.]

the basis of 15 ounces per adult per day. Actually, the availability of foodgrains is only 13.6 ounces per head in India. Even so, their calculation was that they needed seven lakh tons in order that they might be able to supply daily 15 ounces per adult.

SHRI BHUPESH GUPTA: May I correct him? I thought it would need a little correction.

Sir, on the basis of my talks with the Chief Minister of West Bengal, where he was also present for part of the time, we understood that their calculation of deficit of seven lakh under-estimate, tons was an according to me, but according to the Chief Minister himself. He told us, "We wrongly calculated our estimates and our assumptions went wrong. Therefore, I would require more." Then I understood that he required one lakh and fifty thousand tons for every month for the next four months Therefore Sir, the deficit was or so. originally estimated to be of order of twelve lakh tons. Then it was brought down, on some assumptions which, according to their estimates, are now wrong, to seven lakh tons. The Chief Minister of Bengal told me-he was here in Delhi also-that, "My estimate went wrong and I am putting up a claim, a demand, for bigger supply." Please tell the whole truth, not half truth.

Mr. CHAIRMAN: You are telling the whole truth.

SHRI BHUPESH GUPTA: I thought that I am a truthful person.

SHRI A. P. JAIN: Instead of telling the whole truth, my friend is trying to create confusion.

Sir, the fact is, the assessment of the food requirements in a State is done by that State Government. In the beginning of the year, the West Bengal Government calculated that they would be needing seven lakh tons from the Central Government, so that they might supply 15 ounces of foodgrains per adult per day. Not necessarily we accepted figure, but that was their own calculation. On the basis of that calculation, so far we have supplied to them 6,30,000 tons and there are three more months to go. I have come to certain arrangements with the West Bengal Government which I shall explain. But it is totally incorrect to say that the figure was assessed at anything more than seven lakh tons.

SHRI H. N. KUNZRU: I am glad that these figures have been given here, but the whole position is unsatisfactory. I cannot understand how the West Bengal Government agrees to reduce the deficit to onehalf and then again wants to double it. What it means, I cannot understand. But there is no doubt that the Central Government has sent it a little more than what it had originally asked for. I do not think, Sir, that we can lay the blame on the Central Government or that it is blameworthy. But I think we are bound, in all fairness, to say that the State Governments also must realise their responsibility and not throw their entire burden on the Central Government. The West Bengal Government must give a much more satisfactory explanation for increase in their demand than they have given so far.

What I have said shows that the present position is serious and that it spells a grave danger to the future economic development of the country. The Food Minister said yesterday in a general way that, while so far, the Government had depended on an extension of the cultivated area, it would have to pay more attention in future to intensive farming. This may be all right-in a general way, what he said was right. But the figures that I have given show that hardly any attention has been paid to this problem so far. What has happened to the additional water supplied by us, to the

fertilisers supplied by us, to the good seeds supplied by us? These things have not resulted in increasing the yield per acre to any extent that we of. This account become, therefore, a live, a burning question. It is not a theoretical question to be admitted when debates take place in this place or other House, by the Minister, but a question of life and death for us, a question on the success of which depends our future progress. I hope that not merely the Food Minister who is, let me say again, only to a small extent responsible for present state of things, but the entire Government will consider it its duty to take up this question and deal with it in the same way in which it has dealt with the question of industrialisation so far.

MR. CHAIRMAN: The Minister will reply at 4:30 today and you will go on sitting till then. I have got a long list of names here.

SHRI BHUPESH GUPTA: Why does the Minister reply at 4.30?

MR. CHAIRMAN: You see, not later, because he will have to clarify, he will have to answer, all the points. He may take an hour or one and a half hours. At 4:30, he will reply.

SHRI BHUPESH GUPTA: That means, there will be less number of speakers.

MR. CHAIRMAN: Why not? We know the problems. Only you want to give increased . . .

SHRI V. K. DHAGE (Bombay): Through lunch-hour also.

SHRI BHUPESH GUPTA: Yesterday, I suggested that we should sit till 6.00 and hon. Members did not agree and I do not know why.

Mr. CHAIRMAN: A majority.

Mr. Awadeshwar Prasad Sinha. I think you will be as brief as possible.

Shah MOHAMAD UMAIR (Bihar): All the Members may arrange about this.

Mr. CHAIRMAN: You may arrange yourselves.

श्री ग्रवधेश्वर प्रसाद सिंह (बिहार) : ग्रध्यक्ष महोदय, खाद्य के प्रश्न पर कल से हम लोग बहस कर रहे है। इसमें कोई शक नहीं कि यह सवाल बहत गम्भीर है। ग्रभी हम ग्रादरणीय पं० हृदय नाथ कुंजरू का भाषण सून रहे थे, जो बहुत ही विद्वतापूर्ण श्रौर फ़ैक्ट्स से भरा हुआ था। जिर भी हम इस सवाल पर दो दिन से जो भाषण सून रहे हैं उन पर श्रीर कम से कम एक बात पर मुझे बहुत बडा ताज्जुब हो रहा है कि हमारा इतना बड़ा देश है, इतनी बड़ी जन-संख्या है और उसकी पाप्लेशन हर साल बढती ही जा रही है। सिर्फ़ दस साल इस देश को स्वतन्त्र हुये हो गये तो क्या हम लोग यह समझते थे कि इतनी जल्दी हम दूध की नदी बहा देंगे और अपने देश में खादान्न के इतने बड़े सवाल को हल कर लेंगे ?

[Mr. Deputy Chairman in the Chair.]

हमारे बग़ल में चीन है, वहा पर भी देश को नये स्राधार पर बनाने के लिये बहत भ गिरथ प्रयत्न हो रहे है, बड़ा सराहनीय प्रयत्न वहां की सरकार कर रही है, वहां भी खाद्यान्न का सवाल विकट रूप में है। हमारे देश में सिवाय बंगाल या बिहार या उत्तर प्रदेश--ग्रमी थोड़ा थोड़ा राजस्थान का नाम भी सुनते है--इसके ग्रलावा पूरे देश में खाद्यान्न का सवाल जटिल नहीं है। एक दम सवाल ही नहीं है, यह मैं नहीं कहता, फिर भी काफ़ी ग़ल्ला है ऐसा सूनते है स्रोर अच्छे ढंग से उसको हल करने का काम चल है। मैं ग्रपने सूबे बिहार से जिक करना चाहता हूं ग्रीर से म्रांकड़े देकर उपाध्यक्ष महोदय, यह बत-लाना चाहता हं कि बिहार में क्या हालत

Motion re

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[श्री म्रवधेश्वर प्रसाद सिंह] है। सन् १९५६-५७ में ३.७ मिलियन टन प्रोडक्शन हुन्रा । सन् १६५७-५८ में २.२ मिलियन टन प्रोडक्शन हुआ यानी १५ लाख टन कम प्रोडक्शन बिहार में हम्रा। इससे हमें वहां बड़ी परेशानी हुई। फिर बिहार सरकार ने सेंटर से कहा और हमारे माननीय फ़ूड मिनिस्टर, श्री ग्रजित प्रसाद जैन जी, वहां गये । उन्होंने हमारे लिये बहुत कुछ किया है और उसको हम कभी भूल नहीं सकते हैं। वहां पर बिहार गवर्नमेंट के साथ कॉन्फ़्रेंस में सारी चीजें तय हुई भीर श्री टी॰ पी० सिंह रिलीफ कमिइनर बनाये गये। उसके बाद काम शुरू हुन्ना न्नीर यह तय हुन्ना कि बिहार में सिचाई के काम में वाटर रेट कम कर दिया जाय, जिनके पास खाने को नहीं है उनको की कार्ड दिये जायें, जो मिडिल क्लास के किसान है उनको कर्ज दिये जायं, श्रीर मजदूर जो खेती में काम करने वाले हैं उनको काम दिया जाय ताकि वे अपने खाने भर का पैदा कर सकें। यह सारा काम हमारे सूबे में शुरू आ। सेंटर ने भी यहां से स्टॉक देना शुरू किया। मई महीने में ६६ हजार टन ग्रन्न दिया गया, जुन में ६८ हजार टन दिया गया, में एक लाख टन दिया गया, श्रीर श्रगस्त में एक लाख १४ हजार टन दिया गया । इसके लिये हमारे यहां १५ हजार फेयर प्राइस शाँप्स खोली गई । उनमें जो ग्रॉफ़ टेक हुआ है वह इस प्रकार है:

६४ हजार टन, ८० हजार टन, जुलाई में १ लाख ग्रीर १ हजार टन, ग्रौर

ग्रगस्त में ५५ हजार टन ज्लाई के महीने में एक लाख ग्रौर एक हजार टन का आफ़ टेक हुआ क्योंकि उस महीने में खेतिहर मजदूरों को देने के लिये फेयर प्राइस शांप्स से ज्यादा मल्ला लिया गया मौर इस

वजह से बिहार में खेती का काम बहुत बढ़ा है। इस प्रकार बिहार में १५ लाख टन की कमी थी जिसमें से ५ लाख टन मात्र र्मेंटर ने दिया, फिर भी बिहार में शान से काम चल रहा है। इसकी वजह यह है कि वहां १४ हजार फ़ेयर प्राइस शाँप्स बहुत ग्रच्छे ढंग से काम कर रही हैं साथ ही बिहार की जितनी पोलिटिकल पार्टीज हैं वे कंबे से कंधा मिला कर इस प्रश्न को एक राष्ट्रीय प्रश्न समझ कर हल करने का प्रयत्न कर रही हैं। कम से कम म्रा**द**रणीय डा० हृदय नाथ भाषण में हम इस भ्रंश की बहुत उम्मीद करते थे कि सबको मिल कर काम करना चाहिये श्रीर वें केवल गवर्नमेंट की निन्दा ही नहीं करेंगे वल्कि इस घोर इशारा भी करेंगे क्योंकि हमारे ग़रीब देश में भ्रन का सवाल, खाने का सवाल, सदका सवाल है, एक राष्ट्रीय सवाल है जैसा कि हमारे प्रधान मंत्री ज़ी ने भी कहा है।

जहां तक यु० पी० का प्रक्त है, वहां इस साल पैदावार मे = परसेंट की कमी हुई है ग्रोर हर महीने ५५ हजार टन ग्रन उनको दिया जाता है। इसके श्रतिरिक्त खयाल है कि इस बार वहां सबका यह खरीफ़ काँप ग्रञ्छी होगी जहां तक बंगाल का प्रक्त है, वहां ७ लाख टन का डेफ़िसिट है श्रीर उसमें से साढ़े ६ लाख टन दिया जा चुका है भ्रौर सितम्बर, में एक लाख पंद्रह हजार टन दिया जायगा श्रीर ग्रक्तूबर में एक लाख दस हजार टन दिया जायगा। इस तरह से उनको ६ लाख टन दिया जायगा फिर भी वहां से कहा जाता है कि यह कम है, भ्रौर मिलना चाहिये। श्रब सवाल यह है कि एक ग़रीब देश में चाहेग़ल्ले का सवाल हो, चाहे किसी चीज का सवाल हो, उसकी एक लिमिटेशन होती है। हम कहां से लायें, हम क्या करें, हम ग़रीब हैं भ्रीर दस वर्ष में हम ऐसे तो नहीं हो गये हैं कि भपनी श्रवस्था को समझें नहीं **धौर वग्रैर,**

समझे हम कहें कि इतना खर्च करने के लिये तुम्हें देना ही पड़ेगा।

इंडस्ट्रियालाइजेशन की भी बात कही जाती है। इंडस्टियालाइजेशन के बारे में या एग्रीकल्चर के बारे में प्रथम पंचवर्षीय योजना में या दितीय पंचवर्षीय योजना में जो कुछ तय हम्रा था, उसे पालियामेट ने भ्रौर हम सबों ने क़ब्ल किया है। इतने बड़े देश में खेती की पैदावार बढाने के लिए कराड़ों श्रादिमियों को इंध्युज करके इस काम में लगाना और उनको आगे बढ़ाना ऐसा काम नहीं है जो दो चार वर्षों में किया जा सके । उनके पुराने तरीक़े हं जो हजारों वर्ष से वे करते ग्रा रहे है ग्रौर उनको सुधारने में समय लगेगा । इसलिये थोड़ा धैर्य से हमें देखना पड़ेगा। महज इसलिये कि खेती की **पैदावार में** उतनी बद्धि नहीं हो रही है जितनी कि हम चाहते हैं, ऐसा नहीं हो सकता कि हम अपने इंडस्ट्यालाइजेशन के प्रोग्राम को कम कर दें। उसे कम कर देने से हमें तरह तरह के नुक़सान हो सकते हैं। हमें दोनों तरफ़ •**खया**ल करना है । स्टेट गवर्नमेंट्स से हमें कहना चाहिये कि वे खेती की पैदावार बढाये श्रीर फ़र्टिलाइजर्स की तरफ़ श्रीर लैंड रिफ़ार्म्स की तरफ़ हमें इस तरह से देखना चाहिये ं कि खेती की पैदावार बढे। लेकिन गवर्नमेंट ने जो कुछ किया है, दो तीन सुबों के मलावा सभी जगह शान्ति है, सभी जगह खराक मिलती है, दाम ज्यादा नहीं बढ़े हैं, उसके तारे में भ्रब तक हमने किसी श्रपोजीशन मेम्बर की तरफ़ से कुछ नहीं मुना । बस, कमी है, •कमी है, केवल यही बात कही जाती है। ्पंडित कुंजरू साहब जैंसे वड़े लोगों की तरफ़ से भी जब ऐसा कहा जाता है कि परेशानी है, · तो उसका परिणाम यह होता है कि सारे देश में परेशानी फैल जाती है। इसलिये ऐसे माननीय सदस्यों से मेरी यह प्रार्थना है कि ्ऐंसे विकट सवाल पर ग्रापकी मदद मिलनी चाहिये श्रीर केवल समालोचना नहीं मिलनी ्चाहिये । इस सम्बन्ध में जैसी श्रनौपचारिक

कमेटी यहां बनी है, वैसी कमेटी बंगाल में पहले से काम कर रही है ग्रीर हर सब डिवी-जन में काम कर रही है, फिर भी कल वहां सत्याग्रह या दूराग्रह जो कुछ भी कहिये, वह ग्रारम्भ हो गया । यु० पी० में चाहे जन संघ हो, चाहे सोशलिस्ट पार्टी हो, चाहे कम्युनिस्ट पार्टी हो, सभी भ्रान्दोलन कर रही है। पहले प्रजा सोशलिस्ट मैदान में उतरे तो दूसरों ने कहा कि हम पीछे कैसे रहेंगे। बंगाल में फ़ोभन रेजिस्टेंस कमेटी की तरफ़ से लोग मैदान में उतरे हैं श्रीर अब श्रीर पार्टियां भी उतरेंगी । इससे कैसे एग्रीकल्चर बढ़ेगा, कैसे खेती की पैदावार बढेगी, कैसे गल्ले की क़ीमत कम रंगी, यह मेरी समझ में नहीं श्राता है। में यह नहीं कहता कि केन्द्रीय सरकार ने जो कुछ किया है उससे ज्यादा नहीं करना चाहिये, फिर भी जो कुछ किया गया है वह सराहनीय है। यह ठीक है कि पैदावार बढ़ाने के लिए हमें और काम करने चाहियें भौर फ़ुड पॉलिसी को कुछ बदलना चाहिये लेकिन सेंट्रल गवर्नमेंट ने जो किया है वह थोडा काम नहीं किया है, शानदार काम किया है और इसको हमें मानना चाहिये। जो काम किया गया है उसको न मानना कृतघ्नता है और यह नहीं होना चाहिये।

में सदन का और श्रधिक समय नहीं लेना चाहता । श्रन्त में हर पार्टी से में फिर यह श्रपील करना चाहता हूं कि हम सबको कन्धे से कन्धा मिला कर ऐसे दुरूह श्रीर जटिल सवाल में साथ साथ काम करना चाहिये।

Shri BISWANATH DAS (Orissa): Sir, I feel certain that the discussion of a very important question on the floor of this House for only two days is not enough. The very fact that so many friends want to speak and have no time, and that the few who speak have to speak with limitations, goes to show the anxiety exhibited by the hon. Members on all the sides of this House. Sir, this is a national problem, and I feel that it should be treated as such. When Members of Parliament belonging to the Congress

[Shri Biswanath Das.] Party met at Calcutta a few weeks back, Members representing the States of Orissa, Assam, West Bengal and Bihar, we discussed this question and we all felt that there was so much need for constituting a committee of Members of Parliament of both Houses in each State, with the Chief Minister of each State as its Chairman and with either the Food Secretary or the Food Minister of the State as its Secretary, to watch the progress of the work undertaken by the State Governments, and also to submit a half-yearly evaluation report of the work done in the different States. I would draw the serious attention of the Union Ministry to this aspect of the recommendations or the views expressed by the hon. Members Parliament belonging to the Congress Party. Sir, this is a practical way of giving effect to the wishes House and keeping a watch over the

progress so far made in the different

States.

While speaking this subon ject. Sir, I cannot forget the fact that in going to solve this serious problem, the hon. Minister of Food and Agriculture and also the Prime Minister have appealed to all the Parties in this House for co-ordinated and cooperative effort in this regard. the Communist Party in the Opposition, and I believe my hon. friend, Dr. Ahmad also in his maiden speech, offered that co-operation to the fullest extent. But one has to realise in this connection that unless we accept this offer with all sincerity and also feeling that we mean what we say, our discussions in this House would become only academic. When I say this, I say it with certain feelings. While speaking 1 P.M. very forcibly in his long speech, Dr. Ahmad put up a plea for the small holders and tillers of the soil as if the Communist Party believes in keeping the ownership of the primary means of production with the individual. I should like to have fullest clarification this issue on

If the Communist Party believes it. so far so good. If it does not, all the: discussion in this House reduces itself to something unreal because it. as a party propawill serve more ganda than actual expression of thewishes of this House. Leaving asidethe party propaganda and stunts, let. us come to the real problem. What are the real problems before us: today? My hon, friend said a lot about small holders and tillers of the soil and conferring occupancy rights. and ownership rights on the small holders or tillers of the soil, as if. that is the policy in which he believes. or his party believes. I join with him, unless I am given clearlyto understand that the Communist. Party are out to change their mode of thinking and also the essential principles on which they stand. Referring to the Kumarappa Committeereport, I say that our problem is really the small nolder. Who is the small holder? It is the man who has less than 2 acres of land. In Madhya. Pradesh the percentage is 49. Orissa 50 and in old Madras (including Andhra and Kerala) 51. In U.P. it is 58 and for Bihar the figure is. similar though it is not given. Theseare holders holding less than 2 acres. Coming to holders who have less than-5 acres, we have also a similar state. These two put together, we get in-Orissa 77 per cent., in old Madras (including Andhra, Kerala and Tamil Nad) 82 per cent., and in U.P. 84 per cent. of the entire holders: fore you will please see the problem and the problem of all: problems is the question of small holders. If my hon, friend has gone round the mofussil and if anything to do with the village life and cultivation, he will please agree with me that even the small acreage of land is being distrubuted in the various blocks in each village Therefore consolidation small plots. of holdings and co-operative farmings is really the problem which has to be faced in modern India. If the problem of cultivation and production has to be solved by the Government:

nothing more could be done except immediately by all by resorting possible means and finances to take positive steps in this direction. Mvstrong protest and regret is that very these two little has been done on aspects, though from 1948, at conferences of Ministers every year resolutions have been tabled passed and accepted that immediate and earnest efforts shall be made in the direction of co-operative farming and consolidation of land holdings. Nothing is being done.

Then we come to the question of fertilizers. Why talk of fertilizers? Are we really trying to help the agriculturists, the so-called tillers of the soil or the tillers who manage the soil whosoever it may be? helping them even with the composts or the human waste even municipal areas? Very little has been done in this regard. A lot waste is going on. It is being wasted and creating other problems in the country. Therefore I must frankly confess that we ourselves-the Governments at the Union and the States --have not been keeping ourselves properly alert to this all-important issue. This is a position that has to be admitted and accepted. My friend the Minister has quoted a lot figures. Figures are awfully puzzling. In the first place the figures in one publication of Government do not agree with that of others and secondly, despite all pleadings that may be put up by my hon. friend in the name of sample survey, I have to beg of him not to solely rely on these because sample surveys are not taken as widely, as scientifically and as accurately as they ought to be taken. They are in the infant stage. Therefore too reliance on these official figures has brought us to this position and I am sure that that position will not be improved unless we change our outlook in regard to the acceptance of these figures. I have no hesitation to that the official figures are incorrect. In this connection let me

refer to the note that I have submitted to my hon, friend and to the Planning Commission regarding defective planning. I refer especially to pages 11, 12 and 13. Here you will please see that the figures of the total food production from 1948 to 1957 as also the total imports for each of these years are given and they are added up. You will see that from 1948 to 1953 the figures ranged between 51 to 54 million tons. From. 1954 to 1957 they range between 63 to 65 million tons. If you take up the position that we were able to have our way so far as 1956 is concerned with 61 or 62 million tons of foodstuffs till 1956' that means at the end of the First Five Year plan period' there is no reason why we should go. in for imports with a production. figure of 66, 65 and 68 million tons. There is thus no justification if our figures are reliable and accurate. Again I have to state in this connection that the findings of the Kumarappa Committee . . .

Mr. DEPUTY CHAIRMAN: It is time Mr. Das. You have taken 20 minutes.

SHRI BISWANATH DAS: Have I. finished 20 minutes?

Mr. DEPUTY CHAIRMAN: Yes.

SHRI BISWANATH DAS: Could you give me 2 or 3 minutes for Orissa?

MR. DEPUTY CHAIRMAN: There are 35 speakers. I have to satisfy all.

SHRI BISWANATH DAS: I would like 2 or 3 minutes more if you can give, otherwise I will sit down.

MR. DEPUTY CHAIRMAN: Please wind up.

SHRI BISWANATH DAS: Sir, the food position in Orissa is very, very acute. When I speak of acute food position in Orissa one may not feel, one may not believe readily. But you have to realise the standard of life.

[Shri Biswanath Das.]

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and living in Orissa which is the minimum in India. There, the food price, the price of rice, the main food of the people is about Rs. 20 to Rs. 22 per maund. You can well imagine the difficulties and distress of people in the mofussil. My further difficulty and anxiety is that al the irrigation potential of the State has not been utilised. I feel sincerely and I have no hesitation to speak to friend that you should take immediate steps with the help and co-Government operation of the Orissa has increased so much, I have to tell you that the works finished in 1950 and 1951 have not been completely utilised and used because branch canals and medium sized irrigation canals have not been constructed, with three-fourth of the the result that irrigation potential of completed works is kept waste and the water flows to the ocean. Therefore, I would beg of my hon. friend to take immedirection to see diate steps in this that all these irrigation works are the best completed and utilised to advantage of Orissa and India. Thank you.

SHRI M. GOVINDA REDDY (Mysore): Mr. Deputy Chairman, this of food has not been problem given the attention that it should have been given both by the Central as well as the State Governments. Even after eleven years of independence, the Government have not done much to improve the yield per acre. The steps or the methods that have been taken by the Government have are not not been appreciated and appreciable. It is a chronic disease which requires radical measures. The steps that have been taken by Government to improve production look as if they are half-hearted and halting and patch-up things will not help in solving this problem. I urge upon the Government that land reforms should be undertaken at the earliest possible hour and enforced. as you do not make the tiller of the soil the owner of the soil he will

not have much enthusiasm, not have much mind to put his whole heart and soul into it and give the maximum production to the country. As you all know, the ryot is burdened with heavy agricultural debt. The methods or measures that have been adopted by the State and Central Governments in liquidating this agricultural debt will not be enough and even if they take a hundred they will not liquidate the agricultural debt. I would suggest a radical measure that the entire agricultural debt should be wiped out by legislation. Then only he will be position to feel that he is not burdened with agricultural debt and that he need not go to the moneylender again for his daily needs. In addition to this passing of legislation, the Government should step in with agricultural credit to give him money for his implements and for his other needs. Then only he will be the sole master and he will do his best to see that the production in India is increased. Great dams are being built certain parts of the country and especially in the north. It is regretted that the same facilities have not been extended to the southern States. And further, in addition to what is being done for constructing big dams, the Government should bestow thought and give more finances for minor irrigation. I know they are doing something now, but it is pretty little. Minor irrigation if it is tackled properly and proper incentives are given and proper facilities are if given, and minor tanks repaired, the benefit will be dispersed. So many villages in the districts in almost all the States will get benefited if this policy is persued, instead of concentrating more on bringing big dams into being. The construction of wells, particularly in the southern parts of the country and especially in some of the districts in Mysore and Rayalaseema, is the only remedy, to give irrigational facilities to the famine stricken areas in the What is being done is not at all appreciable, because it should be done on

a large scale, on a scientific basis. Instead of giving money or some subsidy to the ryot to construct his own well, the Government, through its P.W.D. agency, should take construction of wells on a large scale and on a scientific basis. Then only this problem will be appreciably.

Regarding the distribution of food, the steps that have been taken by the Government are not at all satisfactory, knowing fully well that the food problem is not satisfactory, that the prices of foodgrains are soaring up not only in U.P., West Bengal or Orissa, but in almost all States. have been reading statements issued by responsible leaders of political parties and if you want to verify the authenticity of their statements, if you refer to the price index, you will find that the prices of foodgrains have arisen abnormally and in almost all the States. The Government is callous to this problem. Before we got independence, the then Government was caring for public opinion. The very Congress leaders and organisations and units whenever made certain statements criticising the policies of the Government, the then Government used to respect it and that something see was But today public opinion is nowhere to be seen. It is not respected. So, the other remedy that will be left to the people is, to bring it home to the concerned authorities, through direct What is being done in U.P. is only this, that through agitation they have tried to call the attention of the Government and tried to call the attention of the people at large. And because of this agitation that is being carried on in U.P. the hoarders have tried to realise their follies and the hoarders have tried to release their stocks. In addition to this, the Government fair price shops are selling foodgrains at cheaper rates and. therefore, the prices of foodgrains have come down in certain parts of U.P.

Sir, if the political parties in U.P. had not given this threat and had not carried on this agitation, I do think Government would have realised the seriousness of the position in U.P. and in other parts of the country. The Food Minister was telling us yesterday that more than five lakh tons of foodgrains have been unearthed from the hoarders. What steps has he taken to put down or to take strict measures against hoarding profiteering? Before dence, we used to hear statements from Mr. Nehru and others that the persons who were responsible for the great massacre, people who were responsible for allowing the masses to die because of want of food in Calcutta, would be hanged in the streets of Calcutta. Today, these statements have all gone to the winds and the persons who made such statements in those days are now occupying responsible positions. They seem have forgotten what they said before they came to office. Sir, both with regard to production of food and with regard to distribution of food, Government have taken only half-hearted and halting steps and, therefore, they have not been able to solve this problem satisfactorily. Sir. methods that have been suggested or the methods that have been adopted by the Government are not at all satisfactory. trading in foodgrains should be eliminated completely to the extent of wholesale trade. I do not mean to say by this that private trade should be eliminated in regard to retail trade also. It could also be undertaken by the Government as far as possible. They are doing it through the fair price shops. That is there but they must open more fair price shops and. in addition to that, the entire wholesale trade in foodgrains should be the monopoly of the Government. The State Trading Corporation or other organization meant only this purpose should be set up and they should monopolise the entire wholesale trade of foodgrains India. Then only will the problem of food be satisfactorily solved.

[Shri M. Govinda Reddy.]

Sir, to give an incentive to the ryot, it is but right that the Government should, before the harvesting season or before the commencement of the sowing season, declare floor prices for all important food commodities. Then only would the poor ryots feel secure that after they produce certain quantity of foodgrains, are assured of a certain price. Otherwise, if they are left to the vagaries the market or of uncertain demands, they might feel so depressed that in spite of their effort, they are put to losses. They ryots then will also realise that they should not make too much profit when people are in trouble. Both the floor prices and the maximum prices should be fixed. I do not know whether the Government have fixed any maximum pirce for any of the important foodgrains at present. If they had done so, so much of increase in prices, the price that we have to pay through our noses for most of the foodgrains, would not have happened. Sir, the remedy that I suggest is that a radical step should be taken and radical measures must be taken by Government. Then only will they be able to solve the food problem.

Lastly, Sir, I have to say that so much of agitation is going on in U.P., in Bengal and in other areas, People are starving to death in certain parts of U.P. There appears to be no response from the Government for solving the food problem satisfactorily. They are, on the other hand, trying to solve this problem through bullets, through oppression and suppression of the peoples right. People are being arrested today, hooted down and are beaten up by the Armed Even the Legislators are not left out. If such a thing had happened in Kerala by now they would have seen the Presidents Rule but in U.P. because they are themselves ruling there, they are afraid to take any appreciable measure to solve this problem. I feel that the record of this Government for the last eleven years is not at all satifactory and I should say that they have lost the confidence of the people. The only way that this problem can be solved is that they should quit and others who are more interested in the larger masses of the people should come in. Then only will this problem be solved.

SHRI SHEEL BHADRA YAJRE (Bihar): Including yourself?

SHRI M. GOVINDA REDDY: Yes, including myself.

श्री गोपीकृष्ण विजयवर्गीय (मध्य प्रदेश): उपाध्यक्ष महोदय, श्रनाज का सवाल हमारे देश के लिये बहुत महत्वपूर्ण है। इस बहस के दौरान में एक सवाल यह उठाया गया कि इसकी जिम्मेदारी केन्द्रीय सरकार पर है या प्रान्तीय सरकारों के ऊपर। अनाज का संकट आज यू० पी० और बंगाल में ज्यादा है। बाकी और रियासतों में भी कीमत ऊंचा हो जामे से यह संकट हो गया है।

श्री शीलभद्र याजी : बिहार में भी है।

श्री गोपीकृष्ण विजयवर्गीय : बिहार में भी है। लेकिन मैं यह जानना चाहता हूं कि हमारे देश की प्रान्तीय सरकारों ने इस सम्बन्ध में क्या कार्य किया है। डा॰ कुंजरू साहब ने यह शिकायत की थी कि प्लानिंग कमीशन और प्राइम मिनिस्टर साहब ने इस काम के लिये रुपया नहीं दिया। लेकिन मैं समझता हूं कि यह बात ठीक नहीं है। हमारे प्रधान मंत्री जी न शुरू में यह सोचा था घौर ठीक ही सोचा था कि प्रत्येक प्रान्तीय सरकार को कृषि उत्पादन बढ़ाने के लिये अपनी योजनाओं में जोरदार प्रयत्न करना चाहिये। यू॰ पी॰ सरकार ने पिछले सात सालों में एभीकल्चर विभाग में ७॰

करोड़ रुपया खर्च किया है ग्रीर ग्रगर वह एक मन फी एकड़ भी उत्पादन बढा तो अब तक १५ लाख टन उत्पादन हो गया होता । सात सालों से सरकार इस कार्य को कर रही है फिर भी यह संकट उत्पन्न .हो जाता है तो यह एक बडे अफ़सोस की बात है।

श्री जैंड० ए० ग्रहमद (उत्तर प्रदेश) : यु० पी० में उत्पादन गिर गया है।

श्री गोपोकृष्ण विजयवर्गीय : मैं यह बात चाहता हूं कि यह बात साफ़ समझ ली जाय कि इस सम्बन्ध में केन्द्रीय सरकार की जिम्मेदारी नहीं है बल्कि प्रान्तीय सर-कारों को स्वयं इसकी जिम्मेदारी उठानी होगी । प्रान्तों में इतने कम्युनिटी प्रोजेक्ट्स खुले हुने हैं, सीड्स फार्म्स हैं और दूसरी स्विधायें दी गई हैं, फिर भी वे अपने अनाज का उत्पादन नहीं बढ़ा सकते है तो यह बड़े श्रफसोस की बात है।

ख़ैर, मै इतना श्रवश्य कहुंगा कि केन्द्रीय सरकार श्रीर हमारे खादा मंत्री जी इस सम्बन्ध में जो प्रयत्न कर रहे हैं वे काफी अच्छे हैं। जो कुछ भी मुश्किलात आई व कूदरत की तरफ़ से या कुछ दूसरी बातों के सबब से हुई लेकिन दो तीन साल से यह संकट है। इतना होने पर भी अनाज की सप्लाई केन्द्रीय सरकार की ओर से बराबर जारी है। क़रोब ६० लाख टन ग्रनाज यु० पी० को दिया जा रहा है। वैस्ट बंगाल को दिया जा रहा है। सप्लाई करने में कुछ देर हो गई है मगर स्पेशल ट्रेन ग्रनाज ले कर जा रही है। पंजाब के व्यापारियों ने जो गल्ला होई कर लिया था उसको सरकार ने ग्रपने कब्जे में कर लिया है भौर प्रान्तीय सरकारों को ज्यादा ग्रनाज जल्दी से भेजा जा रहा है । बहरहाल इस संकट के समय में विरोधी पार्टियों को चाहिये कि वे सरकार के साथ सहयोग करे। केन्द्र में जिस प्रकार श्रधान मंत्री जी ने इस संकट को दूर करने के लिये सब पार्टियों की एक कमेटी बना लो है उसी तरह से प्रत्येक प्रान्त में इस तरह की कमेटी जल्दी बन जायेगी । जैसा कि हमारे मित्र जैंड ग्रहमद ने कहा कि वे इस तरह का सहयोग देने के लिये तैयार हैं। तो मैं उम्मीद करता हूं कि वे सच्चे दिल से सरकार को सहयोग देंगे। इसकी शुरूवात इस तरह से होनी चाहिये कि वहां पर इस समय जो सत्याग्रह हो रहा है वह बन्द कर दिया जाये ताकि इस राष्ट्रीय संकट को सब मिल कर दुर कर सकें।

उपसभापति महोदय, मैं यह चाहता हूं कि हमारे जो प्रयत्न भारतवर्ष में कृषि उत्पादन बढ़ाने के हुये है वे बहुत ही नाकाफ़ी हुये हैं । कुछ समय पूर्व हमारे देश से चीन को जो डेपूटेशन्स गये थे, उनमे एक में कुछ ग्रॉफ़िसर गये थे ग्रीर एक में हमारे पाटिल साहब गये थे। उनकी रिपोर्टे निकल गई हैं। हम लोग कुछ पालियामेंट के मेम्बर भी चीन गये थे जिसको २ साल हो गये हैं। तो चीन के बारे में जो रिपोर्टे है उनसे यह मालुम होता है कि वाकई वहा के लोगों ने बड़ा कमाल का काम किया है। मैं उसका श्रेय इंगा वहां है मेहनती किसानों को, लेकिन वहां पर जां लैंड रिफार्म हुये हैं उनका भी बहुत असर पड़ा है। पिछले कुछ सालों में चीन में जो गेहं की पैदावतर हुई है उसके कुछ ग्रांकड़े मैं यहां पर देना चाहता हू। सन् १६४६ में चीन १३ मिलियन टन गल्ला पैदा करता था ग्रीर उस वक्त ग्रमरीका ३१ मिलियन टन गल्ला पैदा करता था । सन् १६५३ में चीन ने पैदावार बढ़ा करने १८ मिलियन टन पैदा किया और अमर्राका ने ३२ मिलियन टन पैदा किया। १६५७ में अमरीका में पैदाबार कुछ कम हो गई ग्रीर वहां २६ मिलियन टन ्रही गल्ला पैदा हुग्रा, लेकिन चीन में पैदावार वढा करके २३ मिलियन टन पैदा किया । उ के बाद इस एक साल में चीन में बहुत ज्यादा कांशिश की गई श्रीर वहां के किसानों ने ५२ फी सर्द ज्यादा पैदा किया जा लगभग ग्रमरीका वे [श्री गोपीकृष्ण विजयवर्गीय]

बराबर भ्रा गया । अब भ्राप यह देखिये कि दूसरे मुल्क अपनो जरूरत पूरी करते चले जा रहे हैं भौर हम पीख़े रहे जा रहे हैं। इसके कई कारण है कि जिनकी भ्रोर प्रान्तीय मरकारों को और केन्द्रीय सरकार को ध्यान देना चाहिये। हमारे प्राइम मिनिस्टर साहब बहुत दिनों से इस बात पर ओर दे रहे हैं कि कोग्रापरेटिव खेती बढ़नी चाहिये, लेकिन प्रान्तीय सरकारे इस भ्रोर ज्यादा ध्यान नही दे रही हैं। लैंड रिकॉर्म्स और सीलिंग के मामले में भी जो काम होना चाहिये वह नहीं हो रहा है। जब देश में संकट उत्पन्न होते हैं तो जो काम हम कर सकते हैं वह भी नहीं कर पाते हैं । इसलिये यह सारा संकट श्रापका खुद का पैदा किया हुआ है।

भ्राज नेहरू जी इस बात पर जोर दे रहे हैं कि हमारे देश में कोग्रापरेटिक्ज के जरिये खेती करने का प्रयत्न होना चाहिये, नेकिन कुछ लोग इस बारे में मतभेद रखते है कि जमीन की मिलकियत काश्तकारों की होगी या नहीं। फिर यह भी सवाल है कि भाजकल काभ्रापरेटिक्ज के सम्बन्ध में जो क़ानुन हैं वे भी ठीक ढंग के नहीं है। इसके ग्रलावा भ्रगर श्राजकल काश्तकार का कुछ रुपया चाहिये तो उसका अपनी हैसियत के मुताबिक रुपया मिलता है। ग्रगर उत्पा-दन पर रुपया मिले, न कि हैसियत पर, तब काश्तकार उत्पादन बढ़ाने का म्रवश्य प्रयत्न करेगा। भ्राज होता यह है कि बड़े काश्तकारों का रुपया मिलता है लेकिन छोटे भ्रौर गरीब काश्तकारों को रूपया नही मिलता है । इसलिये कोग्रापरेटिब्ज सम्बन्धी कानुन में कुछ तरमीमें करने की जरूरत है ताकि श्रोटे किसीनों को भी पूरा लाभ मिल सके। **भ्रभी** हमारे देश के काश्तकार इस स्टेज में नहीं हैं कि वे सबके सब कोग्रापरेटिका में भ्रा जायें । जैसे जैसे काइतकार समझते जायेंग कि मिल कर काम करन से क्या लाभ होता है, वे अपनी कोग्रापरेटिब्ज बनाते

जायेंगे। इस तरह तीन चार स्टेज में हमारे देश के काश्तकार कोग्रापरेटिव्ज में सकते हैं। एकदम कोग्रापरेटिव्य में ग्राना: उनके लिये मुमकिन नही है।

मुझे याद है कि एक बार मैं सेवाग्राम गया हुआ था तो वहां वर्कर्स की एक छोटी मीटिंग में गांघी जी ने भ्रपने प्रवचन में यह कहा था कि भ्रगर हिन्दुस्तान में हमें ग्रहिसा-त्मक समाज बनाना है तो काश्तकारों को कोग्रापरेटिव ढंग से काम करना चाहिये । उन्होंने बड़ी जोर से उसकी ताईद की थी। में वहां मौजूद था ग्रीर उन्होंने बहुत देर तक यह समझाया था कि जब सहकारो ढंग से काश्तकार काम करेंगे तभी हिन्दुस्तान के श्रन्दर ठीक ढंग से खती की उन्नति हो सकती है।

हमारे फूड मिनिस्टर साहब ने एक बहुत ग्रच्छा फैसला किया है कि ग्रगर जरूरत पड़ी तो हम सारे खाद्य व्यापार को कंट्रोल कर लेंगे । मैं इसको बहुत मुनासिब समझता हूं, जब कि देश में संकट है हिन्दुस्तान के व्यापारी गैर जरूरी तौर पर क़ीमतें बढ़ा रहे हैं भीर होडिंग कर रहे हैं। ये देश के किसी शत्रु से कम नहीं हैं। मैं इन व्यापारियों को देश का बहुत बड़ा शत्रु समझता हूं। जब कि देश संकट में पड़ा हुआ है, लोग भूखीं मर रहे हैं, य लोग ऐसी परिस्थित से लाभ उठा कर मुनाफ़ा कमा रहे हैं । मेरे ख़याल में ऐसे व्यापारियों को सस्त सं सख्त सजा देने का क़ानून बनना चाहिये। इन लोगों दे होर्ड किये हुये गल्ले को कब्जे भें ले कर के, जनता को मुनासिब कीमत पर दिया जाना चाहिये ।

ग्रन्त में ग्रौर ज्यादा बातें न कहते हुये[.] फूड मिनिस्टर साहब की गॉलिसी की जनरल ताईद करता हुं भ्रौर मैं समझता हूं कि प्रान्तीय[ः] गवर्नमेंटों को भौर ज्यादा प्रयत्न करना चाहिये । प्रान्तीय गवर्नमेंटें भ्रपने

का प्रयत्न नहीं कर रही हैं। इसलिये हमारे देश में जितना ग्रन्न का उत्पादन हो सकता है वह नहीं हो रहा है। इतना कह कर मैं समाप्त करता हं।

श्री ग्रब्दुर रज्जाक खान (पिहचमी बंगाल) : डिप्टी चेयरमैन महोदय, मैं ग्रपनी तरफ़ से कोई नई बात पेश करना नहीं चाहता। जो बात हमारी तरफ़ से कही गई है मै दो चार लफ्जों में उसको दोहराना चाहता हूं। लेकिन मेरी ग्रसली बात, जिसे मैं पालियामेंट के सामने पेश करना चाहता हूं, वह मेरी स्टेट का मसला है। मेरी स्टेट में जो मूरत इस वक्त चल रही है उसकी तरफ़ खास ध्यान दिलाना मेरा मक़सद है। जब से कल से यहां फूड पर, ध्रनाज पर, गुफ्तगू चल रही है, बड़ी अच्छी अच्छी बातें हो रही है। हमारे वैस्ट बंगाल में इसी १५ तारीख़ से एक जबरदस्त तहरीक़ चल रही है। भ्राज भ्रापने भलबारों में देखा होगा कि वहां तकरीबन पाच मौ श्रादमी गिरफ्तार दुये है । इसका हल मैं मांगता हुं। इस पालियामेंट में जितनी भी बातें हुई हैं ग्रीर जो भी कहा जा रहा है, उससे यह जो पेचीदगी है वह हल हो सकती है या नहीं, यह मसला मैं पेश करना चाहता हूं। यह ठीक है कि यहां पर कोग्रापरेशन की दावत दी गई धौर उसे अपोज़ीशन की तरफ़ से क़ब्ल भी किया गया। लेकिन हम्रा यह कि १५ तारीख को एक मूवमेंट बंगाल में शुरू हो गया। यहां एक मिलीजुली कमेटी बन चुकी है स्रोर उसके बाद हमारे फुड मिनि-स्टर साहब बंगाल भी जा चुके है, लेकिन फिर भी कोई नतोजा नहीं निकला है। वहां ग्रवाम की तरफ़ से जो मांगें पेश की गई है उनका कोई हल अब तक नजर नहीं आया उस मसले को छोड़ दिया गया और एक तरह से मजबूर किया गया कि १५ तारीख से तहरीक़ शुरू हो, मूवमेंट जारी हो, हजारों श्रादमी जेलखाने चले जायें स्रौर क़ानून तोड़ा जाये । खैर, उस पर में बाद को श्रौर तशरीह के तौर पर आऊंगा।

सबसे पहले में यह कह देना चाहता हं---जैसा कि हमारी तरफ़ से कहा गया है कि हम यह बहुत ग्रफ़सोस के साथ महसूस करते हैं-कि पैदावार जैसी बढ़नी चाहिये वैसी बढ़ नहीं रही है। में पूछना चाहता हूं कब तक चलेगा? कब तक श्राप बाहर से श्रनाज मंगाते रहेंगे ? सुरत यह है कि एक तरफ़ भ्राप बाहर से भ्रनाज भी मंगवा रहे है और दूसरी तरफ़ यहां कहत भी है। एक तरफ़ तो हमारा भविष्य बन्धक में पड़ रहा है, हमारे ऊपर कर्ज पर कर्ज चढ रहा है भ्रौर दूसरी तरफ़ लोग खाये बगैर मर रहे हैं। तो यह सूरत कैसे हल होगी? हम चाहते हैं कि गवर्नमेंट की तरफ़ से कोई भी ऐसी सूरत पैदा की जायं--क्योंकि गवर्नमेंट के बिना कुछ हो नहीं सकता है---गवर्नमेंट कोई भी ऐसी सूरत पैदा करे जिससे हम सब मिल कर के इस मुसीबत को दूर कर दें भौर मुल्क के लोगों को इस मुसीबत से नजात दिलायें ।

श्री जसपत राय कपूर (उत्तर प्रदेश) : डा॰ बी॰ सी॰ राय ने कहा कि मिल कर काम करो लेकिन फिर भी ज्योति बसु साहब ने क्यों यह तमाशा खड़ा कर दिया ?

श्री अब्बुर रज्जाक खान : मैं उस पर श्राऊंगा । वह सब हमें मालूम हैं हमारे फूड मिनिस्टर साहब के पास उस बारे में कापी भी श्राई है । १५ तारीख को मीटिंग बुलाई गई जब कि उनसे कहा गया कि एक दिन पहले १४ तारीख को फूड एडवाइजरी कमेटी की मीटिंग बुलाइये लेकिन नहीं १५ तारीख को ही मीटिंग होगी । जब एक तरफ उसी दिन मूवमेंट शुरू होता है तब दूसरी तरफ उसी दिन को श्राप मीटिंग की तारीख रखते. हैं ।

श्री शीलभद्र याजी : १४ तारीख को पश्चिमी बंगाल के चीफ़ मिनिस्टर साहब यहां थे, इसलि मीटिंग नहीं बुलाई ।

श्री ग्रब्दर रज्जाक खान : जो बात है वह सब को मालुम है। उसकी कापी हमारे पास है। खर, मेरे कहने का मतलब यह है कि पैदावार बढाने का जो मामला है उस पर गवर्नमेंट की तरफ़ से काफ़ी ध्यान नहीं दिया जा रहा है। हम यह महसूस करते हैं इस पर ज्यादा कहने की जरूरत भी नहीं है। इस तरीक पर, एक तरफ़ तो हम मारगेज हो रहे ह--हर साल १५० करोड़ रुपये का श्रनाज मंगवा रहे ह---श्रौर दूसरी तरफ़ यह है कि उसकी जो तकसीम होती है, उसका जो बटवारा होता है, उससे जो प्राइस कंट्रोल है वह तो कायम है लेकिन लोग मर रहे है, सारे मुल्क में ग्रनाज ग्रनाज की चिल्लाहट सब से ज्यादा हो रही है, सब जगह इसका शोर है, हंगामा है, जेलखाना है, वड़ी बड़ी तहरीक हं, ऐसी ऐसी तरहरीक़ हो रही हैं जो कि ३० साल से नज़र नहीं ग्राईं।

तो इस मुनीबत को दूर करने के लिये हमारी तरफ़ से जो भी कांग्रापरेशन का ग्रॉफ़र दिया गया है उस पर हम कायम रहने के लिये तैयार हैं ग्रौर कायम रहेंगे लेकिन ग्राप यह बताइये कि कब तक पैदावार बढ़ेगी! प्लानिंग कमीशन ने हम लोगों को बताया कि हमको फूड की पैदावार बढ़ानी पड़ेगी ग्रौर उसके साथ प्लानिंग कमीशन ने यह भी कहा कि यह मानी हुई बात है कि लेड रिफ़ॉर्म भी करना पड़ेगा, इसके बगैर कुछ नहीं होगा। हमें ग्रफ़ीस है कि फूड मिनिस्टर की तरफ़ से बड़ी ग्रच्छी ग्रच्छी बातें कही गई लेकिन इस लेड रिफ़ॉर्म के मुताल्लिक उन्होंने कुछ भी नहीं कहा।

श्री ए० पो० जैन : ग्रब कहूंगा :

श्री अब्दुर रज्जाक लान : आपका शुक्रिया । लेंड रिफ़ॉर्म के बगैर आप अगर प्रूड प्रॉब्लम को सॉल्व करना चाहते हैं तो यह हो नहीं सकता है । में यह दरियाफ्त करना चाहता हूं कि कब तक श्राप यह करना चाहते हैं, कितने दिनों में श्राप इसको करना चाहते हैं। इसके लिये श्राप एक टाइम रख दें। सन् १६५४ में श्राप जानते हैं कि इसी हाउस में हमने एक तजवीज पेश की थी श्रीर उसमें कहा गया था कि प्लान की काम-याबी के लिये लैंड रिफ़ॉर्म जल्दी से जल्दी किया जाय। उस दिन से हम इस बारे में चिल्ला रहे हैं श्रीर उसे एक हद तक मान भी लिया गया है—एक हद तक में इसलिये कहता हूं क्योंकि श्रमल में कुछ श्रकदाम नहीं हु श्रा है—लेकिन वह मामला वहीं का वहीं है श्रीर कब तक इस तरह रहेगा यह मालूम नहीं है। तो यह श्रन्थेर है।

ग्रब, एक ग्रौर सवाल है ! डिस्ट्री•
ब्यूशन का जो नया तरीक़ा तजवीज किया
गया है कि कंट्रोल किया जायगा, यह बड़ी
ग्रच्छी तजवीज है लेकिन पैदावार बढ़ाने के
लिये लड रिफ़ॉर्म को छोड़ कर ग्रौर कोई
दूसरा रास्ता नहीं है । ग्रगर ग्रौर कोई
दूसरा रास्ता ग्रह्तियार किया गया तो मैं
यह जरूर कहूंगा कि यह कामयाबी की सूरत
नहीं होगी।

भ्राप रोजभर्श कीमत का बढ़ा रह है: इस वक्त प्रॉब्लम यह है कि एक तरफ़ तो हम फ़ॉरेन एक्सचेज की बला में फंस गये हैं और दूसरी तरफ क़ीमत बढ़ती जा रही है। स्रापके प्लान ी कामयात्री के लिये जो कीमत का मामला है भौर प्राइस कंट्रोल की जो बुनियादी बात है वह दोनों खत्म हो गई है। उस चीज को हम मिस कर चुके हैं। ग्रब ग्राइन्दा होल प्लानिग्का क्या ग्रसर होगा यह मालुम नहीं है। हो क्या रहा है? इस वक्त ग्राप हमारे यहां जाइये तो ग्राप देखेंगे कि किसान लोगों को ३० ६० भ्रौर ३२ ६० मन चावल खरी-दना पड़ता है। तो इस तरह से उनकी जो रही सही हालत भी थी वह भी बिल्कुल खत्म हो रही ह । उनकी परचैजिंग पावर दिन बदिन खुत्म हो रही है। ऐसी हालत में

स्राप उनसे क्या उम्मीद कर सकते हैं कि वे ज्लान को कामयाब बनायें? स्राज एग्रोकल्चर का, फूड का, स्रनाज की पैदाबार बढ़ाने का सवाल जरा पेचीदा है। इसलिये हमको बहुत काफ़ो तशवीश के साथ बैठ कर इस पर ध्यान देना चाहिये सौर जो कुछ भी करना हो उसके लिये तैयार होना चाहिये।

मै श्रापको बताऊं कि कंट्रोल के नाम पर बैस्ट बंगाल में क्या हाल हुम्रा । म्रापको मालुम होगा कि गुजिश्ता साल वैस्ट बंगाल की फुड मिनिस्ट्री की तरफ़ से एक व्हाइट पेपर निकला था ग्रौर उसमें कहा गया था कि १२ लाख टन का घाटा है लेकिन जब उनका बजट सेशन होने लगा तो गवर्नर साहब की तरफ़ से जो स्वीच दी गई उसमें कहा गया कि नहों ७ लाख उन की कमी है। मालुम नहीं कि क्या हिसाब हैं ? कोई स्टैटिस्टिक्स भी हैं या नहीं ? मुझ को ताज्जुब है कि मरकजी गवर्नमेंट की तरफ से हिसाब की जाच पड़ताल करने की श्रौर देखभाल करने की कोई कार्य-वाही की भी जाती है या नहीं। ग्रगर कोई १२ कह दे तो १२ है, कोई १० कह दे तो १० है स्रीर कोई ७ कह दे तो ७ ह । हम खामोश हैं।

सात लाख टन का डैफ़िसिट है श्रौर हमारे फ़ुड मिनिस्टर की तरफ़ से कहा गया कि हां यह कमी हम पूरी कर देंगे, इतना चावल देंगे, इतना श्राटा देंगे । यह मुझे मालूम है। उस वक्त तमाम अपोजीशन की तरफ से, जब इतना घाटा मालुम हुग्रा, एक फुड कॉन्फ्रेन्स हुई जिसमें यह तय किया गया कि गवर्नमेंट से यह कहा जाय कि स्राप खद अपना कुछ स्टॉक बनाइये, अपने पास कुछ स्टॉक रखिये । बाजार में ग्राप दूसरों को मना न कीजिये लेकिन ग्राप खद खरीद कर रिक्ष वरना सिच्एशन ग्राप कंट्रोल नहीं कर सकेंगे। उन्होंने मुना नहीं। कहा कि नहीं, हम खुद खरीद नही सकते ह, रुपया नही है। लोगों को बैंक से रुपया मिलता है, सरकार को नहीं मिलता । ताज्जुब है । खैर, उन्होंने 65 R.S.D.-5.

क्या किया, मझे यह अफ़सोस के साथ कहना पड़ता है, कि वहां के तमाम बड़े बड़े व्यापारियों को, महाजनों को और बड़े बड़े कारोबारी लोगों को लाइसेंस दिया और श्राम तौर पर यह मना कर दिया कि कोई दूसरा शख्म कारोबार नहीं कर सकता।

Shri A. P. JAIN: Sir, on a point of order. Are we discussing the doings of the West Bengal Government here? The West Bengal Government is not represented here and all these things are being said about the West Bengal Government. So, I would humbly request you to stop this reference.

Ms. DEPUTY CHAIRMAN: We are concerned with the general food situation in the country. We are not concerned with the West Bengal Government here.

SHRI BHUPESH GUPTA: I do not know, Sir, why he is asking you to stop this reference, because even in the Committee we are discussing the food situation in the States. Then what shall we discuss here?

MR. DEPUTY CHAIRMAN: You may discuss it in general terms.

Shri BHUPESH GUPTA: I think we are precise in such matters. I submit to you, Sir, that I can understand your taking the position that everything detailed should not be said. But 'Food' is a concurrent subject.

MR. DEPUTY CHAIRMAN: Incidentally it may be relevent, but not in detail.

Shri BHUPESH GUPTA: I am only saying that we are prepared to draw the attention of Parliament as to how the supplies sent to the States are being distributed there, as to how the Essential Commodities Act is being administered.

MR. DEPUTY CHAIRMAN: It is a function of the Bengal Government. It is relevant in the Bengal Assembly.

SHRI BHUPESH GUPTA: Then what are we going to discuss here?

[Shri Bhupesh Gupta.]

You say that food production is not a Central subject. My hon. friend was very rightly saying that this was not a State subject . . . (Interruptions.) . . . Then, Sir, we will have to decide, if we are shut up that way, whether we should co-operate even in such Committee, if we are not even allowed to speak in Parliament.

Shri H. P. SAKSENA: May I be permitted to request my hon, friend to keep the debate in this Parliament at least on a high level?

SHRI BHUPESH GUPTA: Very high level. I want to raise it still higher.

MR. DEPUTY CHAIRMAN: Let us not waste time. Mr. Khan, you have already taken twenty minutes. There is one more speaker from your side.

SHRI BHUPESH GUPTA: That time should not be calculated, I hope, Sir.

MR. DEPUTY CHAIRMAN: He can take the full time allotted to your party.

श्री ग्रन्दुर रज्जाक खान : मैं ग्रजं कर रहा था, मुझे वहां की बहस तो करनी नहीं हैं लेकिन चूंकि कंट्रोल के बारे में कहा गया है, इपिलये उसकी बाबत जो तजुर्बा वहां मालूम हुग्रा उसको मैं ग्रापके सामने पेश कर रहा था। कंट्रोल के नाम पर वहां क्या हुग्रा यह मैं इस ऐवान के सामने बताना खाहता हूं।

SHRI BHUPESH GUPTA: One thuosand people went to jail yesterday.

श्री ग्रब्दुर रज्जाक खान : मैं श्रर्ज करूं कि जरा श्राप गौर की जिए कि वहां पर कंट्रोल के नाम पर क्या किया गया श्रौर उसका नतीजा क्या रहा। वैमा ही कंट्रोल यहां पर भी नहो यह मैं कहना चाहता हूं।

श्री हर प्रसाद सक्सेना : ग्रॉनरेबल फूड मिनिस्टर यह ऐलान कर चुके हैं कि कंट्रोल नहीं होंगे, तो कंट्रोल की बातें ही बेकार होंगी।

श्री ग्रब्दुर रज्जाक खान: श्रापने उनको नहीं समझा । मै समझता हूं वे कुछ, कंट्रोल करने की ही मोच रहे हैं।

MR. DEPUTY CHAIRMAN: Please finish your speech. There is one more speaker on your side. If you want to give time to him, you finish. Otherwise I have no objection to your continuing.

श्री अब्दुर रज्जाक खान: अगर मुझे वक्त नहीं मिलता तो मुझे क्या करना चाहिये? जल्दी जल्दी में तमाम बाते साफ नहीं होती। लेकिन फिर भी स्राखिर में चलकर मैं यह म्रर्ज करना चाहता हूं, यहां जो कमेटी बनी वह तो ठीक बात है। लेकिन वहां पर जो डिमांड है, वहां जो मूवमेंट चल रहा है उसको इस पालियामेंट की कमेटी के जरिये से किस तरह सूलझाया जाय । एक किस्सा **मै**ं बताऊं। ग्रभी मै गांव गया था वजीराघाट के इलाके में। वहा लोग भ्खों मर रहे हैं। श्रखबारों में श्रापने पढ़ा भी होगा। मुझ से वहां के लोगों ने कहा, ग्राप पालियामेंट में हमारे लिये क्या कर रहे हैं। मैने बताया,पार्लियामेंट में हमारे मिनिस्टर साहब ने बताया है कि जितनी जरूरत है उतना ग्रनाज सबको देंगे । वह तो साढ़े सात लाख टन को उन्होंने वायदा किया था, वही दिये होंगे । लेकिन हमारे यहां लोग कहते है कि हमसे कहा जाता है कि साहब, वहा ग्राप जाग्रो ग्रपने सब डिवी-जनल श्राफिसर के पास, वहां मिलेगा । वहां भी वे गये, श्रौर वहां उनसे कहा गया "नहीं, बिलकुल नहीं है।" हम भ्रापसे जो मांग रहे है उसका एक चौथाई भी नहीं पहुंचता, हम क्या करें। सब जगह उन लोगों से कहा जाता है कि तुम लोग ऊपर जाग्रो। यही वजह है कि जब यह सूरत है तभी वे लोग हमसे कहते हैं कि ग्राप लोगों की यह पालिया-मेंट तमाम मजाक है हमारे लिये। इस तरह

से लोग ग्रनाज के बगैर जिन्दगी के दिन गिन रहे हैं। कोई भी डिमोक्रेटिक इंस्टीट्युशन ग्रगर उसमे सलाहियत नहीं है श्रौर वह लोगों की फलाही और बहबदी के लिये काम न कर सके तो मेरे स्थाल में वह मर्दा हो जायगा, वह जिन्दा नहीं रह सकता, वह चल नहीं सकता। इसलिये मै अपील करूगा इस वक्त कि वैस्ट बंगाल में ग्रौर य० पी० में जो तह-रीक चल रही है, उसमें उनकी तरफ से जो डिमाड है उसको मान लेने की तरफ ध्यान दिया जाय. उसको आगे चलने न दिया जाय. श्रोर फोरी तौर पर इसका इंतजाम किया जाय । यह कह कर मै खत्म करता हं ।

जानी जेल सिंह (पंजाब): श्रादरणीय उप-सभापति जी, ग्राज हम ग्राजादी के ग्यारह माल ग्रौर कुछ महीने बीत जाने के बाद हिन्दुस्तान की खुराक की समस्या के ऊपर सोच विचार कर रहे है । इसमें कोई शक नही कि भारत सरकार ग्रीर हमारी सुबे की सरकारों ने इस मसले को हल करने के लिये काबिले तारीफ काम किया है। लेकिन इसके बावजद हमें फर्ड्य करले का कोई हक हासिल नहीं है कि जिसमें हम कह सकें कि हमने ग्रपने देश की खराक की समस्या का कोई मुकम्मल हल निकाल पाया । हमारे मोहतरिम वजीर साहब के कहने के मताबिक जहा पहले २४५ मिलियन एकड जमीन में काश्त होती थी वहां सन् १६५६-५७ मे २७५ मिलियन एकड़ जमीन में कास्त होती है यानी अब और ३० मिलियन एकड रक्वे की जमीन में हमारी काश्तकारी बढ़ी। इसके ग्रलावा कम्युनिटी प्रोजेक्ट्स पर, हमारा ग्रग्रिल्कचर डिपार्टमेंट जिस तरह से करोड़ो रुपया खर्च करता है ग्रौर खेती की उपज बढाने के लिये टेकनिकल एसिसटेंस देना, टैक्टर की आमद, मशीनरी का आना, ये सब बातें जो हमारे देश में हुई वे काबिले तारीफ है। लेकिन इसके बावजद भी हम अपनी खुराक के मसले को हल नहीं कर पाय । इसके लिये कहा जा सकता है कि ग्राबादी

का बढना, flocd बाढ का ग्राना, बारिश का ज्यादा होना या कम होना, ये तमाम बातें खेती की पैदावार बढाने में रुकावट डालती है। लेकिन में समझता हूं पलड का स्नाना,बारिश होना या न होना, ये चीजें प्रकेले हिन्दस्तान में नहीं हैं, ये सारे संसार में होती है श्राबादी का बढ़ाना भी सारे संसार में होता रहा है ! हमारी आबादी की रफ्तार दुनिया की ग्राबादी की रफ्तार मे कोई इतनी ज्यादा तेज नहीं बढ़ रही जिसके लिये हमें परेशान होना पडे।

VICE-CHAIRMAN THE (Shri SAPRU) in the Chair]

मैं फेमिली प्लानिंग का हामी हं लेकिन इस बात का भी ध्यान रखना चाहिये जहां एक पेट पैदा होता है वहा दो हाथ भी, दो पांव भी पैदा होते है कमाने और पैदावाद करने के लिये। इसलिये इस बात को

2 р.м. सोचना पडेगा कि क्या कि हमारी सरकार स्रोर प्लानिंग किमशन ने इस काम की पूरा करने के लिये जब कोई कसर बाकी नहीं रखी तो हम ग्रपने पाव पर क्यों नहीं खडे हो सके। हमको बाहर से अनाज मंगाना पडता है श्रौर इतना मंगाना पडता है कि हमने दूसरी पंचवर्षीय योजना में यह निशान् २४० करोड़ रुपये का सन १६६२ तक रखा था। लेकिन हम ग्राज तक ३७६ करोड़ रुपये का ग्रनाज विदेशों से मगा चुके है। इसलिये इस बात पर चिंता करना ग्रौर सोचना हम सब लोगों के लिये जरूरी हो जाता है। मै जनाब के जरिये भारत सरकार से कहना चाहंगा कि वह सूबों की सरकारों को हिदायत करें कि वे देखे कि उनकी जितनी भी स्कीमें ग्रौर प्लानिग है उसमें वे कहा तक पहुंची है स्रौर उनको जल्द ग्रज जल्द पूरा किया जाय । लेकिन में यह देखता हूं कि हमारे फड मिनिस्टर साहब ने खेती के मामले में जो निशान तय किया था वहा तक हमारी सूबे की सरकारें नही पहच पाई हे। इसकी वजह यह है कि

[ज्ञानी जैल सिंह]

Motion re.

सुबों में जो दरिमयानी मशीनरी है वह दिल मे काम नहीं करती है। जहां पर वह दिल से काम करती है वहां पर कुछ तरक्की हुई है। आज हम देखते हैं कि दुनिया के मुकाबले में हमारे यहां फो एकड़ पैदावार बहुत कम है। इसका कारण यह है कि हमारे किसानों में उत्साह बहुत कम है। वह किसान जो रात दिन सर्दी और गर्मी में काम करता है, उसकी किसी तरह की मदद खेती के मताल्लिक नहीं दी जाती है। जो कुछ भी तकावी कर्ज या टेक-निकल जानकारी किमानों के नाम पर सर-कार की श्रोर से दी जाती है वह सब बड़े बड़े जमींदारों के पास पहुंच जाती है। हमारे देश में भ्राज कितने ही ट्रैक्टर है। एक ट्रैक्टर ३० बैलों को खाली कर देता है और १५ आदमी बेकार हो जाते हैं। इस बेकारी की वजह से 🍓 वे स्रादमी वहां से हट जाते हैं। बड़े जमींदारों का यह हाल है कि वे जमीन पर टैक्टर चलाकर एक दफा डाल देते हैं चाहे फसल ग्रच्छी हो या न हो, इसकी उनको कोई परवाह नहीं रहती है। उनको तो यह दिखाना होता है कि हम खुदकास्त करते है, इसमें किसी का अधिकार नहीं है। इस बीमारी का इलाज हम लैंड रिकार्म के जरिये करना चाहते हैं। लैंड रिफार्म एक डाक्टर की छरी है जो तलवार की तरह किसानों श्रौर जमोंदारों के सर पर हमेशा लटकी रहती है। जमींदार सोचता है कि लैंड रिफार्म के जरिये मेरी जमीन छिन कर किसान के पास चली जायंगी और किसान को जमीन न मिलने से वह बेकार रह जाता है। खेती में काम करने वाला जो तबका है वह इस समय सब से मुसीबतजदा है ग्रीर उपको ही सब से कम मजदूरी मिलती है। इंडस्ट्री में जो मजदूर काम करता है, द्कान में जो मजदूर काम करता है या घरेलू नौकर जो घरों में काम करते हैं वे सब कम मजदूरी मिलने पर हड़तालें कर देते हैं लेकिन खेती में काम करने वाला मजदूर कम मजदूरी मिलने पर भी काम करता रहता है श्रौर किसी

तरह की हड़ताल नहीं करता है। ग्रगर हिसाब लगाया जाय तो हमको पता चलेगा कि हमारे मुल्क में बहुत से एग्रीकलचरिस्ट लेबर भूखे रहते हैं, उसकी तरफ हम लोगों का घ्यान नहीं जाता है। इसलिये मैं अर्ज करूंगा कि लैड रिफार्म के संबंध में तीन महीने का टाइम मकर्रर कर देना चाहिये श्रौर तमाम सूबों को यह हिदायत जारी कर देनी चाहिये कि उन्होंने लड के मुताल्लिक जो लॉबना रखे ह उनके ऊपर जल्द अज जल्द अमल करें। इसके बाद इस चीज का निश्चय कराया जाय कि कम से कम पांच साल तक लैंड के संबंध में कोई नया कानून न बनाया जाय ताकि किसान ग्रौर जमोंदार को इस बात की तसल्ली हो जाय कि इस समय वह जिस जमीन पर खेती कर रहा है वह उसी के पास रहेगी। ग्रगर इस बात की उसकी तसल्ली मिल जायेगी तो वह खेती पर लगन के साथ भ्रौर मेहनत के साथ काम करेगा।

पार्टीशन के पहले हमारी नहरों की कीमत करीब ११० करोड रुपये की सैकन्ड फाइव इयर के खात्मे तक हमारे यहां की नहरों की कीमत करीब ७ करोड़ तक पहुंचने वाली थी।

THE VICE-CHAIRMAN: (SHRI P. N. SAPRU): I am sorry to interfere, but the hon. Member has exceeded his time limit. You know, Congress Members time are getting ten minutes each now. It may even be reduced further.

GIANI ZAIL SINGH: Ten minutes.

THE VICE-CHAIRMAN (SHRI P. N. SAPRU): You see, we have got very large list of speakers. They are all anxious to speak. Therefore, you should co-operate with me.

SHRI JASPAT ROY KAPOOR: It is the national problem, not problem. Let the time be equitably distributed among all the members and not party-wise.

THE VICE-CHAIRMAN (SHRI P. N. SAPRU): I should personally

glad if all could take more time in this debate, but I cannot help it. We have to get through this business today and therefore, I would like to have co-operation from Sardar Sahib.

ज्ञानी जल सिंह : मैं तो पहले हो यह सोचता था कि बहुत संक्षेप में अपनी बातें कहूं। आपको इस बात के चिन्ता नहीं करने चाहिरे। जह मेरा टाइम खत्म हों जायगा वहां पर मैं समान्त कर दूंगा। मैं अर्ज कर रहा था....

THE VICE-CHAIRMAN (SHRI P. N. SAPRU): Your time is already up When I say, "Please co-operate with me" I mean, to say that you should finish your speech. Mr. Jaspat Roy Kapoor. Ten minutes.

Shri Jaspat Roy Kapoor: Sir, admittedly the food situation in the country is not satisfactory and through I have to offer some criticism of the policies of the Government and have also to make certain suggestions to improve the situation, I must congratulate the Government and also the Food Minister for the very firm and sgacious manner in which they have tried to solve our difficulties so far the immediate difficulties are concerned.

Sir, I would like particularly to congratulate the Food Minister the very frank and straightforward speech which he delivered yesterday, admitting that the situation is rather difficult and also admitting some acts of omission and commission Sir, this portfolio were committed. of Food and Agriculture has always been a rather difficult portfolio. has never been a bed of roses; it has always been a crown of thorns. And yet, in spite of it, if we find there has not been a very acute situation created in the country like the one that we had to face during the war period, when millions our countrymen died of starvation It should be a matter Bengal. some satisfaction to us and of con-

Sir, this situation, difficult as it is, must be treated on a national basis, and though appeals have been made by our Prime Minister and by various State Ministers to all different Parties in the country, though the different Parties do that they are prepared to co-operate with the Government to meet situation, still, in actual practice, their conduct has been just the reverse of it. Sir, yesterday my hon. friend, Dr. Ahmad, said that he saw the Food Minister and he saw the Chief Minister of Uttar Pradesh, and he appealed to him to extend his co-operation to the other Parties, and he also assured him of other Parties co-operation. He that he appealed to the Chief Minister to have a cease-fire. Now. Sir, so far as we know, the Minister of Uttar Pradesh has been repeatedly extending his hand of cooperation to the other Parties. If my hon, friend, Dr. Ahmad, seems think that there can be only one-sided cease-fire, that is something impossible.

THE VICE-CHAIRMAN (SHRI P. N. SAPRU): The process must be simultaneous.

SHRI JASPAT ROY KAPOOR: while they want that the State Government should cease opening they want their Party to be incessan-Under these cirtly opening fire. cumstances, it is natural that cannot be that perfect co-operation between the Government and the other Parties. Sir, not only in U.P. have these Opposition Parties the position from bad to worse. now we find that this sort of tactics is being resorted to even in West Bengal. Our friend, Shri Abdur Rezzak, just informed us that in West Bengal too there is now going to be some direct But what for all this is agitation. going to be, we cannot understand. Only in todays Hindustan Times, Sir, we find that Dr. B. C. Roy, the Chief Minister of West Bengal, appealed to the various Opposition Parties to

[Shri Jaspat Roy Kapoor.]

difficulties, whatever they be, and we are glad to find that the Praja-Socialist Party in West Bengal accepted the offer of co-operation and they withdrew from the agitation. Sir, we find in the 'Hindustan Times' of this morning a message quoted from the special Calcutta correspondent to the effect that.-

"The Praja-Socialist Party one of the important constituents of the Famine Resistance Committee, has decided to dissociate itself from the direct action campaign."

But at the same time, we find that so far as the Communist Party is concerned, their Leader in the Legislature, Mr. Jyoti Basu, to'ld a press conference on behalf of the communists that so far as they are concerned, they are going to resort to direct action. And what that direct action is going to be. It will include defiance of law and all that. Now may I Sir, in all earnestness ask what all this means? the one hand, they say that there should be cease-fire, and on the other hand, they are resorting to Now, Sir, obviously it seems action. that these Opposition Parties want to exploit the situation to the advantage of their Parties, and they not earnest and sincere to see that this difficult food situation in the country is solved.

Now, Sir, so far as U.P. is concerned, the situation there is worse than in any other State of the country, And yet we find that the Food Minister, though he belongs to that State, is not treating the State of Uttar Pradesh in a fair manner.

श्री शीलभद्र याजी: "दिया तले ग्रन्धेरा"

यह बहुत मशहर कहावत है।

Shri **JASPAT** ROY KAPOOR: दियातले अन्धेरातो नहीं है क्योंकि वे चीजे अच्छी तरह देख रहे है।

But it appears to me, Sir, that he is acting in this manner very much like a good modest Hindu housewife, who when she has to feed a number of persons, particularly if they are guests from outside the family, ignores her own husband.

THE VICE-CHAIRMAN (SHRI P. N. Sapru): You have two minutes more.

SHRI JASPAT ROY KAPOOR: And that seems to be the position, Sir so far as our present Food Minister is concerned.

permission, Sir, I will With your now point out in what discriminating manner the State of U.P. has treated so far as the allocation foodgrains is concerned. I would like to compare the allotment of foodgrains to Uttar Pradesh with the allotment of foodgrains to West Bengal Now, Sir Uttar Pradesh has Bihar. a population of 6.32 crores; Bihar has a population of 3.87 crores; Bengal has a population of 2.63 crores. The total population of West Bengal and Bihar comes to 6.5 crores, which is very much the same as the population of U.P. Now what is the position in the State of U.P. and in the States of Bihar and West Bengal, Sir, our position is both combined? very much worse. I will quote some figures in this connection for 1956-57, for no subsequent figures have been supplied to us.

Now the production in 1956-57, in West Bengal, was a little over 44 lakk tons, and in Bihar, it was a little over 47 lakh tons, the total being 91.5 The production in the lakh tons. same year, in Uttar Pradesh, was 91.81 lakh tons. So the total production of foodgrains in West Bengal and Bihar was almost equal to the total production of foodgrains in Uttar Pradesh. But if we confine ourselves only the wheat and rice production, then West Bengal had the total production of 43.30 lakh tons and Bihar 40.38 lakh tons, the total being 84 lakh And so far as U. P. is concertons. ned, in the same wear, viz., 1956-57, the total wheat and rice production was only to the extent of 54 lakh tons. And so we see that the wheat and rice production in U.P. was very much less than that in West Bengal and But yet, what do we find? That in West Bengal and Bihar, they have 22,000 cheap grain shops.

THE VICE-CHAIRMAN (SHRI P. N. The hon. Member SAPRU): bring his remarks to a close.

SHRI JASPAT ROY KAPOOR: Does time fly so soon? I beg of you to give me a few more minutes. I don't want it for myself but I do want you to consider that the State of U. P. is very badly off.

THE VICE-CHAIRMAN (SHRI P. N. SAPRU): We have got to be fair to every State. There are a large number of Members. So you must bring your remarks to a close.

SHRI JASPAT ROY KAPOOR: don't know. I must obey your directions but then I must appeal to you and also to the Government to see that if possible some more time might be allotted so far as U.P. Members are concerned. This is just the where the trobule is the most therefore Members from U.P. ought to be given a little more time. Anvway I will finish in a minutes.

SHRI BHUPESH GUPTA: How is it that he accuses us of trouble and he wants more time?

SHRI JASPAT ROY KAPOOR: Let me finish this aspect of Now what do we find? In Bengal and Bihar there are 22,000 grain shops. In U.P. there were only 3,000 and now there are 3,700 grain The total allocation of wheat and rice so far as U.P. is concerned has been 60,000 tons per month has been only increased to 85,000 tons but so far as West Bengal and Bihar are concerned they have been getting—you will interested to see-1,60,000 wheat per month in addition to rice. These are the figures which I

got from the White Paper which has been circulated

THE VICE-CHAIRMAN (SHRI P. N. They tell their own tale. Please wind up now. I cannot allow any further time.

SHRI JASPAT ROY KAPOOR: me close the last sentence. mean to suggest is that our position being worse off than that of Bengal and Bihar, our State should at least get as much as they get. I grudge whatever is allotted to Bengal and Bihar they may have even more. if they need, but let us not starve. Let us have more shops and let more grains be allotted to us. This is my appeal to the hon. Food Minister.

THE VICE-CHAIRMAN (SHRI P. N. Sapru): Shri Niranjan Singh. Please finish in ten minutes.

श्री निरंजन सिंह (मध्य प्रदेश) : उपसभाध्यक्ष महोदय, मैं १० मिनट में खत्म करने की कोशिश तो करूंगा लेकिन शायद एकाध मिनट स्रौर ज्यादा लग जाय।

किसानी महकमे के मंत्री जी ने कूछ प्वाइंट्स बताये और यह ग्राशा भी प्रकट की कि हम लोग जो कुछ सजेशन देंगे उसको मानने के लिये वे तैयार हैं। तो मैं उसी चीज को घ्यान में रख करके अपनी बात कहंगा। मैं फैक्ट्स ग्रौर फिगर्स के झगड़े में भी पडना नहीं चाहता हूं क्योंकि उन पर मैं विश्वास नहीं करता हूं। तो सबसे पहले उन्होंने कैश काप के संबंध में जो बात कही उसके लिये मेरा सुझाव है। मेरा कहना है कि जब तक सरकार दो चीजों को दृष्टि में नहीं रखेगी तब तक खाने की चीजें कभी भी किसान पैदा करने वाला नहीं है। एक तो यह कि जिन चीजों से किसान को ज्यादा पैसा मिलता है उसी को वह ज्यादा से ज्यादा पदा करता है श्रौर यदि खाने की चीजों की कीमत उर्म। अनुपात में नही रहेगी तो वह खाने की चीज पैदा नहीं करेगा । दूसरे यह कि स्राखिर वह

[श्री निरंजन सिंह]

भी श्रपना जीवन निर्वाह कहना चाहता है, वह भी अपनी जरूरतों को देखता है। दो गाल पहले जब कि भाव कम हुए तब का मुझं याद है, मैंने मध्य प्रदेश में स्रौर यहां भी यह कहा था कि भाव का एक एवरेज बांध दिया जाय ग्रौर उस पर भाव को लाया जाय। मेरा इस सरकार से कहना यह है कि वह कहती बहुत कुछ है पर करती कुछ नहीं है। चीज यह है कि जो बाजार में भाव होता है उससे कम भाव पर सरकार गल्ला लेना च।हती है। इसके ग्रलावा जिन ग्रादिमयों को इस काम के लिये वह मुकर्रर करती है उनको यदि ८ स्रानेयाएक रुपये मन रिश्वत मिल गई तो भाव ज्यादा हो जाता है श्रौर ग्रगर पैसा उनको नही मिला तो भाव कम हो जाता है। ग्रगर गल्ला बाजार में ज्यादा भाव पर बिकता है तो सरकार की दुकान पर बेचने के लिये उसे कौन लायेगा? तो मेरा कहना है कि सरकार को देखना होगा कि एवरेज में फी एकड़ शुगर केन से जितनी इनकम हो सकती है, फी एकड़ कॉटन मे जितनी इनकम हो सकती है उसी एवरेज के ऊपर, उसी अनुपात से चावल श्रौर गेहं का भाव बांघे। श्रगर वह चावल श्रौर गेहुं का भाव उस अनुपात से नहीं बांधनी तो। उत्पादन नहीं बढ़ेगा, प्रोडक्शन नहीं बढ़ेगा श्रौर श्रापको बाहर से गल्ला मंगाना पड़ेगा। जितना रुपया श्राप श्रमेरिका को श्रौर दूसरे देशों को गल्ला मंगाने के लिये देते हैं वही रुग्या यदि किसानों को सबसिडी के रूप में दे दिया जाय तो किसान ग्रपनी पैदावार भी बढ़ायेगा ग्रौर श्रापका जो फुड का शार्टेज है वह भी कम होगा।

दूसरी बात सैम्पिल सर्वे की है। कल भी भ्रापने कहा कि हम सैम्पिल सर्वे करते है। हमको मालूम है कि किस तरह से करते हैं। मैं किसानी करता हं। हो सकता है कि यहां थोड़े बहुत भाई किसान हों लेकिन भ्राप शहर के रहने वाले हैं भ्रापका ज्यादा वास्ता इस बात से नहीं है। जो सैम्पिलिंग ग्राप करते हैं वह कैसे करते हैं ? में यदि एवरेज निकाल लिया जाय तो उससे ठीक बात मालूम नहीं होती है। एवरेज उसी तरह से निकाला जाता है जिस तरह से कि पटवारी का हिसाब हमेशा बराबर रहता है भ्रौर कुनबा डूब जाता है। आप हमको वरावर मिलियन टन में बता रहे है कि हम इतना पैदा कर रहे है लेकिन वह मिलियन टन पैदा हुग्रा या नही, कुछ मालूम नही। किसान कं घर में कितना पैदा होता है उसको वे भी नहीं जानते। सकता है कि ग्राप मंडी की, बाजार की बात कह सकते हैं कि इतना बाजार में बिकने स्राया लेकिन हर गांव में एवरेज तरीके पर कितना पैदा हुन्रा है इसका ग्रन्दाजा लगाना बहुत कठिन है। तो जो फ़िगर्स के ऊपर श्राप जगलरी करना चाहते है उससे यह खाद्य-समस्या हल नहीं हो सकती।

तीसरी बात ग्रापने इरिगेशन के सम्बन्ध में कही। जब मैने फाइव ईयर प्लान की रिवाइज्ड रिपोर्ट पढी तो मैन देखा कि उसमें मध्य प्रदेश के लिय लिखा था कि ग्रादमी ग्रभी वाटर-माइंडेड नहीं हुए हैं, इरिंगेशन माइंडेड नहीं हुए हैं। कल हमारे मंत्री महोदय ने कहा कि यह सब जगह के लिये लागू है। मैं सरकार से कहना चाहता हूं कि जितना पैसा श्रापने लगाया है उसके मुताबिक काम नहीं हुआ है। न तो कुएं बने है, न कुछ हुम्रा है। कुएं के लिये जिनको म्राप रुपया देते है, जिनको सरकार कुएं के लिये तकावी देती है वे कुएं नहीं खोदने हैं, वे उस रुपये को कहीं ग्रपने यहां शादो-विवाह पर खर्च करते हैं या कहीं दूसरी बातों पर खर्च करत हैं। ग्रापको रिपोर्ट मिल जातो है कि इतने कुएं खुद गये लेकिन वे सचमुच में खुदते नहीं है। इसके बाद विजली की बात आती है मै अपने मध्य प्रदेश की बात बताता हूंकि वहां एक कुएंके ऊपर २५० रु० एलेक्ट्रिसटी का चार्ज लेना चाहते हैं। **ब्रादमी, कौन किसान एकदम से २५० रु०**

देने को तैयार होगा? एक कुएं से ज्यादा से ज्यादा ३ एकड़ या ५ एकड़ की सिंचाई हो सकती है और ग्राप उनके ऊपर ५ एकड़ के लिये ५० ६० फी एकड़ के हिसाब से इसका किराया वांधना चाहते हैं। इस तरह से न तो ग्रापको सिचाई की योजना सफल हो सकती है ग्रीर न किसान को फायदा हो सकता है। श्रब नहरों की बात लीजिये जब किसान को पानी की जरूरत होती है तो उसको नहर से पानी नहीं मिलता। ग्राधो रात को नहर से पानी मिलता है। इस ह अलावा थोड़ा बहुत मिल गया और फिर नहीं मिला। ग्रगर गन्ने में पांच बार पानी देना पड़ता है तो दो बार पानी दे कर के गन्ना पैदा नहीं किया जा सकता है, इसी तरह से ग्रगर गेहूं में दो बार पानी दिया जाता है तो एक बार पानी दे कर गहूं पैदा नहीं कर सकते। जब गह पकने वाला है तब ग्रगर उसको पानी दिया जाय तो उससे उसको कोई फायदा नहीं हो सकता। तो मेरा कहना है कि जो विकिंग है वह डिफोक्टिव है श्रीर उसके लिये किसान को, देश को या दूसरों को गाली देने से कुछ काम नहीं चलता है, दूसरी पार्टियों को गाली देने से कुछ काम नहीं चलता है। ग्राप खुद ठीक काम न करें ग्रौर दूसरे के ऊपर बुराई मढ़ें तो यह भलमनसाहत नहीं है, यह काम करने का तरीका नहीं है। इस नाते से मैं यह कहना चाहता हूं कि यदि इरिगेशन का काम करना है तो उसको ठीक से करें। ग्रापने रूल्स ठीक से नहीं बनाये। जो बड़े बड़े डैम्स के सब्सटीट्यूट्स बनाने थे, जो छोटी छोटी नहरें ग्रौर कैनाल बनानी थीं उसके लिये **ग्रापके पास साधन नहीं है।** तो इसके लिये सरकार जिम्मेदार है, किसान जिम्मे-दार नहीं है।

एक ग्रौर नई चीज हमने देखी। हमें जो पैम्फ़लेट दिया गया है उसमें लिखा गया है कि ग्राज कल ज्वार ग्रौर बाजरा खाने वाले बहुत कम हो गये हैं, सब गेहूं खाना चाहते

लेकिन इसमें ही दूसरे पेज में लिखो हुआ है कि साढ़े छ: मिलियन टन ज्वार कम हुग्रा। एक तरफ तो शिकायत यह है कि अब ज्वार खाने वाले कम हो गये हैं ग्रार लोग गेहूं ज्यादा खाते है लेकिन वहां ही दूसरी तरफ़ यह कहते है कि ज्वार ६ मिलियन टन से ६।। मिलियन टन कम हो गई। दोनों चीजों का ग्राप कैसे समन्वय करते हैं यह हमारी समझ में नहीं स्राता। 'स्राप बरार में जायें तो बरार का ग्रादमी गेहूं नहीं खायेगा, वह ज्वार खाना पसन्द करेगा। इसी तरह से जहां चावल खाने वाले श्रादमी है वहा वे गेहूं खाना पसन्द नहीं करेंगे, चावल खाना पसन्द करेंगे। लेकिन सरकार की नीति यह है कि जब ग्रनाज का डिस्ट्रीब्यूशन करती है तो जहां गेहूं खाने वाले है वहा चावल भेजती है, ज्वार भेजती है ग्रौर जहां चावल खाने वाले हैं वहां गेहं भेजती है। इस तरह से सरकार डिस्ट्रीब्युशन करती है लेकिन जहां पर भी जो ग्रादमी खाता पीता है वह वहां पर अपने वातावरण के अनुसार ही खायेगा, पियेगा ।

THE VICE-CHAIRMAN (SHRI P. N. SAPRU): You have almost finished your time.

श्री निरंजन सिंह: क्या १० मिनट हो गये, श्रीमान्।

THE VICE-CHAIRMAN (SHRI P. N. SAPRU): You have taken 8 minutes.

श्री निरंजन सिंह: फिर जहां तक ट्रैक्टर का सवाल है, मुझे यह मालूम है कि ट्रैक्टर्स का किराया सरकार ने ६५ ६० एकड़ के हिसाब से चार्ज किया है। वैसे तो मुझे बहुत कुछ कहना था, लेकिन इतना मैं जरूर कहना चाहूंगा कि जमीन में हम कितनी भी मेहनत करें ग्रीर खास करके ये जो फ़र्टिला-जर्स है उनका कितना ही इस्तैमाल करें ग्रीर ट्रैक्टर्स की सहायता लें लेकिन यदि हम जमीन को पानी नहीं देते, यदि वह जमीन वेट नहीं होती, तो उन चीजों का कोई फ़ायदा नहीं

[श्री निरंजन सिंह]

है। यदि ग्राप वहा सिचाई की व्यवस्था नहीं कर सकते तो श्राप कितना ही खाद डालें, फ़र्टीलाइज़र डालें, कभी उतना पैदा नहीं होगा जितना होना चाहिये । इसी तरह से जहां वेट एरिया नहीं है वहां ट्रैक्टर के इस्तैमाल करने से भी कल्टीवेशन ठीक से नहीं होता। वहां ग्रगर ग्राप टैक्टर चलायेंगे तो दो, नोन साल बाद कांस पैदा हो जाता है। इसलिये ग्राप जो टैक्टराइजेशन करना चाहते .है उससे नुकसान होता है, किसान के जमीन की फ़र्टिलिटी चली जाती है, उसमें उत्पत्ति कम होती है। फर्टिलाइजर डालने से जमीन की जो उत्पादक शक्ति है, जो रिटेंशन पावर है वह खत्म हो जाती है। एक तरफ़ म्राप चाहते हैं विदेशी इग से ग्रापकी किसानी हो, दूसरी तरफ़ आप उनको इस तरह का फ़ायदा नहीं देना चाहते। जहा पर एक्सटेंसिव कल्टी-वेशन होता है वहा यदि धान की खेती होती है और समय पर पानी नहीं मिलता, तो यदि श्राषाढ में पानी नहीं मिले श्रीर खाद डाल दी गई तो ग्रापकी जितनी फसल हैं वह खत्म हो जायगी । इसलिये जब तक म्रापकी म्रोर से इर्रिगेशन की व्यवस्था नहीं होती है, किसान को ग्राप सिंचाई की फैसि-लिटी नही देते, तब तक ग्राप चाहें कि उत्पत्ति बढ़ जाय यह ग्रमम्भव है।

श्राज किसान की हालत यह है कि साल भर में एक फ़सल उसको मिलती हैं। श्रभी कल बताया गया कि पैंसठ परसेंट किसान पांच एकड़ जमीन के मालिक हैं, उनकी अनइकॉनॉमिक होल्डिंग हैं। उसके पास वे साधन नहीं रहते कि किसी तरह से अपना गुजर बसर कर सके। किसान को जहां से जो पसा मिल जाता है उससे वह गुजर बसर कर लेता है। इसलिये जब तक साल में दो या तीन फ़सल उसके नहीं हो जाती तब तक श्राप चाहें कि किसान खुशहाल रहे या तरक्की कर सके, खाद्यान्न का उत्पादन कर सके यह श्रसम्भव सी चीज हैं । इसलिए श्राप उसको भिवाई के साधन दोजिये । उसके बाद खेती के श्रौजार, ट्रैक्टर श्रादि दें श्रौर फर्टिलाइजर उपलब्ध कराये । तभी खेती की पैदावार में क वृद्धि हो सकती हैं ।

बीज के सम्बन्ध में मुझे यह कहना है कि.....

श्री उपसभाध्यक्ष (श्रीपी० एन० संगू) : ग्रब ग्राप ग्रपना सेंटेंस खत्म कर दीजिए ।

श्री निरंजन सिंह: मरकार यदि बीज इस तरह से देना चाहती हैं कि चार सालतक वह ग्रपने फ़ार्म में एक्सपेरीमेंट करे, उसके बाद किसान को दे तो यह झूठी बात है। ग्रसली बात यह हैं कि जो बीज हमको मिलता है वह बीज समय पर मिलता नहीं है। जब हमारी बोवाई खत्म होती है तब हमको बीज मिलता है। फिर हम उसको बाजार में बेच देते हैं। जो बाद में बीज खरीदने को मिलता है वह बोया नहीं जाता।

मैं एक बात और ग्रास्तीर में कह दूं। मन्त्री जी ने ट्रेडिंग के बारे में कहा कि हम गल्ले की ट्रेडिंग करना चाहते हैं। जो सरकार ट्रेडिंग करना चाहती है वह कभी जनता को फलने फुलाने वाली सरकार नहीं हो सकती। ट्रेडिंग नही, श्राप स्टॉक को रिजर्व कीजिये जो एमर्जेन्सी के वक्त काम ग्राये, जो ग्रापकी क़ीमतों को बैलेंस में कर सके, जिससे महंगाई में ग्राप सस्ते दाम पर ग्रनाज दे सकें ग्रीर सस्ते में ग्राप महंगा खरीद सके। जब ग्राप ट्रेडिंग करते हैं तब ग्रापको मालुम है कि म्राप म्रट्ठारह रुपये मन देते हैं, बाइस रुपये मन देते हैं, उसमें किसान को ग्रौर खाने वाले को टोटा होता ही है लेकिन सरकार को भी टोटा पड़ता है, उसको चार, छः रुपया मन का टोटा पड़ता है, यानी सरकार १८ ६० के भाव से ख़रीदती है श्रीर २४ रु० पर बेचती हैं। इसलिये जब उसको टोटा पड़ता है तब ट्रेडिंग की बात ही छोड़ दीजिये।

THE VICE-CHAIRMAN (SHRI P. N. SAPRU): Mr. Jaswant Singh. I called you when you were away.

SHRI JASWANT SINGH (Rajsthan): I had gone for my food, Sir.

SHRI H. P. SAKSENA. We have had no lunch hour today.

SHRI JASWANT SINGH: But I had to eat something. I was prepared to forego my turn.

THE VICE-CHAIRMAN (SHRI P. N. SAPRU): Fifteen minutes.

SINGH

JASWANT

than): I was told that I would minutes. Before given 20 left. told that would be 20 minutes. However, allowed Vice-Chairman, I heard yesterday the speech of the hon. Food Minister with attention and interest. To his credit I must say that he was frank enough to mention the shortcomings administration of food, and he assured us that he is steps both short-term as well long-term, which will in course of time meet the situation which has been created which is before the country moment. As far as the shortcomings are concerned, we know that they are there, and the Government has failed to that extent. As regard the future steps, Dr. Kunzru this morning said that he was sceptical. As far as I am concerned, I feel that unless radically change their policies would never be able to fulfil the targets or deliver the goods. I do realise that the position of the Central Food Minister is unenviable as stated by Mr. Shiva Rao yesterday. He is responsible and answerable for acts omission and commission over which he has no control either directly indirectly. But this has to be admitted that as far as direction and policy are concerned, they emanate from Centre and as such his responsibility is there. If the Central Government cannot see that their policies are implemented by the States, well, for the present there is only one State which is not under their control directly. The remaining 13 States are directly under their control. But in due course of time when other States aiso go out of their control, it will be a matter for serious consideration as to how this problem of food will be solved.

SHRI BHUPESH GUPTA: You do not have the Food Minister here. He will lose his job.

SHRI JASWANT SINGH: I was a little surprised by the statement which the Food Minister made yesterday, that the Prime Minister had in the other House only the other day made a very significant statement. That significant statement, to quote the words of the Food Minister, is that the Prime Minister said that "it was unfortunate that we had not realised the importance of agriculture in our planning. We had not given it a sufficiently important place." It is a very damaging statement coming as it does from the Prime Minister.

SHRI SHEEL BHADRA YAJEE: It is a frank statement.

SHRI JASWANT SINGH: It is deplorable, therefore, that the Prime Minister and his Government, who were supposed to be the representatives of the people, had during the course of their eight years' rule, not been able to solve a problem of this nature. It is deplorable. And not only it is deplorable, but I feel that what has been stated is not correct.

(At this stage Shri A. P. Jain entered the House.)

I am glad that the hon. Food Minister is here in the House now. What I was submitting was that yesterday he referred to the statement of the Prime Minister and I quoted his words. He said that it was a very significant statement. But I stated that it is a very significant but most unfortunate statement, because it shows how a matter like food has been taken into consideration half-heartedly.

Shri Jaswant Singh.]

Secondly, Sir, I feel that it does not represent the correct state of affairs for the simple reason that soon after the Congress Government came into office, they put the senior-most members of their Party in charge of this portfolio. The first Five Year Plan was wholly devoted to the enhanced and solely production of food. It was then agricultural plan. We were also told that the targets had been fulfilled. That was stated by the hon. Food Minister himself. He said that very nearly the target set for the First Five Year Plan so far as agricultural production was concerned had been fulfilled. Time were assured by the and again we Government that before long we would be able to export the food grains. also remember to have heard the statement of the Prime Minister that if by 1955 we are unable to solve the food problem he and his Government would resign. From time to time, they have been making statements and appeals saying that they are taking this step, that step and so on and now, in the eighth year, to come forward and say that we had not given it a sufficiently important place is surprising. Certain targets have been fixed for the Second Five Year Plan and we understand that by 1960-61 an additional food production potential of 153.8 lakh tons will have to be created. If the result of the past two years is any indication, we feel that this target is also incapable of being fulfilled. Sir, in view of the shortness of time, I will deal with only two or three items.

THE VICE-CHAIRMAN (SHRI P. N. SAPRU) . you can have five minutes. Instead of fifteen, you can have twenty minutes.

SHRI JASWANT SINGH: Thank you very much, Sir.

I will submit, Sir, that the Government assumed responsibility organising the economic development of the country eight years ago. It is really a matter of regret that it still seems unable to get going on an integrated and sufficiently intensive effort to expand our agricultural production.

Sir, I said that the Food Minister was frank enough to admit that in certain sections the improvement has not been as it should have been and he mentioned the multi-purpose projects as one of them. The potential by these multipurpose projects was not properly utilised. As you know, we have spent colossal sums on these multi-purpose projects and one such big project has come to Rajasthan for which we are thankful. In this connection, I refer to the Rajasthan Canals. There is an eternal problem of famine in some parts of Rajasthan. The coming in of the Rajasthan Canals has created a great potential and we are very happy over this. We are also hopeful that millions and millions acres will be available for cultivation. It will create a great potential both for landless farmers and for purposes also if the Government wants to go in for big farms but at the rate at which work is being carried on, I am absolutely certain that it will be another ten years or more before this entire big scheme could be utilised. If the Government is serious about this matter and in solving this problem, I am certain they will not allow things to go on as they are going on now. These are things which are responsible for the shortage of food and for our being unable to get more food production.

The hon. Minister then referred to minor irrigation works and in that regard, we were told that we succeeded to quite an extent. As stated morning by Dr. Kunzru, we are not certain whether the figures supplied by the various States are correct. I stated before the hon. Minister came in that we realise that his portfolio is one of the most difficult portfolios. that the Minister has to be responsible for things over which no control directly indirectly \mathbf{or} and that. therefore, he has sympathies but Sir, all the same. as long as he occupies this he has to be responsible for this somehow or the other. In regard to minor irrigation works also, we know that something has been done; at speaking for Raiasthan I can say that

but we also know that the old works which were doing a lot of good work have been completely neglected. While we are progressing in certain directions. in other directions, the works have been completely neglected and production is at a standstill so far as minor irrigation works in Rajasthan are concerned. The land-owners, small big, who are experts in this and who are doing such a good have been discouraged for some reason or the other and these people have taken all their investments from agriculture and have put them in other I can say this at least so far fields. as Rajasthan is concerned. I can say that from my personal experience. The Ganganagar Colony is the granary of Rajasthan and there, a large number of people, because they have no incentives and also because they do not get the worth of their produce, have taken away or are taking away all their investments from the holdings of agricultural lands and have invested are investing them in urban lands.

SHRI SHEEL BHADRA YAJEE: Perhaps these jagirdars were afraid the land ceilings and that is why they are withdrawing their investments from agricultural lands.

SHRI P. D. HIMATSINGKA (West Bengal): Which colony?

SHRI H. N. KUNZRU Ganganagar Colony.

Shri SHEEL BHADRA YAJEE: They were afraid of land ceilings.

THE VICE-CHAIRMAN (SHRI P. N. SAPRU): You go on. Your time limited.

SHRI JASWANT SINGH: Regarding the food zones, we were also told that practically these zones would stay. Well, they may stay; we have got no objection if the Government has come to a definite conclusion that these zones are doing good work but we have got certain problems which the Government will have to solve. Otherwise, these food zones also will do very great harm. I raised this question the other

day in the informal meeting but for some reason or the other, the Food Minister was not pleased to give me a reply then. My question is this: Take again the case of this Ganganagar Mandi which is one of the biggest grain mandis in India. The colony irrigated by the Gang Canal irrigation system is the main granary of Rajasthan and it supplies foodgrains and pulses not only to Rajasthan but to places as far away as Calcutta, Bombay, Madras and so on and so forth.

Now here a very serious situation has arisen and that is this that because of this new zone-it links Rajasthan, Madhya Pradesh and Bombay together, and the prices of foodgrains in Bombay being very high-all the foodgrains from Rajasthan, from the Bika-Division are exported ner to Bombay and the people in Bikaner are supplied with imported foodgrains. Have you seen this absurdity, extent to which absurdity can go that the thing produced in a locality should go away a thousand miles and imported food should come to that locality? The Government was very well in a position to supply Bombay with the food which has been imported, and the ships containing imported food are there in the harbour of Bombay. Instead of that, foodgrains from the supplied there Ganganagar area are and the places round about that locality have to depend on the imported foodgrains or on the foodgrains coming from elsewhere. The result is this. About this time, ordinarily the price of foodgrains should be near Rs. 14 or Rs. 15 a maund, but today foodgrains are available only at Rs. 23 a maund and Rs. 24 a maund, and we receive imported food. So I have no objection if the Government feels that these zones are very useful, but then they should see also the wastage of money-which we have to incur-and the plight of the people who been put to such a great difficulty. They say that in living memory in Bikaner the people do not remember that prices have gone as high as they have gone this year. Yet it may be behalf of the said on Government Why should Rajasthan Benches:

[Shri Jaswant Singh.] that part of Rajasthan grudge it when the foodgrains in Bombay, Calcutta and other places are selling at as high a price as Rs. 40 or Rs. 45 a maund? But that is neither here nor there. The capacity of the people to pay the high price should be taken consideration, and a majority cannot afford to pay the high price. We only see that those who agitate are looked after. Take the case of U.P or Bengal or even Bihar. Well, we feel that if you agitate more, Government would come to your help, but if you do not agitate, certainly no help will be given to you.

Motion re

THE VICE-CHAIRMAN (SHRI P. N. SAPRU): In U.P. the prices are frightfully high; perhaps you are better off.

SHRI JASWANT SINGH: motherly treatment will be given to you if you do not agitate. Therefore, Sir, this is the position as far as the zones are concerned.

Then, Sir, we feel that we toyed with this problem for too long. Millions of our people are half-starying. Food is there but it is beyond the means of a very large number of people; there is dissatisfaction in the country, and public opinion broadly regards the handling of the food policy by the Government as inadequate both in regard to holding the price level and in the long-term aspect of raising food production.

Then, Sir, another brilliant idea by which to increase food production is the intensive rabi crop campaign that is presently going on. If Sir, college professors and teachers and students can deliver the goods by going to the fields I only can say: God help the country.

SHRI A. P. JAIN: Of agricultural colleges.

SHRI P. D. HIMATSINGKA: Agricultural students.

SHRI JASWANT SINGH: I know, maybe they are students and professors of agricultural colleges, but I can say this that our agriculturists and farmers know more in practice than the theorists, than those professors, and how can the professors and students from the agricultural colleges go and teach them? They themselves will have to learn how to do this, of the time to cultivate, how to cultivate and all that. I feel they will make such a mess that we will have to regret it at leisure . . . (Interruption.) and probably, as my friend here says, they will go on a picnic at the cost of the agriculturists and they will enjoy themselves; they will have a little holiday from their colleges and after enjoying themselves and wasting the time of the agriculturists know in practice much more these theorists

SHRI H. N. KUNZRU: It is not quite so.

SINGH: That is SHRI JASWANT my opinion.

SHRI H. N. KUNZRU: It is quite true that the cultivator in the beginning will never learn anything from these professors and students, but in three or four years' time he will begin to learn.

THE VICE-CHAIRMAN (SHRI P. N. SAPRU): I read, as a student. Harold Mann's book on Indian Agriculture; he thinks that the Indian agriculturist, though conservative, is teachable.

SHRI JASWANT SINGH: Then, Sir, there was a talk about the figures and the statements on which our Government largely depends, and quite rightly too; we cannot blame them.

THE VICE-CHAIRMAN (SHRI P. N. SAPRU): Now you must bring remarks to a close.

SHRI JASWANT SINGH: If allow me two minutes, Sir . . .

THE VICE-CHAIRMAN (SHRI P. N. SAPRU): I have given you minutes; twenty minutes are over.

SHRI JASWANT SINGH: I am just finishing, Sir; just two minutes; my other friend from my Party will take two minutes less. I am just finishing.

SHAH MOHAMAD UMAIR: When you have still a lot of speakers, time will be needed to accommodate them, and if you intend to accommodate them, you will have to enforce strict time limit.

SHRI JASWANT SINGH: My time is wasted, Sir. I would now say only one thing.

THE VICE-CHAIRMAN (SHRI P. N. SAPRU): Please bring your remarks to a close.

SHRI JASWANT SINGH: In two minutes I will finish, Sir.

We depend on our figures, and this and that. I would say that not only in different books there are different figures, but in one and the same taken there are different figures. Now take all the cases up it will take too long a time, but only speaking Rajasthan, here is the bulletin of food statistics, which has been supplied to us, and I would invite the attention of the hon. Minister to Table III on page 8 and to Table IV on page 13. the same cereals for the same period and for the same State have been Now as far as rice is concerned, the figure of difference is more or less the same, only there is difference of a thousand tons. In regard wheat, in the year 1954, one statement says that it was . . .

THE VICE-CHAIRMAN (SHRI P. N. SAPRU): The two minutes are over.

SHRI JASWANT SINGH: All right. Sir. What I wanted to submit was this that if you turn to these tables you will find that the figures are very different accounting for a difference of thousands and thousands of tons. Therefore I do not know how much one can rely on the statistics. Thank you.

SHRI J. H. JOSHI (Bombay): Vice-Chairman, it is a sad state affairs that we have to discuss the food problem in such serious tones. Food and agriculture are so vital to our economy. Agriculture holds a very important place in our politics as well social and as in our economic standards. Of the total annual national income of 11,000 crores of about 50 per cent is accounted for by the income from agriculture. Yet this country can neither be called agricultural nor industrial. For agricultural production we must look into figures, and our production is so low as can be seen from what I quoting. The average yield of rice per acre in Japan is 3,750 pounds: U.S.A. it is 3,030 pounds; in China it is 2,387 pounds, whereas in India average production per acre of rice is 750 pounds. Now in respect of wheat in Japan it is 1,860 pounds; in U.S.A. it is 1,200 pounds; in China it is 760 pounds, whereas in India it is 600 pounds. I do not consider it necessary to auote the figures of Canada, Australia and such other countries 3. P.M. which are agricultural countries. In the case of cotton and tobacco also we are the lowest. Now, Sir, let us go into the causes or the roots of such low production. Let me quote

"At the present low average level of production the major agricultural crops in India remove over 3.8 million tons of nitrogen from the land but the quantity supplied by way of manures and fertilisers is less than a million ton. Therefore no effort for improving total production will succeed unless the over-all deficiency of nitrogen is made good on cultivated areas."

from 'Self-help in Agriculture'; it is

stated therein:

Now while, as I have stated, we have low production we have to depend for foodgrains on foreign countries and that also to the tune of thousands of crores of rupees. In 1956-57 we imported foodgrains worth Rs. 111 crores and in 1957-58 worth Rs. 167

[Shri J. H. Joshi.]

Motion re.

And before that in the years crores. 1951-52 we imported foodgrains worth Rs. 228 crores and in 1952-53 worth Rs. 161 crores. Now, Sir, this is a very great drain on our economy.

I would now like to offer a few suggestions although the Ministry may have received hundreds and thousands of such suggestions. I feel that it is no use distributing the blame and placing it on any person or on any Depart-It is only the state of affairs that is responsible for this. I would therefore suggest that each State should be made responsible for the production of foodgrains and the Central Government should be responsible for supplying only that part or that portion which If the States do not disis deficit. charge their duties properly and do not produce foodgrains according to the schedule or the plan, then I think the Central Government should pull up those States and try to see that action is taken by the States according to the plan. I suggest that each State, each District, each Taluka and each village in the State, and ultimately every field, must have its own plan and programme for increasing food production and a chart should be hung in every village panchayat office so that it can indicate how much progress has been made by each cultivator in his field.

There is also one more suggestion. There is a Talati whose duty it is to collect revenue and he is in charge of five villages on an average. We have got about five lakhs of villages in the country and that means in all we have a lakh of Talatis. That is a great army with us, with the Government. Now, if that army were properly trained and if they are made to discharge their duties properly, then I think the Government would be able to tackle this problem of poverty and this problem of food shortage. I feel that these Talatis or these small men consider themselves or they feel that they are very insignificant people in this gigantic machinery of the Government. So if their services are recogmised, if their services are appreciated

I feel that and if they are honest, much can be done to step up food production in the country.

Then we have these big irrigation They have either been completed or they are on the verge of completion and I think the Government should now divert its attention towards small minor As far as possible each cultivator should have a well in his own field. After all, the cultivator at present has to depend upon the caprice nature and where there are big schemes there also the cultivator has to depend upon the caprice whims of the Department. The cultivator may be requiring water time. If he had a well in his own field then he may water his crops at any time, even at midnight. Sometimes it so happens that because of short supply of water from the big irrigation schemes, the crops wither away and the cultivator is put to loss and ultimately the country is also put loss. I therefore suggest that if the amount spent on one big irrigation scheme which may be costing. Rs. 60 crores on an average . . .

THE VICE-CHAIRMAN (SHRI P. N. SAPRU): You have exceeded your time.

SHRI J. H. JOSHI: I am finishing, Sir.

THE VICE-CHAIRMAN (SHRI P. N. SAPRU): I am sorry I will have enforce the rule rather strictly now.

SHRI J. H. JOSHI: Then I finish straightway. Sir. Thank you.

THE VICE-CHAIRMAN (SHRI P. N. SAPRU): Just say your last word.

SHRI J. H. JOSHI: As I was saying, if the amount of a big irrigation scheme -it may be Rs. 60 crores or so-is diverted to the digging of wells and if on an average a well costs about Rs. 600, out of that Rs. 60 ten lakhs of wells can be dug and we can make ten lakhs cultivators selfsufficient in respect of water and they can stand on their own legs. Therefore I feel that the Government would do well to consider these suggestions of mine

SHRI P. D. HIMATSINGKA: Mr. Vice-Chairman, the hon. Food Minister has given us various figures show that there has been a continuous increase in production both from the point of view of acreage under cultivation and also the quantity produced. Today Dr. Kunzru pointed out that acre per acre the increase has not been very much more than what it was before 1951. Therefore problem shou'ld be looked at from the point of view of how we can increase production from the same acreage of land. Sir, the obvious answer, has been given by various Members, is that we should take such steps as will help in the growing of more food from the same quantity of land. For that purpose there should be provision for better seeds, provision for supply of seeds in proper time, more supply of water, that is to say, more under irrigation, more fertilisers, and supply of such other requirements of the cultivators as they may be short of. Sir, these steps that I am mentioning are not new, they are all wellknown facts, but the trouble is that in practice it is difficult to work them out and there is no machinery seeing to it that these steps are carried out, so that when the farmers need them they may get them.

Sir, as has been mentioned by the Food Minister there is a shortage of fertilisers The fertiliser that is needed in the country is not available. Moreover, so far as my information goes, the fertiliser that is available is mostly made available to the cashcrop producer. The fertiliser that goes to Assam is used mostly by the tea the fertiliser is Similarly planters. used very much more by the sugarcane growers than by producers of wheat or gram or rice. Tractors are also said to be not available, and from the Minister's speech I could understand that he is still thinking in terms of import. There is a shortage of foreign exchange and my suggestion would be that, if instead of importing fertilisers we import the machinery for producing fertilisers, in the long run that will be much more helpful than spending money on the import of fertilisers. As a matter of fact . . .

SHRI P. S. RAJAGOPAL NAIDU (Madras): What about the immediate problem?

SHRI P. D. HIMATSINGKA: The immediate problem has got to be tackled by intensive cultivation, as has been suggested by the Food Minister himself. For that purpose you have to make arrangements for the supply of proper seeds, more water, etc., and these minor irrigation schemes which have been very successful in some of the States

SHRI P. S. RAJAGOPAL NAIDU For all these you would need fertiliser which is not available.

SHRI P. D. HIMATSINGKA: If it is not available, it cannot be produced even if I say that an arrangement will have to be made. If you have money, you cannot import it. At the same time if you spend money on the import of machinery, it may be that for two years you may have to tighten your belt, but in the long run you will be in a much better position than if you go on importing fertilisers year after year and not taking steps to set up the machinery which will be able to produce fertilisers. Moreover, in state of our the present industrial development, I think a large number of items of the machinery which will be required for producing fertilisers can be manufactured in the country. There will be very few items which will have to be imported, and foreign exchange portion of the cost will be much less than what was the case with regard to the Sindri fertiliser machinery.

Sir, the same remarks apply to tractors. Why should we think of import of tractors which can be made in the country? There is capacity in

[Shri P. D. Himatsingka.] some of the factories which are there for the manufacture of automobiles. and as a matter of fact tractors can be much more easily produced than you can produce a motor car. In tractors the engine is the most important part, and that is being manufactured in the country. Therefore. if the Government takes up the question of arranging to buy a certain number of tractors from these existing companies, I have no doubt that they will be able to supply those tractors, and very little foreign exchange may be needed for the manufacture of tractors. The capacity is immense, and because of the short supply of certain parts for motor cars and automobiles, they cannot manufacture more of them, and the additional capacity those companies, of those factories, can be very usefully utilised in the production of tractors which will save ultimately a large amount of foreign exchange which we have to spend in the import of tractors.

Therefore, Sir, what is needed some sort of a machinery, some arrangement, whereby the steps that the Government intend to take extensive and intensive cultivation can be carried out. There may be officers or bodies which will see to it that what is expected to be done by those who produce food crops, cereals and everything else, do get the necessary help in proper time and at reasonable prices and as and when they need them. Otherwise I do not see what is the short-cut that can be possible to solve the difficulty which is facing us so far as this question is concerned. Sir, there is no doubt that if arrangements can be made for supplying water by carrying out small irrigation schemes in the villages, a lot of improvement can be made.

There is another thing that can be There is a large amount fertiliser-I mean fertiliser in shape of the cow dung and other manure which are burnt in the villages for want of fuel. If some arrangement can be made for the supply of coal or some other fuel which can be used instead of cow dung being burnt, that will also help in the production of a large quantity of food. I do not know why the hon. Minister is laughing at this suggestion. I have seen with my own eyes thousands maunds of cow dung being burnt in U.P., Rajasthan and other places, and if some alternative arrangement can be made for fuel for cooking other purposes to replace the use of cow dung, a large quantity of additional manure will be available the production of foodgrains. ultimately it boils down to this that we have to make some arrangement whereby the steps that will help in the production of foodgrains could be You will find that in a large number of places the cultivator has not got bullocks by which he can cultivate his land. I know also from personal knowledge that a large number of them have not got bullocks. They have to hire them from persons. But some arrangements can be made in the different areas, some persons may be put in charge to find out what is needed in the different areas, and the arrangements may bemade by a Central organisation provincial organisation or organisations at the district level. I things will very much improve a good deal of our difficulties may be solved by making these arrangements. So far as the case of West Bengal is concerned, as you know, it had to divert a lot of attention in increasing jute cultivation because prior to partition, jute was being supplied areas which are now in East Pakistan and all the mills are in West Bengal. Therefore, in order that the Indian Union may not have to be dependent on Pakistan for the supply of jute, West Bengal has to extend the areas under jute. As mentioned by the Food Minister himself, India is now almost self-sufficient so far as the requirements of jute is concerned and therefore, it is that West Bengal needs more help now than otherwise, if it had not diverted its attention to this important crop which is one of the most important earners of foreign exchange. So, my humble suggestion is that

some arrangement should be made so that we can manufacture tractors in the country and produce more fertilisers here by setting up more factories in different States where the raw material is available in plenty. The only thing that has to be done is to set up a machinery for this as quickly as possible.

Thank you.

SHRI DAHYABHAI V. PATEL. (Bombay): Mr. Vice-Chairman, it is a matter of regret and I think, a matter of distress to everybody in this House that we have to discuss the situation of food in this country in this manner after ten years of freedom. I do not discuss it from any personal point of view. I have no personal illwill towards the Food Minister. But I have to say something which is very relevant, but perhaps unpleasant, and I hope the House will understand it in the proper perspective. Let me make this clear because there are persons who always are willing to misunderstand.

[Mr. Deputy Chairman in the Chair]

I have no land at all, but I do come from a. family that has understood agriculture, when so many people who talk of agriculture do not. Only two days ago, we had the Consultative Committee of the Planning Commission and I asked a member sitting there as to how many people of the Planning Commission understood agriculture themselves. There Governseventy-five officers of the ment sitting behind. I asked them as to how many of them understood agriculture or had done anything in agrithemselves. Out of the culture seventy-five officers, two raised their hands. This is the attention that we pay to agriculture.

The Prime Minister says that there will be no life in our Plan if we do not become self-supporting in food. What are we doing about it? We produce reports. I do not know whether it would be possible for any one to

go through all the papers that are produced and do justice to them in the little time that is allocated to the food debate. The little pamphlet on food is short. But there is a bulk of literature that has come, which has a great bearing on the subject. Dr. Kunzru fortunately lightened my task quoting voluminously from figures. So, I will not bother the House by repeating them. But fact is blatant; it is staring us in the face. We have been saying for the last several years that our food deficit is only 10 per cent. This is what I have heard ten years ago. We have not been able to bridge the food deficit of only 10 per cent. We say, our agricultural output is going up; the food production is going up. Mr. Jain told us that it has been going up-12.2 per cent. We have had an increase in food production. Why are we short of food? I think that there is something very wrong with the figures that are produced before the Government. Many of the officers of the Government do not know what they are doing. Do the Government here know how the State Governments work? During the war period, there was a severe restriction on agricultural produce. A certain amount of land had to be left for food cultivation and not utilised for money crops. In Gujerat, in many places, tobacco was grown and when the officer went there, he was told, "This is cabbage." That is all. The officer went back. That is the knowledge that our officers have about agriculture.

We began very well after independence. We talked of many things. I understand that the Government of India sent fifty young men to the agriculture, modern States to study methods of agriculture, intensive agriculture. I think that is what the Food Minister meant. What did they do in and Canada? Where America they? Are they working on any State farm or are they looking after files in the Secretariat? My fear that is what they are doing. Why is it so? Because we have changed our

[Shri Dahyabhai V. Patel.] outlook. We have changed our outlook on many things too suddenly. We have not allowed the period of adjustgo. Perhaps, a sort of a ment to zamindari legislation was necessary in a place like Uttar Pradesh. I am not questioning it. Perhaps, a part of it was necessary in places like Maharashtra where there perhaps was a large zamindari area. There were the koths as they were called, besides the sardars of the Deccan. Why is legislation bodily dittoed, adopted, in Gujerat? There is no zamindari Gujerat. We have a robust peasantry that was the backbone of our struggle for independence. Our struggle for independence was forged on struggle that the peasants of Bardoli and Kaira waged. They were agriculturists. The first thing that the Congress Government did, on coming to power, was to divest them of their lands!

SHRI SHEEL **BHADRA** YAJEE: Whether they were the big agriculturists and small agriculturists?

SHRI DAHYABHAI V. PATEL: Shri Sheel Bhadra Yajee has got the conditions of Bihar in mind. I am just explaining to you that of all the lands Government tried to take that the away after this tenancy legislation, 80 per cent. or more land has remained with the original owner. The only result is that there is a lot of friction between the landless labour and the owners of the land. They used to be as of a family with the cultivators. They were looked after; their families were looked after; their children were looked after. After this propaganda of 'land to the tiller', they have been thrown out because a conflict has been unnecessarily created between them. The village officers have been told that the land must go to the tiller. Every tiller, whether he works there as a labourer for ten years according to law or not, says, "This is my land; you must give it to me". At harvest season, there is burning of crops. There are even murders. In Saurashtra, establishing peace in the countryside was necessary for agriculture. The legislation that has been adopted there is not agricultural legislation. It is merely a vote and election legisla-This legislation has come out of the fertile brains of some city Congressmen and, of course, the labour union. You think of the labour union in the city and the city Congress. You control 20 per cent. What will happen if the other 80 per cent. combine? Therefore, you drive a wedge between them and keep them quarrelling always. This is the basis of legislation. There is no agriculture behind it; there is no economy behind It is only a vote-catching legislation. That is why the agricultural economy, particularly of Bombay State, has been so badly disrupted. I do not think that I need tell hon. Members of this House of the story of prosperity of Gujerat that attracted attacks and that withstood successive waves of Muslim invasion from time of Mohammad Gazni and they were able to rise again after that loot of the temples of Somnath and Girnar.

Mr. DEPUTY CHAIRMAN: We are not concerned with the past history. Please come to food production and food distribution.

SHRI DAHYABHAI V. PATEL: I sav it is necessary, Sir, because that shows how the land there is fertile. I am coming to the point. Why does not ...

MR. DEPUTY CHAIRMAN: talk about land and land problems; not about Mohammed Gazni or the Somnath temple.

SHRI DAHYABHAI V. PATEL: you are a little patient, Sir, you will understand that in so doing, I think, I am sufficiently explicit on my point.

I say, the land of Gujerat is sufficient to grow not only food, enough cotton and tobacco for export. It is this legislation that has disrupted completely there. During the recent war years, the peasants of Gujerat grew three crops of bajra because There were it grows quickly.

thousand pumps working in the Kaira District. There are not five hundred working today because the attachment to the land is gone. Then we have seen large irrigation works. We hear a lot about them. I have been trying to get some information about them. I wish the Food Minister had at least co-operated with us in that respect. A little more vigilance on this point would perhaps help him. I know that there are certain rules by which you can avoid any question by saying that this is primarily the concern of the State Government. I think that that can never be a right approach.

SHRI A. P. JAIN: Have we denied any information?

SHRI DAHYABHAI V. PATEL: Sir, I have asked questions about the Tapti river scheme, I have asked questions about the Mahi river scheme. pointed out that in the Ratnagiri District the position is bad. That area is considered now to be the worst area from the point of view of agriculture. It has only 10 per cent, of land under cultivation. There have been river beds where previously large quantities of rice were grown. Why are they not grown now? The answer is that it is primarily the concern of the State Government. Now, Sir, I am trying to ask for this information from you. I want you to think about this problem. Of course, if you won't think about it, what can I do? all, Sir, there are people in this country who know and can understand something about agriculture, and who have given some thought to it. don't you take their advice? is your attitude, if your mind is closed and if you are only thinking of one thing-how to remain in power-then I am afraid your approach is entirely wrong. And I say that the approach of the Government is already wrong, because the Ministry of Food and Agriculture is subservient to other Ministries.

SHRI SHEEL BHADRA YAJEE: Is he opposing the Land Ceiling Act?

SHRI DAHYABHAI V. PATEL: say that the Ministry is subservient to many other Ministries, in spite of its being such an important Ministry. If our Prime Minister has said that our Plan would become lifeless if we are not going to be self-sufficient in the matter of foodgrains, then I suggest that the Food Minister should have everything to say in respect of many other things also, for instance, in respect of imports and industries, because all these things depend upon agriculture, and agriculture also depends upon them. But what has been our policy in the matter of importing tractors and other thing. (Time bell rings.)

MR. DEPUTY CHAIRMAN: Your time is up. Your Party was allotted 45 minutes.

SHRI DAHYABHAI V. PATEL: But I have spoken only for five minutes.

Mr. DEPUTY CHAIRMAN: You have spoken for 9 minutes. First your Party was allotted 30 minutes. Then it was changed to 45 minutes after the time was enhanced. Now taken 39 plus have that is, 48 minutes. Please take two or three minutes more and wind up your speech.

SHRI DAHYABHAI V. PATEL: I wish to say Sir, that the Food Ministry should be the most important Ministry in our Government, if at all we are going to solve our problem. It should subservient to other not be made Sir, we Ministries as it is at present. have been hearing a lot about manu-I know that one facture of tractors. integrated scheme for manufacturing tractors and other engineering was submitted to the Government 10 years ago. What has been done about that scheme? Certain types of tractors are banned for imports, because somebody who has not got that pull with the Ministry or with the Secretary happens to be the agent, and as soon as that agency is transferred, the import is permitted. Same is the case with manufacture. That is why our [Shri Dahyabhai V. Patel.]

agriculture is in such a mess. This is not the way in which any Ministry which has a firm policy should go on. We are just drifting. Why should we allow things to drift like this? That is the reason why our agricultural production is going down. You are relying merely on figures relating to acreage. But what about the yield? How many acres are bearing crops? How many crops are there per acre? Sir, where there were three crops previously, we are having only two. and where there were two, we are having only one, and that too a poor crop. That is the reason why agricultural production is going down. It is high time that the authorities should put their heads together and change the entire outlook of Ministry, and if necessary, change the personnel too. Mr. Ajit Prasad Jain can manage things very well. I have no personal quarrel with him. But there must be somebody with a dynamic personality and with a drive, who can get his way with the other Ministers also, not that the other Ministers should impose their will and their policies on him. We are going to spend crores and crores of rupees for importing foodgrains from outside. I can tell you that it is going to be a matter of perpetual shame on part.

(Interruption.)

MR. DEPUTY CHAIRMAN: No disturbance. Let him finish.

SHRI DAHYABHAI V. PATEL: Sir, the hon. Minister pointed out that one of the remedies was large-scale cultivation. I agree with him there. But at the same time I would suggest to him that he should take the help of the army. After all, Sir, this is a very serious problem, and we have got the army at our disposal. Take the help of the army in this matter. Let us have more and more canals and better irrigation facilities. But I doubt very much whether that is being done. They know the method of mechanical cultivation; they know the operation of machines. They can give you much quicker and much better results than

what other officers can give you. If we are going to solve our food problem and if we are going to stop our imports, then let them take to agriculture, at least that part of it which concerns our large-scale irrigation. By that way only I think we may be in a position to relieve ourselves of much worry and trouble in regard to this foreign exchange problem that we are facing today. Thank you, Sir.

شری پیر متحمد خان (جمون ایند کشمیر): جناب دیتی چیرمین صاحب - جيسا که وهائيت پيپر اور فوة منستر صاحب كى تقرير سے معلوم هوا هے پیداوار کم هے خرچ زیادہ ھے اور خرچ کو پورا کرنے کے واسطے باہر سے غلہ ملکایا] جس پر بیشمار روپیه خرچ هوتا هے - پیداوار کے بوے دشمیں فلتہ - خشک سالی ارر تدی وغیرہ هیں - جب تک ان کو رو لمے کے لئے اقدام نہیں کئے جائیں گے تب تک یہ تسلی نہیں ھو سکتی کہ فصل تھیک طرح سے هوگی - فی ایکو پیداوار بوهانے کے لئے کھاد کی ضرورت ھے - کیمھکل کھاد کی اور اینی دیسی کهاد کی بهی -ایک اور کوشص کی جائے اور اس کو ایک هلکی چیز نه سمجها جائے که گوبر جو جلايا جاتا هے وہ جلايا نه جائے بلکہ کھیتوں میں ڈالا جائے اور کاشتکاری نئے طریقوں سے کی جائے -اگر يه چهوڌي چهوٿي باتين صحيم طور پر کی جائیں اور ایسے آدمی ان کے نگراں مقرر کئے جائیں جو که کسان هوں تو پهر آپ ديکھيل گے که

اس کے بعد اب میں اپنی ریاست جموں کشمیر کے کچھ حالات آپ کے سامنے رکھنا چاھتا ھوں - سنه 190٧ میں جو فلڈ اور ہے وقت برف باری هماری ریاست میں هوئی اس کے نتيجه ميل ۸۰ فيصدي پيداوار تبالا هو گئی - وه ایک عجیب وقت تها -خوش قسمتی ہے اس وقت بخشی غلام منحمد صاحب فوق منستر بهي تھے اور ان کی مستعدی اور معاملہ فہمی سے یہ ہوا کہ کچھ لوگوں کو راشن دیا گیا - کچھ بے گھروں کو گهرون مین بسایا گیا اور چار آدمی میں سے تین آدمی ایسے تھے جن کو مختلف مقداروں میں راشق دیا جاتا تها - اس وقت بوی تباهی ھوئی تھی - اس کے علاوہ پنچاس ھزار آدمی سرینگر سے جوو آگئے تھے -ان سیں سے کچھ کو کام پر لگایا گیا -کچھ کو پنجاب دورنمنت سے کہہ کو کام پر لگوایا گیا اور کچه کو وهال لگایا گیا - کچھ ایسے بھی تھے جو که کام ھی نہیں کر سکتے تھے تو ان کے لئے مفت لنگر جاری کیا گیا تھا -ان کو کپرا دیا گیا تھا اور ان کو رهائش کی جگه دی گئی تھی۔ ان سب جیزوں کے هونے سے حالت کچھ پرسکون هوئی - لیکن اس پر بهی اپوزیشن نے وہار شور منچایا - میں نے ابھی اپوزیشی کی تقریبیں سنیس اور مجهے افسوس کے ساتھ رنبے سے کہنا پوتا ہے کہ اپوزشن جو ہے وہ

پیداوار میں کیا فرق هوتا هے - ابھی پندت کنزرو صاحب نے کچھ فیکٹس اینت فیگرس بتائے جن سے یہ معلوم هوا هے که فی ایکو پیداوار میں کوئی زیادتی نہیں ھوئی ھے - اور جب كه دوسري طرف هم قريباً دَهائي عرب روپية فرست فائو اير پلان ميس اور اس وقت تک سیکند فائو ایر پلان میں ایگریکلچریر خرچ کر چکے ھیں تو اس کا مطلب یہ ھے کہ کہیں پر کچھ نقص ھے - وہ نقص کیا ہے - وہ چیز یہ ہے کہ جو شخص خود ایگدیکلچرست هے وہ اس کام کی نگرانی نهیس کرتا - اگر وه اس کام کی نگرانی کرے اور دیکھے تو پھر ممکن ھے کہ یہ چیز تھیک ھو جائے ۔

کچھ گرین مینیور کے متعلق کیا گیا - اس کے متعلق یہ ھے کہ اگر زمین سے دو فصلیں لینی میں تو ية كرين ميذيور والاطريقة نهيس برتا جا سکتا هے کیونکه کنک یا گندم جب نکل آتی ہے تو اس کے ایک مہینے کے بعد مکا لگایا جانا ھے اور ایک مہینے کے اندر گرین مینیور کیسے هو سکتی هے - پهر جب مکا کاتا جاتا ہے تو اس کے بعد اسی زمین میں کفک لگائی جاتی ہے -هاں اگر ایک زمین میں ایک سال میں ایک فصل هی لینا چاهیں تو گرین میذیور هو سکتا هے -

کرنے کا ارادہ ھے اس کے متعلق ایک آور عجیب چیز میں هاؤس کو بتلانا چاهتا هول که دیموکریتک نیشنل کانفرنس کے متعلق سجھے معتبر فرائع سے معلوم ہوا ہے کہ وہ اس پروکیورمذت میں روڑے اتکانے کی کوشش کر رھی ھے - تو ان چیزوں کے بارے میں اپوزیشن کی یہ حالت ہے جو بہت ھی رنبج دہ ہے۔ ایسا نہیں ھونا چاهیئے - اس وقت تو سب کو مل کر کٹھنائی کو دور کرنا ھے اور تکلیف سے نجات یانا ہے ۔

هم نے گورنملت آف اندیا سے کوئی ۲۵ لاکھ من اناج کے لئے ریکویست کی هے - کچه تو هم خود وهاں چروکیور کر لیں گے اور کچھ ھییں گورنمنت آف اندیا دیدے جس طوح که ولا دوسری استیتوں کو دیتی هے تو وهان معامله بهت کنچه حل هو سكتا هي - هال اتني مهرباني كورنينت اور کرے کہ اس کو ذرا جلدی کر دے دیونکہ همارا دو سو میل لمهی پہاڑی سوک کا جو تکوا ھے وہ ھر وقت چالو نهیی رهتا - ایک روز کی بارش هو گئی تو وہ سوک دو دن کے لئے بند هو جاتبي هے - اس واسطے اگر ولا جلدی مل جائے ، سردیوں سے پہلے مل جائے تو هم برے اطمیدان سے اس کو سریدگر پہونچا دیں گے - جموں پہونچانے میں تو هم کو کوئی تکلیف تہیں ہے -

(شری پیر محمد خان) بعض وقت ایسی چیزیں کہتا ہے جو که اسے نہیں کہنی چاهئیں اور جس سے دکھ ہوتا ہے - مثلاً ہماری ریاست میں پرجا پریشد اور تیمو كريتك نيشنل كانفرنس ايوزيشن هے تو انہوں نے یہ شاداشی دی که به کہم دیا کہ کچھ، آدمی بھوک سے مو كُنَّے هيں اور جو تقسيم هوئي هے ولا نیشلل کانفرنس کے ذریعہ سے ہوئی ھے - راشن کی غلط تقسیم ہوئی ھے -ان کی یه دونوں باتیں غلط تھیں -کوئی آدمی بھوک سے نہیں مرا بلکہ جن کے نام انہوں نے بتائے تھے کہ مر گئے ان میں سے ایک آدمی ایک دن جب که کشمیر اسبای مهی یهی ةسكشى هو رها تها تو وزيتر كيلرى میں بیٹھا ہوا سی رہا تھا۔ یہ ایک تماشه هے اور ایک لطف کی بات ھے - اس کے علاوہ گورنسفت نے یہ بھی صفائی وہاں دہی کہ ہم نے کسی پولیٹیکل جماعت کے ذریعے تقسیم نہیں کرائی بلکہ گورنمنت کے ذریعہ ھوئى -

اس کے بعد اب مجھے یہ کہنا ھے کہ وہاں اس وقت یہ حالت ھے که همارے ملک میں فصل بہت اچھی ھے - ھارویست ھو رھی ھے اور هم نے تارکیت مقرر کیا ھے که قریب +٢ لاكه من تك اناج هم يروكهور کریں گے - همارا یہ جو پروکیورمنت اب میں یہ عرض کرنا چاھتا هور، که سنه ۱۹۵۹ میں ایگریکلچو دیارتندے نے بیل کازیوں کے متعلق امیروملت کے واسطے کچھ تجویز کی تھی - یل گاریاں لاکھوں کی تعداد میں هندوستان میں هیں اور ولا یہاں کام آتی ھیں - انابے دھونے میں ، چارہ قمونے میں ، زمیندار کے هر کام میں وہ کام آنے والی چیز ہے۔ تو ایک بہت اچھا نمونہ کسی نے بنایا تھا جو کہ سنہ ۱۹۵۷ سے اس وقت تک يوسا انسٽي ٿهوڪ مين يوا هوا هے - اس میں کچھ ایسی چیز لکائی گئی تھی جس کی وجہ سے اس کی رفتار معمولی بیل گا_تی سے دوگلی یا تیں گئی زیادہ ہو جاتی ہے۔ تو مہربانی کر کے اس کو دیکھیں اور اس کے متعلق کچھ فیصلہ کریں -اگر وہ چیز ایسی هے جو که دو گذی تین گئی یا چار گلی زیاده رفتار دیتی هے تو کم سے کم اسے خریدنے والے بہت لوگ هو جائیں کے - ایک چیز کہنے سے رہ گئی اور وہ یہ ھے که مکی کے متعلق اس وقت هم تجویز کر رهے هیں اور همارا تجربه كامياب هوا - ينجاب مين بهي تجربه ھو۔ رھا <u>ھے</u> - ھمین کوشھ*ن ی*ہ کرنی هے که مکی کی دو فصلیں لگائی جائیں - اگر مارچ میں مکی ہوئی جائے تو تیں مہینے کے بعد ایک فصل دیدے اور پھر اس کے بعد ہوئی جائے تو تیں مہیلے کے بعد ، ستمبر تک درسری فصل دیدے - تو اس طرح سے اگر چھوٹی چھوٹی کوشھی کی جائے تو زیادہ فائیدہ هو سکتا ھے - اس طرح سے اناج زیادہ پیدا ھو گا اور اس کے لئے ملک کا پیسم باغر اهیجاء کی ضرورت نهیں هوگی اور وهی پیسه ملک کی اور کئی مفید چیزوں کے لئے کام آویکا - میں اتنا هي کهنا جاهتا هون - تهينک يو -

† श्री पीर मुहम्मद खान (जम्मू ग्रौर

काश्मीर) : जनाब डिपुटी चैयरमैन साहब । जैसा कि व्हाइट पेपर स्रौर फ़ुड मिनिस्टर साहब की तक़ीर से मालुम हुआ है पैदावार कम है खर्च ज्यादा है ग्रीर खर्च को पुरा करने के वास्ते बाहर से गल्ला मंगाया जाता है जिस पर बश्मार रुपया खर्च होता है। पैदा-वार के बड़े दूश्मन पलड, खुश्क माली ग्रौर टिड्डी वगैरह हैं। जब तक उनको रोकने के लिये इकदाम नहीं किये जायेंगे तब तक यह तसल्ली नहीं हो सकती कि फ़सल ठीक तरह से होगी । फ़ी एकड़ पैदावार बढाने के लिए खाद की जरूरत है। कैमिकल खाद की ग्रौर ग्रपनी देसी खाद की भी। एक ग्रौर कोशिश की जाय श्रौर इसको एक हलकी चीज न समझा जाय कि गोबर जो जलाया जता है वह जलाया न जाय बल्कि खेतों में डाला जाय श्रीर काश्तकारी नये तरीकों से की . जाय । ग्रगर यह छोटी छोटी बाते सही तौर पर की जायें स्रौर ऐसे स्रादमी इनके निगरान मुकर्रर किये जाये जो कि किसान हों तो फिर ग्राप देखेंगे कि पैदावार मे क्या फर्क होता है। सभी पंडित कुजरू साहब ने कुछ, फ़ैक्टस एण्ड फ़िगर्स बताए जिनसे यह माल्म हुन्ना कि फ़ी एकड़ पैदावार में कोई ज्यादती नहीं हुई है। ग्रौर जबिक दूसरी तरफ़ हम क़रीबन ढाई ग्ररब रूपया फर्स्ट फ़ाइव इयर प्लान में ग्रौर इस वक्त तक सेकण्ड फ़ाइव इयर प्लान में एग्रीकल्चर पर खर्च कर चुके

[श्री पीर मुहम्मद खान]

हैं तो इसका मतलब है कि कहीं पर कोई नुक्स है। वह नुक्स क्या है। वह चीज यह है कि जो शस्स खद एग्रीकल्चरिस्ट ह वह इस काम की निगरानी नहीं करता । स्रगर वह इस काम की निगरानी करे श्रौर देखे तो फिर म्मिकिन है कि यह चीज ठीक हो जाय।

कुछ ग्रीन मैन्योर के मुताल्लिक कहा गया । इसके मुताल्लिक यह है कि ग्रगर ज़मीन से दो फ़पलें लेनी हैं तो यह ग्रीन मैन्योर वाला तरीक़ा नहीं बरता जा सकता है। क्योंकि कनक या गन्धम जब निकल श्राती है तो उसके एक महीने के बाद मक्का लगाया जाता है स्रीर एक महीने के सन्दर ग्रीन मैन्योर कैसे हो सकती है। फिर जब मक्का काटा जाता है तो फिर उसके बाद उसी जमीन में कनक लगायी जाती है। हां, स्रगर एक जमीन में एक साल में एक फ़सल ही लेना चाहें तो ग्रीन मैन्योर हो सकता है।

इसके बाद ग्रब में ग्रपनी रियासत जम्मू काश्मीर के कुछ हालात ग्रापके सामने रखना चाहता हूं। सन् १६५७ में जो फ्लड ग्रौर बेवक्त बर्फ़बारी हमारी रियासत में हुई उसके नतीजे में ८० फ़ी सदी पैदावार तबाह हो गई। वह एक ग्रजीब वक्त था । खुश किस्मती से उस वक्त बख्दी गुलाम मोहम्मद साहब फ़ड मिनिस्टर भी थे ग्रौर उनकी मुस्तैदी ग्रौर मुग्रामला फ़हमी से यह हुग्रा कि कुछ लोगों को राज्ञन दिया गया, कुछ बेघरों को घरों में बसाया गया श्रीर ४ श्रादिमयों में से ३ ब्रादमी ऐसे थे जिनको मुख्तलिफ मिकदारों में राशन दिया जाता था । उस वक्त बड़ी तबाही हुई थीं । इसके ग्रलावा ५० हजार स्रादमी श्रीनगर से जम्मू स्रा गये थे। उन में से कुछ को काम पर लगाया गया, कुछ को पंजाब गवर्नमेंट से कह कर काम पर लगवाया गया ग्रौर कुछ को वहां लगाया गया । कुछ ऐसे भी थे जो कि काम ही नहीं कर सकते थे तो उनके लिये मुफ्त लंगर जारी किया गया

था। उनको कपडा दिया गया था श्रीर उनको रिहाइश की जगह दी गई थी। इन सब चीजों के हाने से हालत कुछ पुरसकून हुई। लिकन इस पर भी श्रपोजीशन ने वहां शोर मचाया। मैंने अभी अपोज़ीशन की तक़रीरे सूनीं और मुझे अफ़पोस के साथ रंज से कहना पड़ता है कि ग्रपोज़ीशन जो है वह बाज वक्त ऐसी चीजे कहता है जो कि उसे नहीं कहनी चाहियें श्रीर जिससे दुःख होता है । मपलन हमारी रियासत में प्रजा परिषद् और केटिक नैजनल कान्फ्रेन्स ग्रपोजीशन ह तो उन्होंने यह शाबाश दी कि यह कह दिया कि कुछ ब्रादमी भुख से मर गये है ब्रीर जो तक सीम हुई है वह नेशनल कान्फ्रेन्स के जारये से हुई है। राशन की गतत तक्षीम हुई है। उनकी यह दोनों बाते ग़लत हुई हैं। कोई म्रादमी भूख से नहीं मरा बल्कि जिनके नाम उन्होंने बताये थे कि मर गये उनमें से एक ग्रादमी एक दिन जबिक काश्मीर भ्रसे+बली में यही डिसक्शन हो रहा था तो विजिटर गलरी में बैठा हुआ सुन रहा था। यह एक तमाशा है और एक लुक्त की बात है। इसके म्रलावा गवर्नमेंट ने यह भी सफ़ाई वहां दी कि हमने किसी पोलिटिकल जमायत के जरिये तकसीम नहीं कराई बल्कि गवर्नमेंट के जरिये हुई।

इसके बाद ग्रब मुझे यह कहन। है। वहां इस वक्त यह हालत है कि हमारे मुल्क में फ़सल बहुत ग्रच्छी है। हार्वेस्ट हो रही है श्रीर हमने टारगेट मुकर्रर किया है कि क़रीब २० लाख मन तक ग्रनाज हम प्रोक्योर करेंगे। हमारा यह जो प्रोक्योरमेण्ट करने का इरादा है उसके मुताल्लिक एक ग्रौर ग्रजीव चीज मैं हाउस को बतलाना चाहता हूं कि डेमो-केटिक नेशनल कान्फ्रेन्स के मुताल्लिक मुझे मोतबर जराय से मालूम हुग्रा है कि वह इस प्रोक्योरमेंट में रोड़े ग्रटकाने की कोशिश कर रही है। तो इन चीज़ों के बारे में अयोज़ी-शन की यह हालत है जो बहुत ही रंजदेह है। ऐसा नहीं होना चाहिए । इस वक्त तो सब को मिल कर कठिनाई को दूर करना है और तकलीफ़ से निजात पाना है।

हमने गवर्नमेंट भ्राफ़ इण्डिया से कोई लाख मन ग्रनाज के लिए रिक्वेस्ट की है कुछ तो हम खद वहां प्रोक्योर कर लेंगे भ्रौर कुछ हमे गवर्नमेंट भ्रॉफ़ इण्डिया दे दे जिस तरह की वह दूसरी स्टेटों को देती है तो वहां मामला वहुत कुछ हल हो सकता है। हां, इतनी मेहरबानी गवर्नमेंट ग्रीर करे कि इसको जरा जल्दीकर देक्योंकि हमारा २०० मील लम्बी पहाड़ी सड़क कम जो टुकड़ा है वह हर वक्त चालू नहीं रहता। एक जोर की बारिश हो गई तो वह सड़क दो दिन के लिए बन्द हो जाती है। इस वास्ते ग्रगर वह जल्दी मिल जाय, सर्दियों से पहले मिल जाय ते हम बडे इतमिनान से उसको श्रीनगर पहुंचा देंगे । जम्म पहचाने में हमें कोई तकलीफ़ नहीं है।

ग्रब मै थह भ्रर्ज करना चाहता हूं कि सन् १६५६ में एग्रीकल्चर डिपार्टमेंट ने बैल-गाड़ियों के मुताल्लिक इम्प्रवमेंट के वास्ते कुछ तजवीज की थी। बैलगाडियां लाखों की तादाद में हिन्दुस्तान में है श्रौर वह यहा काम ग्राती है ग्रनाज ढोने में, चारा ढेने में, जमींदार के हर काम में वह काम आने वाली चीज है। तो एक बहुत ग्रच्छा नमुना विसी ने बनाया था जो कि सन् १६५६ से इस वदत तक पूसा इंस्टीट्यूट में पड़ा हुआ है । इसमें कुछ ऐसी चीज लगायी गई थी जिसकी वजह से उसकी रफ्तार मामुली बैलगाड़ी से दुगनी या तीन गुनी ज्यादा हो जाती। तो मेहरबानी करके उसको देखे श्रीर उसके मुताल्लिक कुछ फैसला करें। ग्रगर वह चीज ऐसी है जो कि दुगनी, तीनगुनी या चारग्नी ज्यादा रफ्तार देती है तो कम से कम उसे खरीदने वाले बहुत लोग हो जायेंगे । एक चीज कहने से रह गई श्रीर वह यह है कि मकई के मुताल्लिक इस वक्त हम तजुर्बा कर रहे है और हमारा तजुर्बा कामयाब हुआ। पंजाब में भी तजुर्बा हो रहा है। हमें कोशिश यह करनी है कि मकई की ो फ़सलें लगायी जांाय। ग्रगर मार्च में मकई बोई जाय तो तीन महीने के बाद एक फ़सल दे दे ग्रौर फिर उसके बाद बोई जाय तो तीन महीने के बाद सितम्बर तक दूसरी फ़मल दे दे। ते इस तरह से ग्रगर छोटी छोटी कोशिश की जाय तो ज्यादा फायदा हो सकता है। इस तरह से ग्रनाज ज्यादा पैदा होगा ग्रौर उसके लिए मुल्क का पैसा बाहर भेजने की जारूरत नहीं होगी ग्रौर वही ैसा मुल्क की ग्रौर कई मुफ़ीद चीजों के लिए काम ग्रावेगा। मैं इतना ही कहना चाहता हूं। थैन्क्यू।

श्री दयाल दास कुर (मध्य प्रदेश) : माननीय उपसभापति महोदय, ग्राज हमारे सामने खाद्य की समस्या है श्रीर वह विषय श्राज सदन के सामने विचाराधीन है । माननीय सदस्यों के विचार सुनने में श्राये श्रीर उनमें मुझे पालियामेंट की पालियामेंट्री टोन की एक ब् देखने में ग्राई। उनका एक नम्ना यह है कि यहा पर, जैमा कि एक माननीय सदस्य ने बताया, सन् १६४६ से १६५७ तक केवल १ प्रतिशत खेती में तरक्की हुई है जब कि यदि सरकारी मांकडों को देखते है तो हमें १६४६ से १६५७ तक २० प्रतिशतं खेती में तरक्की मिलती है। दूसरी चीज दुर्भाग्य से कहिये, यह कही गई, कि सन् १६५७ स्रौर १६५८ में खेती में कुछ गिरावट ब्राई ब्रौर उसके कारण कई स्थानों पर ऋकाल पड़ा ऋौर इसलिए हमें कुछ दूसरी जगहों से खाद्य-पदार्थ मंगाने की जरूरत पड़ी। जसा कि ग्रांकडे से मालुम पड़ता है, सन् १६५८ में चावल का ग्रायात हमारे यहां ३३७ हजार टन ऋौर गेहं का भ्रायात १५२५ हजार टन का हुआ। था। इन ग्राकड़ों से मालूम पड़ता है कि केवल यही वर्ष एक ऐसा आया जब कि हमें दूसरे देशों की राह देखनी पड़ी । एक माननीय सदस्य से मुझे यह बात मालूम हुई कि यहां पर खाद्य पदार्थ के बटवारे का सिस्टम बिलकूल श्रच्छा नहीं है। हमें ये जो दो किताबें मिली है उनको देखने से मालूम पड़ा कि हमारे

[श्री दयाल दास कुरें]

देश में जो जोनल सिस्टम कायम किया गया है वह बहत ही भ्रच्छा है। नार्दर्न पार्ट, मदर्न ग्रौर मध्य के भाग में, जैसा कि मध्य प्रदेश में मैने देखा यह सिस्टम इतना अच्छा हम्रा कि एक प्रदेश की उत्पत्ति दूसरे प्रदेश मे नहीं गई । गवर्नमेट ने ऋपने तई खाद्य पदार्थ की खरीद की भ्रौर उसको जो म्रावश्यकता थी उस म्रावश्यकता की पूर्ति उसने म्रपने प्रदेश मे ही की । इसी प्रकार मद्रास ग्रीर कैरल, जैसा कि रिपोर्ट देखने से मालुम हुआ, उनकी सरकारों ने ग्रापस में किसी तरह से ग्रपने प्रदेश की ग्रावश्यकता पूरी की यह हमें सन्तोष-जनक ही माल्म पड़ता है। यहा पर जो यह कहा जाता है कि ग्रन्न का बटवारा इन छ: प्रदेशों मे प्रच्छा नहीं है वह उपयुक्त नही मालूम पड़ता है।

दूसरी चीज फ़टिलाइजर्म की आती है। फ़र्टिलाइजर्स की विशेष आवश्यकता है। इसके लिये सरकार पूर्णतः प्रयत्नशील है जैमा कि मध्य प्रदेश में देखने में ग्राया कि प्रत्येक जिले में खेतों के लिये जो खाद का बटवारा किया गया है वह बहुत ही संतोषजनक है। उसमें मुझे केवल इतना ही कहना है कि ग्रामीण क्षेत्र में जल्दी से जल्दी बरसात से पहले पहले उसका सुविधाजदक बटवारा होना चाहिये। यदि इस सम्बन्ध मे मै चंद शब्द सुझाव के रूप में रखुंतो कोई अत्युक्ति नही होगी। पहली बात यह है कि प्राय: हर स्थान में ग्राम पंचायतों का निर्माण हो चुका है। यदि बटवारे की कार्य प्रणाली गांव पंचायतों को दे दी जाये तो ये कार्य बड़ी सुविधा से होने लगेगा। स्रभी तक यह ब्लाक डेवलपमेट की मार्फत प्रायः हर स्थान में बांटा जाता है। ग्राम पचायतों के माध्यम से किसानों को एक - स्थान से दूसरे स्थान में उसको ले जाने में बडी सुविधा होगी और बरसात के पहले इसकी पूर्ति हो सकती है।

माननीय सदस्य से मुझे दूसरी चीज यह मूनने में ग्राई कि जो बंजर भीर परती

जमीन है उसकी सीलिंग होनी चाहिए। मीलिंग ग्रॉफ़ लैंड्स करने की बात उनकी तरफ से ग्राई । मुझे इसका पुरा ग्रनुभव है । यह सही चीज है कि बंजर श्रीर परती जमीन म्राज बडे बडे किसानों के पास, या बड़े बड़े जमीदारों के पास पड़ी है। यदि उसका उपयोग ठीक तरह से किया जाय तो हमारे देश के खाद्य उत्पादन में ग्रधिक वृद्धि हो सकती है । इसमें मेरा एक सुझाव है कि वैसे तो मध्य प्रदेश गवर्नमेंट ने यह किया है कि बटवारे के सिस्टम के ग्रनुसार एक वर्ष तक जिस किसी साधारण मजदूर ने या साधारण किसान ने उपज के बटवारे पर दूसरे की जमीन पर खेती की है तथा पटवारी से उसके रिकार्ड मे ग्रपना नाम दर्ज कराया है ग्रीर पटवारी ने उसको शिकमी काश्तकार रजिस्टर कर लिया तो उसके दूसरे या तीसरे वर्ष के बाद वह जमीन उसकी खुद की हो जाती है। में ग्रपना एक खुद का ग्रनुभव बताता है कि मुझे किस प्रकार ४६ एकड़ जमीन का नुकसान उठाना पड़ा ग्रौर मेरी जमीन पर जो किसान जोता करता था और खेती करता था उसके अधीन वह चली गई। मुझे इस बात की खुशी भी हुई कि मैं जिस जमीन पर खुद कंट्रोल नही कर सकता था वह मेरे हाथ से निकलकर सचम्च जो किसान है उसके हाथ में चली गई। मुझे इस बात से बड़ा श्रानन्द न्नाया । हमारे यहां की प्रान्तीय सरकार ने यह नियम बनाया है कि जो किसान जिस जमीन में खेती करता है वह जमीन सचम्च में उसी की हो जायगी। एक प्रदेश ने जिस चीज को ग्रपनाया है मुझे ग्राशा है दूसरे प्रदेशों में भी उसी प्रकार का कानून लागू है स्रोर स्रगर न हो तो इसी प्रकार का कानून दूसरे प्रदेश भी बनाने का प्रयत्न करें तो बड़ा भ्रच्छा है जैसा कि मध्य प्रदेश की सरकार ने शुरू किया है। उसके **अनुसार जिसके पास खेत नहीं है उस काश्तकार** को भी ज़मीन मिल रही है ।

दूसरी चीज यह है कि भूमिदान में जो जमीन किसानों के द्वारा या जमीदारों के द्वारा दी जाती है श्रक्सर यह शिकायत श्राती है कि उसमें बंजर जमीन मिलती है।

श्री वी॰ प्रसाद राव (ग्राध्न प्रदेश) : मुकम्मल जमीन ।

श्री दयाल दास कुरें: मेरी सरकार को यह मलाह है कि वह ऐसी जमीन को ज्यादातर उन्हीं किसानों को दे जो उसके लिये उपयुक्त हों ग्रीर जहां तक हो सके उनको बैल ग्रीर बीज ग्रादि भी दे तो ज्यादा उपयुक्त होगा। जहा तक हमारे देखने में ग्राया श्रब सरकारी कर्मचारियों का महयाग भी उपयुक्त रूप से मिल रहा है। केवल एक ही चीज का मेरा सूझाव है कि सरकारी कर्मचारियों का, खास विकास खंडो में जो ग्राम सेवक ग्रीर एग्रिकलचरल ग्रसिस्टेंट होते हं वैसे तो उनका ध्यान विशेषकर किसानों की खेती की स्रोर जाता ही है, लेकिन यदि वे विशेष रूप से खाद के बटवारे का, गोबर की खाद तैयार करने के उपाय बताने का कि किस प्रकार कचरा ग्रौर कूड़ा इकट्ठा करके खाद बनाई जाय इसका प्रत्यक्ष मे प्रयोग करके दिखायें तो ज्यादा ग्रच्छी तरह काम हो सकता है।

(Time bell rings.)

इसी के साथ साथ मुझे यह कहना है कि जानवरों में बहुत सी बीमारियां होती है ग्रीर वे मर जाने हैं। किसानों की खेती ग्रच्छे बैल ग्रौर बीज पर निर्भर करती है। यदि सरकारी महकमें इसकी ग्रोर ज्यादा ध्यान दे तो यह बड़ा उपयोगी सिद्ध हो सकता है। मध्य प्रदेश सरकार ने इस ग्रोर विशेष रूप से ध्यान देने का प्रयत्न किया है ग्रीर हमारे यहां सरकार की ग्रोर से खास करके महाकौशल के किसानों को बहुत बड़ी सुविधा मिल रही है।

एक चीज यह बताई गई है कि नहरों से सिंचाई ठीक तरह से नहीं हो पा रही है। जैसा कि माननीय सदस्य ने बताया है नहरों की सिंचाई के बारे में, खास करके महाकाश में उसकी व्यवस्था पूर्ण मंतोष जनक है और वहां पर जितने बांधे है उनका उपयंग ठीक तरह से किया जा रहा है। सरकार की भ्रोर से जो तकावी मिलती है उसमें भी पूर्ण मंतोष जनक कार्य हो रहा है और हम स्राशा करने है कि यदि सरकार का कदम स्रागं भी इसी तरह में जारी रहे तो एक दिन स्रवश्य स्रायेगा जब हमारी खाद्य की समस्या पूर्ण रूप में मुलझ जायेगी।

SHAH MOHAMAD UMAIR: Deputy Chairman, it is a very vast question and we have to travel long way taking into account the various items, burning items, important items which concern the food problem today. Fortunately or unfortunately I stand to speak at the minute, when the clock struck. I thank you that at least this much time has been allowed to me. There is no other way for me except that I should read out, that I should speak out to the hon. Food Minister the suggestions which I wanted to make to him in connection with the important food situation. I am thankful also to my colleagues on this and that side for having very much lightened my burden, by placing so many facts and figures and by giving the House the information and the correct impression, which I could have also shared if these things had not been completed by them. Therefore, I need not go into the very intricate data, into the figures and facts which have already been mentioned in this House. In spite of this fact, as it is a very burning problem in the country nobody can spare expressing himself in the most burning tone, in spite of the best efforts that the Food Minister is making to relieve the situation. understand the difficulties the Food Minister. Ι realise that and appreciate whatever he has been doing for some time past and which he is still anxious to do to relieve the situation in the But the situation is such that the Food Minister can

[Shah Mohamad Umair.]

no control over it, because the things have been so deep-rooted, that unless the Food Minister has got ample and sufficient time, it cannot be uprooted in the twinkling of the eye.

4 P.M.

Take the case of U.P. My friend, Shri Jaspat Roy Kapoor, mentioned Orissa, Bengal, Bihar and compared these States with U.P. in connection with the food situation. Everybody has got a soft corner for U.P. Everybody has got a soft corner in his heart in regard to what is going on in U.P. but then, Sir, it was not necessary that Bihar and West Bengal should have been brought in, dragged into a comparison. I know that the Food Minister has come to the rescue of U.P. It it to be said to the utmost credit of the Food Minister that he has so creditably, so ably and so efficiently handled the situation in U.P. that the situation there has been lightened, very much relieved and I am sure that whatever further quantity of food is required in U.P. the Food Minister is fully ready to meet that and also to cope with the situation. He is prepared to make up the deficiency but at the same time all those persons who are sitting on this side and that side and the people, particularly the opposition party which is making a hell in U.P., instead of comparing Bihar, Orissa and West Bengal with the U.P. should have been a bit more generous and cooperative. Of course, lip sympathy is there, lip cooperation is there but the practical campaign against the U.P. people and against the U.P. Government is going on. These troubles are there and these troubles have been avoided very intelligently and very efficiently by the Food Minister. Of course, it was not necessary to have brought Bihar and West Bengal into this argument. What is there, Sir? Bihar is deficit by 15 million tons.

SHRI A. P. JAIN: Lakhs.

SHRI P. D. HIMATSINGKA: Fifteen lakh tons.

Shah MOHAMAD UMAIR: Fifteen lakhs as has been stated by the Food Minister but my information is this. What has Bihar got up till now? It has got only $5\frac{1}{2}$ million tons whereas in West Bengal, the revised estimate is $7\frac{1}{2}$ million tons.

SHRI P. D. HIMATSINGKA: The figures are all in lakhs, not millions.

SHAH MOHAMAD UMAIR: Please correct me. I am very defective mathematics and I always failed in West Bengal demanded 7½ lakh tons and 6½ lakh tons have been given and the Food Minister is still ready to offer whatever further quantity may be required. Such is not the with Bihar. I say that Bihar, in spite of a deficit of 151 lakh tons, got only 5½ lakh tons. I do not accuse Food Ministry because I know that a further demand was not made. Ιf no demand came from the Government it only reflects the modest attitude of the State in not wanting embarrass the Food Ministry. But, Sir, I hope that the Food Minister will take into consideration the fact that Bihar is in need of more foodgrains than what has been supplied to it up till now. The Food Minister is being embarrassed by the problem of production. Unless the Irrigation Ministry, the Food Ministry and part of the Ministry dealing with the revenues the State are integrated certain points and on certain problems, this thing will not be solved. There is the question of production, the question of land reforms and so The land reform schemes have not yet been implemented in so many States in the country. The ceiling question has not been taken There are many hurdles in the way of land reform which are practical hurdles in the way of increased pro-The Food Minister cannot duction. help these things. There is also the question of minor and major irrigation works. The Irrigation Ministry has to look to various irrigation works which are, if not major, at least minor works which could have helped production work a lot. This is also a

needs coordinated question which Minister cannot The Food always be held responsible for less production especially when so many concerned. other departments are Without ceiling on lands you cannot manage the land. There are big holdings consisting of lakhs and lakhs of acres. I know and the Food Minister also knows. Acres and acres of land are lying idle because they nave not been cultivated for want of a ceiling. If a ceiling had been there, these lands would have gone to other cultivators landless people or and the land would not have been allowed to remain idle resulting in production suffering. Similar is the case in connection with the land reform schemes. There are so many banjar lands lying idle and these are lying idle due to factors which are beyond the control of the Minister. At the same time, I may say in my State, there is a river Poon Poon in the district of Gaya. back a demand was made for constructing an embankment but that was not taken up because the State Government did not have the power, I mean money, to carry on this work. If the construction of the embankment had been taken up, it would been in the interests of production of the people and in the interests living in that district. If that had been done, at least five lakh acres of land in the districts of Gaya Patna would have been irrigated and this would have meant an increase of few lakhs of tons of foodgrains. This would have very appreciably increased our food production. In the same way, the reorganisation of Agriculture Department is The Food Minister may necessary. or may not be knowing but he is trying to implement the policy from top to bottom but there are persons at the lower level in the Agriculture Department who are sabotaging whole thing. There are persons who ought to have been in the field but they are talking and walking in the bazar and these people are not doing any public service. Because of these instances, the cultivators and the farmers in the rural areas are not being profited by such services. Under such circumstances, I would request the Food Minister, if he has got no control over the state management at least he can ask . . .

(Interruption.)

I mean, taking some pan and cigarettes also, enjoying a pan and a cigarette.

Sir, I must say one thing. Our farmers are very badly off on account of heavy, very shocking and crushing irrigation taxes. I can say that in my State, in the canal irrigatarea, the canal rate has doubled. It was only Rs. 4/8 per acre previously but now it has been increased to eight or nine rupees per Under such circumstances, the cultivators and the farmers in such canal irrigated areas are under very crushing situation; their plight is very deplorable and, if you want to encourage all these cultivators to produce more, you will have to lighten their burden of taxation on irrigation. At least in my State it is very efficienly working, and I am proud of it. If the Chief Minister of my State, the Bihar State, would not have to the rescue of the people of Bihar, the difficulty would have been the same in Bihar, what is going on today elsewhere. It is because of her efficient and able leadership that Bihar is getting on so happily, and there is no such trouble. But in that very Bihar State the canal irrigation rate is so much that I was compelled tomention it here for information for some advice on this point. I say, Sir, that if you are not going to take into account these things the last resort for the farmers will be cooperative farming. If you are not going to give all these facilities to the farmers, the last resort for the farmers in will be collective farming. If I would have been in power I would have introduced collective farming brushed aside all this sort of difficulties and troubles, this sort of ceiling. on land holdings, this sort of reforms, division of land, this that

[Shah Mohamad Umair.]

and the other. So I say that the Food Minister is certainly to be congratulated that he is doing in such hard circumstances so ably and has saved the situation in U.P. from where my friend Mr. Jaspat Roy Kapoor comes.

MR. DEPUTY CHAIRMAN: Mr. Bhupesh Gupta. You have got ten minutes.

SHRI BHUPESH GUPTA: Mr.

Deputy Chairman, I did not like this
that we could not sit yesterday till
o'clock in order to make it possible
for many other Members to speak.
Anyway, Sir, your dispensation and,
I think, the dispensation of the House
was that.

Now, Sir, in the ten minutes that I have got at my disposal I should only like to say a few things about West Bengal because our general policy, as we view the food situation, was explained yesterday by Dr. Z. A. Ahmad from our party. Sir, whenever we discuss the food question we are told, especially when we refer to certain matters falling within geographical boundary of the States or perhaps the constitutional boundary, that these are State subjects and we should not discuss them. I wonder what we are going to discuss then. I think, Sir, if that is so, then there is no need for having a Food Minister, or at least we can call the Food Minister the Minister for food godowns because, if we are concerned only supplies and stocks, then why should he be called the Minister for Food and Agriculture, I cannot see.

THE DEPUTY MINISTER OF AGRICULTURE (SHRI M. V. KRISHNAPPA): You can be called the Minister for raiding the godowns.

Shri Bhupesh Gupta: He spoke in accents of great self-satisfaction. When I listened to his speech I felt there was no such serious crisis in the country, there was no popular discontent which should have been expressed in the arrest of about three

thousand people in U.P. and in one day alone in Calcutta yesterday 600 including 125 women. These would underline the gravity of the situation, the importance of the matter before us and the great public discontent that is sweeping one State after another. Any Food Minister should sit up, rethink and come out with a policy and should say something which is reassuring. The Food Minister, in this House, did nothing of the kind, trotted out antiquated, out-dated meaningless statistics, as if statistics would feed the people. Sir, we have no dearth of statistics; if you ask me, they have never been in supply.

Now, Sir, before I come to the State of West Bengal, I would like to say only one or two things about national approach. For the last few days we have been talking about national approach, and I do not know whether they meant this word sincerely at all. I take it that approach is not a talking point the Government or the ruling party. I hope they mean it seriously. they mean it seriously they should do certain other things rather than talking about national approach and all that. We are not in need homilies, speeches, or sentimentalities; what we are in dire need of today is deeds, actions. National approach would mean the policies and measures agreed to by the Governments and the Opposition. I underline the words "agreed to". Otherwise it will not be national approach at all. have seen how the national approach had been evolved in England in the old days, when both sides of the House came together. Whether we like it or not, this is how they approach such a question and evolve а national approach. Have we got an agreement between'us, with regard to the policies and measures, that we can say that we have evolved a national approach? I do not think we have such things. For this the Government is answerable, because they stick to their old policies; they stick to their old measures, and surely, Sir,

approach cannot be evolved by using the big stick in West Bengal or in Uttar Pradesh by refusing to see the Opposition in U.P. and by trying to bluff the Opposition in West Bengal. That is no national approach at all. Therefore, Sir, this national approach cannot be evolved by brushing aside the demands and the suggestions of the Opposition and by calling upon the Opposition to toe the line of the Government. This is no national approach at all. National approach is something which does not boil down to committee meetings where we sit together over a cup of tea, express certain fine sentiments and disperse without clinching any issue at We have been talking for the last few days. Can we tell the country anything, that we on both sides of the House have come to some kind of a minimum understanding with regard to the policies and measures upon which we can call upon the people to act? No, we cannot, because for them it is mere talk, all moonshine talk. I say this thing therefore, Sir, I am not one of those who will take them for what they are saying, until and unless practical steps are taken, until and unless we jointly evolve a common line of action with regard to the food situation.

Sir, let me now come to West Bengal I refer to West Bengal because this State will also give you some trouble, and West Bengal like U.P. is not going to live on its knees. If you refuse the demands of the people, they will fight and fight justly and rightly. They have already begun the fight. We did not want fight; we had been waiting for redress in that State and the people there have shown the maximum of patience. But nothing had been done. Today, Sir, the State is in heavy deficit, and you will be surprised to hear that the West Bengal State Government did not exactly what its need was. I was struck when I sat in the Writers Building in conference with the Chief Minister and the Food Minister of West Bengal. They did not know actually what was their need. At the end of last year

they calculated that the deficit was of the order of 12 lakh tons. Then, suddenly, by some statistical jugglery it was reduced to 7 lakh tons, and then, only the other day, we heard the Chief Minister say that his assumptions went wrong and he would need more foodgrains. That is what the Opposition have been saying all these months there, that our West Bengal need was greater than what the estimates of the West Bengal Government did suggest and they were asking the Central Government to take the responsibility. It is no use now telling that you have met what West Bengal when everybody knows that West Bengal's need was miscalculated. as a result of the calculated and mischievous policy of the West Bengal Government, and it is not surprising today that the whole of the Opposition, large sections of the people are demanding the resignation of the Food Minister of West Bengal. I am not going into politics, but you see where you have driven the State, the people of the State. Is it the atmosphere in which we can sit, we can seek a solution of the problem? Sir, it clearly seems, according to the present estimates, that for modified rationing alone, for the three months of September, October and November West Bengal would require 41 lakh tons, for modified rationing alone, which is to cover 21 crore people, plus another 1½ lakh tons for gratuitous relief, test relief and other things. All told, 6 lakh tons of foodgrains would be required for meeting the urgent needs of West Bengal in these three months. namely September, October and November. This is the position. The Central Government, I do not know what discussion they had with the Chief Minister, but I understood from the Chief Minister that West Bengal's need was much greater and he would like to have the necessary foodgrains from the Centre. Then, Sir, about popular co-operation. Nothing of the kind. An advisory committee existed at the provincial level; it was not consulted in many matters and it did not function. The unanimous decisions

[Shri Bhupesh Gupta.] of the advisory committee are not implemented and when they knew that the movement would start on the 15th they called a meeting on the 16th and later they advanced the date by one day and called it on the 15th when the movement had already started. This is how they behave; no difference; it is the same at everv level, at the lower level, at the district level, everywhere. Is this how we are going to solve this problem? Many things have to be done; crop would be loans and other things required but I am not going into all those details. I think both in Uttar Pradesh and West Bengal bold measures are needed. As far as the food policy is concerned. I am not discussing it at all because the policy stands condemned by itself. It is a matter of disgrace that in ten years' time they could not have made the country self-sufficient but should rendered the country so helpless and dependant on foreign bounties. call it anti-national approach in that respect.

Motion re

And when people rise against this approach, they are taking measures of repression instead of taking path of mutual consultation, mutual agreement and mutual co-operation with a view to arriving at what we would understand, what every sensible man would understand, to be national approach. So I would ask the hon. Minister when he speaks to tell us something about a new food policy if he has any. I would not like the House to be regaled with old tale which means nothing. would like to know what concrete steps he is going to take especially with regard to Uttar Pradesh, West Bengal, Bihar and other places as well because these three are much more in the food front now. Sir, there is no time. I would therefore hope that he would be concrete in this matter because the situation is grave, grave by all standards, grave by all means. and this situation calls for bold action

the and imagination on the part of Government.

M. GOVINDA REDDY SHRT (Mysore): Mr. Deputy Chairman, unfortunately food shortage is too true. We all wish that foodgrains could have been produced in factories so that the hon. Mr. Jain could have started number of factories in the countryit would take two to three years start factories-and there could have production been large ever afterwards. I am saying this because Mr. Ahmad was saying yesterday that if he asked the Minister to point out the cause of shortage, he would point out to something from God above to something below. Well, food duction depends upon so many things. so many factors, many of which are human control. For within instance, floods and droughts do not serve Mr. Jain with a month's notice so that he may prepare himself to meet them. These are things which are certainly not within his control.

BHUPESH GUPTA: fiteers. I believe, give notice.

SHRI M. GOVINDA REDDY: Sir. I heard the speech of Mr. Dave yesterday. Mr. Dave is one of those friends on the Opposite for whose remarks I have a very keen ear but I am very sorry to note that he characterised the remarks of some Members on this side on the agitational approach of the Opposition parties in food matters as uncharitable. I did not see anything uncharitable in that.

SHRI V. PRASAD RAO: You do not have an approach at all.

SHRI M. GOVINDA REDDY: Yes; I am coming to your national approach. When there is food shortage in the country, whether it is a shortage which artificially created or politically engendered or whatever it is, there is trouble and the country expects the Opposition in this situation, as in every other situation, to behave with a sense of responsibility. What is this national approach that the Opposition has taken

They have asked the people to have hunger-strike marches and to raid food godowns and defy the law.

SHRI BHUPESH GUPTA: And you are feasting the people at Gaylords.

MR. DEPUTY CHAIRMAN: Order. order.

SHRI M. GOVINDA REDDY: asking them honestly whether any responsible person will say that this is a helpful attitude to take. What are the consequences of such an attitude? You are not getting food by asking the people to disobey the law; you are only getting chaos. Do you want the people to get into chaos? Do vou want the country to be plunged in chaos? How are you, I ask, by this method helping the Government to relieve the food shortage? They are welcome to point out the shortcomings of the Government and they are welcome to offer suggestions and as facts have proved, the Government is very keen to get their co-operation. I am surprised that Shri Dave explained this attitude as an attitude that was taken up in order to draw the attention of the public to this question. Well, I do not know if people are asked to disobey the law and court arrest in order only to show that they are

SHRI V. PRASAD RAO: We are learning from you in Kerala.

SHRI M. GOVINDA REDDY: have to learn a lot yet. Sir. if this is the national which approach have been eulogizing friends there upon. I am very sorry to say that this is not national but irrational and it also is anti-national, as he himself called it. Well, Sir, the Government have at least 15 years' experience in solving the food situation. I think the first time that food shortage showed itself in an acute degree was during 1943. Of course, in 1943 we did not have this Government; we did not have a popular Government but the Services were there. So I can say that the Services who had begun to tackle this question from 1943 are expected to have gained experience in this

matter. Unfortunately there is a factor of deficiency on the part of the Services in this respect. This question has been unfortunately tackled on an ad hoc basis. There perhaps never was any fear in the mind of the people concerned that there would be a shortage which would not be a temporary feature but which would be a permanent feature. They have not tackled it on a permanent basis. The entire attitude in my humble opinion has been governed by this attempt at solution on a temporary basis; thinking that tomorrow, the next year or year after that, it will solve itself. It is true that they took not only temporary short-term methods but also long-term methods such as constructing irrigation projects, reclaiming land, bringing more land under cultivation, setting up N.E.S. Blocks and Community Projects. That is all very good but in all these attempts the efforts made is half-hearted. For one thing Services were mostly inexperienced. I am constrained to say that these Services should have been drawn from classes which had experience of rural There is some force in conditions. what Mr. Patel was saying. I do not go to the extent of saying that there is an officer who sees a tobacco plant and takes it for cabbage. Maybe, there are some such officers but I have not seen any. I won't go to that extent but most of the officers were drawn from non-agricultural classes. Even those who had training in agricultural colleges were people who were not frequently visiting the villages. unfortunately a right approach was not taken in regard to this matter. They thought that because we have multi-purpose small and large irrigation projects more land would come Unfortunately it under cultivation. takes some years after the completion of a project for land to be brought under irrigation and now the Government has found that it is true. It is such calculations on which perhaps the Services seem to have relied but which have belied their hopes.

Sir, I would point out some of the instances which show that

[Shri M. Govinda Reddy.] completely theoretical approach has been made. In the last Food Ministers' Conference which was held Mussoorie, the Food Ministers, the Food Agricultural and Departments all conferred together and after a good deal of deliberation came to the conclusion that with the allotment made in the Second Five Year Plan they could only step up the production of foodgrains by ten million But there was the Planning tons. Commission which gave the go-by to the experience of these Food Services of the States and said that within that allocation the target of 15 million tons could be stuck to. This is an approach which was completely devoid of practical experience and which was wholly theoretical. And now to our cost we see that this is not true. Even the figures that were collected have now after revision proved to be on the high side.

I shall give another instance. There was the Famine Enquiry Committee in which half the members thought that the reserve with the Government should be 15 million tons while the other half of the members thought it should be 30 million tons. I can understand if there is a difference of one or But there was two million tons. exactly cent per cent difference between the attitude of the two blocks of This shows that when the members. Government constitutes committees, they have not an eye to bringing experience, which is directly concerned with rural conditions, with agriculture, to bear on them. I happened to remark about the Foodgrains Enquiry Committee when it was appointed. I made this remark: We have community projects, we have community blocks, we have everything, and we have fertilisers and we are going to have more of them. But with all these, will the foodgrains be grown without the grower? There is the grower to be taken into consideration. I am sorry to say that these growers' many needs have not been attended to. For example, I would like to know if the Government cannot do anything to

bring down the cost of cultivation of the agriculturists. Not much has been done even with regard to the supply implements. ofagricultural today in spite of the development of the co-operative movement, we do not have enough and adequate supply of credit and agricultural implements. I want to know why in the councils of the nation the agriculturist is not taken into consideration. My hon, friend Mr. Patel was referring to it. industrial section or the business people, the professors, the economists of the country, the labour, everyone is taken into consideration in forming export councils, import councils, that committee, this committee, and so on. But I want to know whether a single agriculturist has been invited. It is not a necessity, Sir, that the representatives of 80 per cent. of the people who are engaged in this industry of agriculture should be consulted and should be taken into the councils? It may be replied that there are extension blocks, community projects, and so on, where we have associated the agriculturists, the rural people with But if one goes through the evaluation reports, they make a sorry reading. There is a clash between the executive authority and the advisory section. There is a clash, which is very well pointed out in the evaluation reports, between work programmes and production programmes. Even here voice of the one man with practical experience does not count.

Sir, if this state of affairs is to be remedied, we have to look deeper than our community blocks, deeper than our community projects and our irrigation and reclamation projects. We have tolook deeper and see whether we are enthusing the masses of the people. The Foodgrains Enquiry Committee and the Committee on the 'Grow More Food' campaign have all come to the conclusion that there is not enough enthusiasm generated in the masses. That is a thing which we can do without much cost and effort.

Sir, since my time is up, I do not want to try your patience. I hope that the Government will take a realistic attitude and try to enthuse the rural masses in every way so that the necessary psychology for growing more food may be created.

श्री नवाबसिंह चौहान (उत्तर प्रदेश): उपसभापति महोदय, भ्राज मैंने भ्रखबार में पढ़ा कि हमारे उत्तर प्रदेश के मुख्य मंत्री श्री सम्पूर्णानन्द जी ने तीसरी बार--दो बार पहले की सूचना से मालूम पड़ता था, लेकिन ग्रब तीसरी बार--जितनी भी विरोधी पार्टियां हैं उनसे यह प्रार्थना की है कि वे खाद्य संकट से बचने के लिये हर तरह का सहयोग करें । कल हमारे प्रान्त के ग्रखिल भारतीय ख्याति के कम्यूनिस्ट पार्टी के नेता डा० जैंड० ग्रहमद ने इंस बात की शिकायत की थी कि श्री सम्पूर्णानन्द जी का रुख कुछ इस प्रकार का है कि दूसरी पार्टियों के दिलों के श्रन्दर उत्साह पैदा नहीं होता जिससे कि वे सहयोग करे। साथ ही साथ वह इस प्रश्न को एक नेशनल, राष्ट्रीय प्रश्न भी समझते हैं। अगर यह छोटी मोटी चीज होती तब तो नाराजगी का कारण समझ में श्रा सकता था। लेकिन राष्ट्रीय प्रश्न पर नहीं । श्री सम्पूर्णानन्द जी समझदार ग्रादमी हैं, चीफ मिनिस्टर है श्रौर में नहीं समझता कि वे इनकी ग्रोर दोस्ती का, सहयोग का हाथ क्यों नहीं बढ़ाते । लेकिन ग्रगर स्वयं श्री सम्पूर्णानन्द जी ने मान लीजिये कि कोई गलती भी की हो तो उसके बारे में नाराजगी दिखाना जब कि डा० ग्रहमद खाद्य की समस्या को स्वयं भी एक बड़ा राष्ट्रीय प्रश्न समझते है जो कि राष्ट्र के जीने ग्रीर मरने का प्रश्न है, कहां तक उचित है । तब क्यों नहीं विरोधी पार्टी के लोग समझौते का रास्ता ऋष्ट्तियार करते हैं।

इसके साथ ही साथ ग्रहमद साहब ने यह भी कहा कि वहां पर फूड के प्राइसेज हमारे ग्रान्दोलन की वजह से गिर रहे हैं। एक तरफ़ तो वे श्री सम्पूर्णानन्द जी के · रुख़ के बारे में यह कहते हैं कि वे नहीं मिलते हैं,

मिलने का समय नहीं देते हैं स्रौर दूसरी तरफ ग्रपनी ग्रान्दोलन की टैकनीक पर वे नाज भौर गर्व करते हैं कि उनके भ्रान्दोलन की वजह से फुड प्राइसेज गिर रहे है। इसका ग्रर्थ तो यह है कि यह भ्रान्दोलन ठीक है भौर भ्रीर श्रधिक कीमत गिराने के लिये इस म्रान्दोलन को म्रौर बढ़ाया जाय एक म्रोर सम्पूर्णानन्द जी से न मिलने की शिकायत दूसरी श्रोर इस ग्रान्दोलन को ठीक व कारगर समझने की बात दोनों श्रापस में मेल नहीं खातीं। मझे उनकी इस तरह की दो परस्पर विरोधी बातों से विरोध है क्योंकि इस तरह से काम नहीं चल सकता है। उन्होंने श्रपने भाषण में कुछ बातें सुझाई हैं। मै तो यह समझता हूं कि हर एक समझदार स्रादमी हमारी खाद्य समस्या को भ्रच्छी तरह से समझता है ग्रार उसके हल निकालने की बात **क**ह सकता है, लेकिन जिस तरह का तरीका इस समय उत्तर प्रदेश में विरोधियों ने अपना रखा है, उससे यह राष्ट्रीय समस्या हल होने वाली नहीं है।

Food Situation

म्रभी हमारे माननीय सदस्य श्री गोविन्द रेड्डी ने इस चीज के ऊपर काफ़ी अच्छा प्रकाश डाला भौर कहा कि यह एक राष्ट्रीय प्रॉब्लम है भ्रोर उसको बग़ैर दलीय भ्राधार के तय करना चाहिये । मगर हमारे विरोधी भाई ऐसा न कर इस चीज को ग्रौर भी ज्यादा खराब कर रहे हैं जिससे स्थिति बिगड रही है। में एक चीज सदन के सामने रखना चाहता हूं भ्रीर वह यह है कि इस वक्त जो खरीफ़ की फ़सल बाजार में ग्राने वाली है, उसके लिये हमारे दोस्तों ने जो श्रान्दोलन खडा कर रखा है उससे एक खतरा पैदा हो गया है। वह यह है कि लोग लुट पाट के ग्रान्दोलन के डर की वजह से ग्रपना गल्ला बाजारों में नही ला रहे 🧗 । इसका नतीजा यह हो रहा है कि बाजार में गल्ले के भाव दिन प्रति दिन चढ़ रहे हैं। इसके साथ ही साय रबी की फ़सल के लिये गोदामों में बीज इकट्टा रहता है, जो कि किसानों को बोवाई के वक्त सरकार की भ्रोर से दिया जाता है। हमारे इन विरोधी भाइयों

[श्री नवाउसिंह चोहान]

ने अपनी हरकतों से इन सीइस के गोदामों को भी लूटना शुरू कर दिया है। जब इस तरह की लूट होती है तो लोग लाठी के जोर पर उसे छीनकर ले जाते हैं, इस तरह की जहां जोर जबर्दस्ती होती है तो क्या वे समझते है कि वहां यह गल्ला गरीब लोगों के हाथ में पहुंच सकता है। इस तरह की उनकी कार्यवाही से एक और बड़ा भारी खतरा पैदा हो जाता है श्रौर वह है रबी की बुवाई के लिये बीज का। जब ये लोग ग्रपनी हरकतों से बीज के गोदामों को लूट रहे हैं तो रबी की फ़सल के लिये किसानों को बीज कहां से दिया जायेगा। जहां पर उनके लोगों ने इस तरह की हरकत की हैं वे वहां पर जाकर अच्छी तरह से देख सकते हैं कि किस तरह से उनके लोगों ने बीजों के गोदामों को लूटा है। क्या वे यह समझते कि इस तरह से की गई लुट का माल गरीब लोगों के पेटों में पहुंचा है। कभी नहीं, बल्कि इसका नतीजा यह हो रहा है कि रबी की फ़सल के लिये जो बीज इन गोदामों में इकट्टा किया गया था वह समाप्त कर दिया गया । भ्रापकी इस हरकत का नतीजा यह हुआ कि आपने अगली रबी की फ़सल को भी लुटवा दिया । जहां तक खाने के गेहं का सम्बन्ध है वह तो बाहर से यानी ग्रमरीका इत्यादि से श्राया हुन्रा काम में लाया जा सकता है, मगर बीज के लिये इससे काम नहीं चल सकता है। बोने के लिये हम बाहर के ग़ल्ले से काम नहीं चला सकते हैं क्योंकि वह यहां के जलवायु के श्रनुकूल नहीं होता है । इन सब बातों के होते हुए भी व सब चीजों को जानते हुए भी वे यह लोग कहते है कि इनके ग्रान्दोलन से यू० पी० में दाम गिर गये है। मुझे मालूम है कि जहां जहां उन्होंने "हंगर मार्च" किया ग्रौर यह नारा लगाया "रोटी दो नहीं तो गद्दी छोड़ो", वहां वहां उसी दिन जब कि बाज़ार में नाज २।। सेर का बिक रहा था वह फ़ौरन दो सेर का हो गया । जिस दिन उन्होंने कहीं, गड़बड़ की उसी दिन से वहां पर बाहर से गल्ला स्राना बन्द हो गया । जब लोगों को इस बात का

यक्तीन हो गया कि ग्रब ग्रान्दोलन शान्त हो गया है तब गल्ला भी खाने लगा ख्रीर एक दो रुपया मन सस्ता भी हो गया। श्राप इस बात को ठीक नहीं कहते कि ग्रापके ग्रान्दोलन से बाजार में भाव गिर गया है ग्रौर श्रापक भ्रान्दोलन के पोछे लाखों जनता है। जो कुछ भी या जहां कहीं भी ग्रापके ग्रान्दोलन के पोछे तीन हजार या चार हजार ग्रादमी हों--**भ्राखिर भ्राप लोगों की कम्युनिस्ट पार्टी**. इत्यादि की संगठित पार्टीज हैं वह सब विरोधी पार्टियों के जो मेम्बर है, कार्यकर्ता हैं वे ही जेलखानों में जा रहे हैं, बाहर की जनता नहीं जा रही है। मैं जानता हूं कि जनता दु:खी है, उन्हें तकलीफें हैं, उसे खाने को ठीक ढंग से नहीं मिलता है लेकिन फिर भी इस तरह की हरकतें वह पसन्द नहीं करती है चाहे वैसे वह गवनंमेंट को गाली हो क्यों न देता हो।

हमारे दोस्त मि० जैड० ग्रहमद ने ग्रपने: भाषण में एक चीज का जिक किया और यह कहा कि बड़े बड़े खाते ग्रब भी मौजूद है यानी बड़ी बड़ी होलिंडग्स अब भी मौजूद ह जो क़रीब ३० परसेंट हैं। क्या वह यह समझते हैं कि इस वक्त इस चीज को छने से या सीलिंग करने से यह सवाल हल हो जायेगा । यह सब मानते हैं कि यह सवाल ठीक होना चाहिये, सीलिंग होनी चाहिये ग्रीर जमीन का उचित: वितरण होना चाहिये यानी इकोनौमिक होत्डिंग्स में । लेकिन इस वक्त जहां तक फूड की पॉलिसी का सवाल है, फूड का कमी का सवाल है, इस वक्त इस चीज़ का जिक करना खराब होगा । वह जानते है कि रूस में बेतहाशा जमीन पड़ी है। वहां सन् १६१७ में क्रान्ति हुई ग्रीर क्रान्ति के बाद सैनिक इत्यादि ने ज़मीनों पर कब्जा कर लिया इस प्रकार जो छोटी छोटी होत्डिंग्स थीं वे डेढ़ गुनी बढ़ गई। इसका नतीजा यह हुआ कि ग्रीस उत्पत्ति तो बढ़ गई लेकिन मार्केटेबल सर्प्लस ग्राधा हो गया । नतीजा यह हुग्रा कि सन् १६२१ में वहां बड़े जोर का ग्रकाल पड़ा। प्रश्न यह है कि क्या हमारे यहां भी इसी तरह से

होना चाहिये। हमारे देश में जो एग्रीकलचर है वह कर्माश्यलाइजंड नहीं हुग्रा है, किसान ग्रंपनी जिन्दगी बसर करने के लिये पैदा करता है। इसलिये इस समग्र बड़ी जोतों को कम करने का बात करने से किसानों की तादाद बढ़ जायंगी। हमारे यहां पहले से ही छोटे छोटे ग्रन-इकोनौमिक होल्डिंग्स हैं। इसका नतीजा यह होगा कि मुमकिन है पैदावार कुछ बढ़ जाय लेकिन इससे जो मार्केटेबल सप्लंस होगा वह कम हो जायगा ग्रीर ग्रंपिक नाज बाजार में नहीं ग्रा सकेगा इस प्रकार शहर वालों को नुकसान ग्रीर तकलीफ होगी।

श्री उपसभापति : समाप्त कोजिये।

श्री नवाब सिंह चौहान : ग्रभी तो बहुत प्वाइन्ट्स कहने बाकी रह गये हैं लेकिन समय थोड़ा होने की वजह से मैं ग्रपना भाषण समाप्त करता हूं श्रीर श्रन्त में ग्रपने दोस्त से कहना चाहता हूं कि वे ग्रपने दूसरे चश्मे से, जनता के चश्मे से जो मूवमेंट हो रहा है उसकी जरा देखें श्रीर कहें कि कहां तक यह ठीक है श्रीर कहां तक नहीं।

श्रीमती शारदा भागंव (राजस्थान) : उपाध्यक्ष महोदय, किसी भी राष्ट्र के उत्थान तथा उसकी योजना की सफलता के लिये वहां के निवासियों को पेट भर भोजन मिलना बहुत ग्रावश्यक होता है। भारतवर्ष जो कि कृषि प्रधान देश है, यहां के निवासी, जब कि हम बाहर से भी गल्ला मंगाते हैं, फिर भी भूखे रहें ग्रीर यहां ग्रनाज की कमी हो यह हमारे लिये बहुत शर्म की बात है।

हमारे भारतवर्ष में जो खेती होती है उसमें दो, तीन खास चीजें है—उपजाऊ जमीन, खाद, पानी और ग्रच्छे बीज। जहां तक मुझे मालूम है, पानी, की समस्या बहुत कठिन है। यह हम जानते हैं कि हमारा देश प्रकृति पर बहुत निर्भर है और प्रकृति पानी दे या न दे इसमें हमारा कोई हाथ नहीं है। पानी की कमी हमेशा रहने से हर एक खेती को नुकसान होता है। कई स्यानों में जहां खाद मिल सकती है वहां पानी की कभी रहती है भौर पानी सरकार द्वारा महंगा मिलता है। इसी बजह से बहुत से किसान उसको खरीद नहीं सकते और पूरा पानी न मिलने की वजह से कई दफ़ा खेती में नुकसान होकर उपज कम होता है। इसलिय में यह सुझाव देना चाहती हूं कि हम लोग अच्छी तरह से योजना बनायें भौर पानी का बटवारा अच्छी तरह से करके उपज को बढ़ायें।

हमारे यहां बहुत सारे डिमान्स्ट्रेशन फार्म्स हैं। उनके बारे में हमें मालूम है कि वे डिमान्स्ट्रेशन फार्म्स जो है वे स्वावलम्बी नहीं हैं, उन पर खर्चा बहुत होता है जिसकी वजह से उसको आदर्श मान कर किसान लोग उसको नकल करना नहीं चाहते। हमारे यहां के बैल भी मजबूत नहीं हैं। पहले से भी उनकी शक्ति कम होती जा रही है और वे हमारी जमीन में हल पहले की तरह नहीं चला सकते है। इसको भी हमें देखना है कि उनकी कमज़ीरी का क्या कारण है। क्या उनको पूरा भोजन नहीं मिलता या फिर कौन सा कारण है। इसकी वजह से भी उपज बढ़ने में दिक्कत होती है।

यभी हमारे भाई, श्री दाया भाई पटेल ने कहा कि कुछ वर्षों पहले सरकार ने यह कहा था कि हमारे यहां ग्रन्न की केवल दस प्रतिशत कमी हैं ग्रीर ग्रब कहते हैं कि बारह, साढ़े बारह प्रतिशत बढ़ गया है। देखने में तो ये एक-दूसरे के विश्व दीखते हैं कि उपज बढ़ गई ग्रीर शार्टेज (कमी) में फिर भी कमी नहीं हुई हैं। लेकिन दाया भाई पटेल जी ने दो बातें कह कर उसके ग्रागे उसके कारणों का नाम भी नहीं लिया।

श्री डाह्याभाई बी० पटेल: टाइम नहीं मिला। नहीं तो ग्रौर भी बताता।

श्रीमती शारदा भागवः इसी के साम में वह प्रश्न ग्राता है। जो सच्चाई है उसकी [श्रोमती शारदा भागव]

Motion re:

उन्होंने नहीं कहा । हमारी जनसंख्या कितनी बढ़ रही हैं ? दस प्रतिशत की कमी बारह प्रतिशत की बढ़ोतरी से पूरी हो सकती हैं जबिक हमारी जनसंख्या उननो हो रहें ? फिर जनसंख्या जैना कि हम जानते हैं, रेखा-गणित के अनुसार बढ़ती जा रही हैं जहां हैमारे खाने की संख्या केवल अंकगणित के अनुसार बढ़ती हैं। यह जानते हुए भी इतने बिढ़ान् और अनुभवी नेता न कहें, यह समझ में नही आता । खैर, हर आदमी इस बात को जानता है कि हमारी जनसंख्या बढ़ने के कारण हमारी अन्न की समस्या हल नहीं हो पा रही हैं।

यह भी कहना बहुत ज्यादती है कि हमारे फ़ुड मिनिस्टर साहब कुछ नहीं कर रहे हैं या गवर्नभेंट कुछ नहीं कर रही है । यह मैं मानती हूं कि कहीं इधर उधर भूल हो ग्रौर उपज बढ़ाने में उनकी भी मदद हो सकती है, उपज बढ़ाने में उनका हाथ हो सकता है परन्तु जब हम यह कहते हैं कि सरकार ने यह नहीं किया वह नहीं किया तो हम अपने हृदय पर हाथ धर कर कभी नहीं सोचते कि हमने इस बड़े भारी राष्ट्रीय हित की चीज करने में कितना हाथ बटाया। यहां पर भी जितने विरोधी भाई हैं, मैंने जितनों के व्याख्यान सूने, ग्रविकतर उन्होंने यह कहा : सरकार ने यह नही किया, वह नहीं किया। यह हम लोगों की एक नीति हो गई है कि हर राजनीतिक दल यह समझता है कि सरकार को हम क्रिटिसाइज कर लेंगे तो हमारा बड़ा भारी फ़र्ज पूरा हो जायगा । गह केवल यहां ही नहीं, म्युनिसिपैलिटीज में, प्रदेशों में, राज्यों में भौर केन्द्रीय सरकार में, समी जगह सरकार को क्रिटिसाइज करना हमारा एक धर्म हो गया है। मैं जानती हूं कि म्युनिसिपैलिटीज में जो हमारे नगर के निवासी हैं वे स्वयं तो बुरी तरह से गन्दगी फैलाते है लेकिन कहते हैं कि म्युनिसिपैलिटीज सफ़ाई नहीं करती । वही बात हम यहां पर भी

करना चाहते हैं । यदि हमारे विरोधी भाई ममझे कि हमारा राष्ट्रीय कर्तव्य क्या है, केवन विरोध करना हमारा फर्ज नहीं है, तो मैं समझती हूं कि अगर सरकार को सबका कोआगरेशन मिले तो बहुत जल्दी वह दिन आ सकता है जब हमारी खाद्य समस्या हल हो सकती है । मगर हमारे विरोधी दलों ने तो यह समझ रखा है कि हमारा सबसे बड़ा फर्ज यह है कि सरकार को बुरा कहें, उसको दोषी ठहरावें और हम स्वयं कुछ न करें।

राजस्थान के बारे में मैं कह सकती हूं कि हमारे यहां राजस्थान के चीफ़ मिनिस्टर ने विरोधी दल के सदस्यों से बातचीत करना ग्रारम्भ किया है भ्रौर बहुत भ्राशा व्यक्त की है कि वे उनके साथ कोग्रापरेट करेंगे, सुझाव देंगे । यदि सचमुच इस समस्या की गम्भीरता को समझ कर भ्रौर देश के प्रति एक इयुटी समझ कर वे कुछ सहायता देंगे तो जरूर कार्य सफल होगा। मगर होता क्या है कि जो राजनीतिक दल है वे कोम्रापरेशन देने के बजाय यह समझते हैं कि सरकार को फ़ेल करने का यही तरीक़ा है कि सही काम न होने पाये । मेरी समझ में यह बात नहीं स्राती । ठीक है, दल के हिसाब से श्राप सही काम करने दें या न करने दें. भ्रपना दोष माने या न मानें ग्रौर केवल विरोध प्रकट करने के लिये विरोध करें। मगर जहां देश के जीवन मरण का सवाल है उधर भी विरोधी बन कर यह समझेंगे कि हमें कांग्रेस पार्टी को गिराना है, कांग्रेस को दोवी ठहराना है, हर एक दृष्टि से उसका बुरा करना है तो मैं समझती हूं वे ग्रपने कर्तव्य के खिलाफ काम करेंगे, एक बहुत बड़ा देश के प्रति शत्रुता का व्यवहार करेंगे । इसलिए मैं उनसे फिर प्रार्थना करना चाहती हूं कि वे इस प्रकार न समझें कि हमारे देश के ऊपर कुछ भी बीते मगर सिर्फ़ हमारा दल दूसरे दल को गिराने के लिये मजबूत हो जाय । मै एक उदाहरण देना चाहती हूं कि एक लकीर सिंग्ची हुई है जो बहुत लम्बी है और एक दूसरी लकीर है जो छोटी है।

अगर हम लम्बी लकीर की लम्बाई को मिटा कर छोटी लकीर को बडी दिखाना चाहे तो क्या हम उस लम्बी लकीर को छोटा साबित ़ेकर देंगे [?] चाहिये तो यह कि छोटी लकीर को इतना बढायें कि वह बड़ी से भी लम्बी हो जाय तभी ग्रसली बडणन होगा । मेरा मतलब यह ्ह्रै कि कांग्रेस गवर्नमेण्ट की कितनी भी कमियां हों, मगर वे जानते हैं कि इस वक्त उसकी लकीर लम्बी है इसलिये वे सोच में बैठे हए है। तो फिर वे प्रयत्न करें--विरोधी पार्टी वाले—कि हम उससे भी ज्यादा देशहित के कार्यों को करेंगे, उससे भी अधिक अपने को मजबत करेंगे। वे केवल विरोध करने से मजबत ंनहीं बन सकते, देश हित के काम करने से ही , उनको सचमुच में सफलता मिल सकती है - और इस प्रकार शायद एक दिन ग्राए जब . उनकी लकीर सचमुच लम्बी हो जाय । मगर ंजो वे यह सोचते हैं कि कांग्रेस की लम्बी लकीर छोटी करने से उनकी लकीर लम्बी होगी तो इससे कोई लाभ होने वाला नहीं है ंसिवाय इसके कि देशहित के प्रतिकृत उनका कार्य माना जायगा । इसलिए इसको वह ंराजनीतिक समस्या न बना कर श्रगर एक राष्ट्रीय समस्या बनायें तो यह ज्यादा अच्छा 'द्वीगा ।

मह भी मैं कहना चाहती हूं कि यह जो जनसंख्या की बढ़ोतरी है, इसको दूर करने में ंभी हमें पूरा सहयोग देना होगा स्रौर जब तक ंकि हमारी जनसंख्या जितनी बढ रही है....

(Time bell rings.) ्बढना कम नहीं होगा श्रीर जब तक दूसरी तरफ़ अन्न नहीं बढ़ेगा तब तक यह समस्या हल . नहीं हो सकती । इसलिए हम सब का ही कर्त्तंव्य हैं, प्रत्येक दल के व्यक्तियों का, प्रत्येक दल के ंनेताश्रों का, प्रत्येक भारत निवासी का यह कर्तव्य है कि वे प्रन्त की उपज में बढ़ोतरी ंकरें, साथ ही साथ ग्रपने शहर या गांव, जहां कहीं भी वे हों, वे कोशिश करें कि जनसंख्या . जिस तरह से बढ़ रही है उस तरह से न बढ़ने दें श्रीर फैमिली प्लानिंग का प्रचार करें। घन्यवाद ।

SHRI MAHESH SARAN Mr. Deputy Chairman, it is really heartening to find that things are improving, foodstuffs are being rushed from the Centre to the States, more fair price shops are being opened and there is also more stock. Now, Sir, after saying all this, I have with regret to say that the Central Government, the U.P. Government and the Bihar Government did not foresee things were to shape later on. these States know that floods generally come there and when there are floods. it is difficult for goods to move from place to another. Therefore, stocks should have been in the States before the floods and had they been there, this difficulty, this misery of the people, could have been avoided.

Sir, as the time is short, I want to hurry through my suggestions as regards the short-term policy and the long-term policy.

So far as the short-term policy is concerned, I think there should be enough stock in the fair price shops Sometimes, we find that the shops are closed because there is not enough stock there. Then, Sir, side by side with the fair price shops we have other shops selling foodstuffs at high prices. I think it is up to the Government to see that people are not troubled in this way. The prices of foodgrains should be reasonable and they should not be very high. But I am afraid the Government is doing nothing in this regard.

Then, Sir, there is the question of hoarding. There are, of course, lots of foodstuffs in the country. But there is this hoarding problem, and I am afraid that the Government is not able to catch hold of the hoarders. It has not created fear in the hearts of hoarders that if they do not come forward with ; their hoarded stocks, they would be severely punished. I think that should be done. Then there is the question of realisation of taccavi loans and rent

[Shri Mahesh Saran.]

that have been advanced. This realisation of loans is going on, and it is going on vigorously, which is very very wrong. There must be remission of rent and realisation of these loans should be stopped for the time being.

Now, Sir, so far as the long-term policy is concerned. I think warehouses are absolutely necessary. They should be established all over the country, so that when the cultivators produce foodstuffs, they can be purchased by the Government at reasonable prices and kept for use whenever there is any difficulty. What happens now is that the cultivators have to sell their grains at very low prices after the harvest is over. Then, Sir, canals have not been fully utilised because the canal rates are high, and in addition to that, if some area falls within the canal the tax is collected although area. water may not be taken from the canal. My submission is that the charges for canal water should be reduced, and some channels must be constructed so that water can be taken from those canals to the different fields.

SHRI J. S. BISHT (Uttar Pradesh): These things are for the State Governments to do.

Shri Mahesh Saran: Sir, we are always saying that these things are for the State Governments to do. But how can we go to the States and suggest these things? I think it is this Government which has to look after these things and see that things are properly done. If it is only said that it is the job of the State Governments and the Central Government has nothing to do with it, then I am afraid I do not agree with it. The real responsibility is that of the Centre to see that these things are properly carried out.

Now, Sir, so far as the community development is concerned—of course, this is a Central subject—I feel it

should have priorities. Much expense is being incurred on different items. When our country is so much in need of food, all our attention must be directed towards food production and all our energies must centre round this problem. We are having big buildings for the officers and for the staff. I think all this money should, for the present, go towards making agriculture more and more progressive.

Then, Sir, we have talked about chemical fertilisers. They require more water, and chemical fertilisers are not always easily available. Therefore attention should be directed towards green manure. Then, Sir, the most important thing is cheap credit. People may have fields and everything else, but if there is no cheap credit, poor people cannot buy all these things and cannot do any kind of good cultivation. Therefore cheap credit is absolutely necessary for this purpose.

Then, Sir, reclamation of waste land over the country is very all necessary. I have had the occasion of moving about in the country, and I find that much land is lying waste, and if we could only make use of it, it will be very profitable. Then, Sir, embankments, wherever necessary. should be constructed in order to check. floods, because floods are doing much damage to our crops. Then there should be some incentive to the farmer to produce more and more. and this can only be done when his produce fetches him a good price.

Now, Sir, I have a few words to say, as far as our Opposition Parties are concerned. I am sorry to do that. Of course, generally I do not like to indulge in making any criticism. But at present I feel it my duty to do so. The Opposition Parties claim to be the champions of our people and they claim to be the great champions of freedom and democracy. But actually what is it that they are doing? They are creating chaos and they are creating so many difficulties in the way of our Government which is trying to supply more and more food to the

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people. Now, Sir, they are talking of raids on these various godowns. And what is the result of all this? In this connection, Sir, I will give you just one or two instances. I find in "The National Herald" that in a certain place in Etawah known as Kothara. on the 13th September, the villagers looted a cart-load of grains. Why is that so? Because our good friends are always talking about raiding and about surrounding these godowns, and things like that. Then again, Sir, what do we find in "The National Herald"? We find that the P.S.P. volunteers are squatting in front of the Government's godowns for the last so many days, and one of them managed to enter the godown. Then again, Sir, in "The Pioneer" of September 12, we find a unique method of courting arrest. It is done by riding over an elephant. What is all this? What is happening to the people who call themselves to be the champions of freedom and democracy? Is this the way to do things? I think they are - only carrying on these things for their They are trying to party purposes. earn good name for their party. They are not doing all these things with any intention to help the country as a whole. And I am afraid that these things only go to show that their loyalty to the party is greater than their loyalty to the country. Thank you, Sir.

SHRI P. N. SAPRU (Uttar Pardesh): Sir, I would like first of all to say that the Food Minister made a very fair and comprehensive speech. Now, Sir, you will permit me to consult my notes.

No one can deny that the food position is distressing in certain parts of the country. In my own State it has led to widespread agitation and conflict of political parties in opposition with the law of the land.

It is highly regrettable that the Opposition parties should resorted to direct action. We cannot approve of that method of agitation in a democracy such as ours. I will not, however, go into the question of that agitation and the way it is being conducted, but rather I would like to stress that there should be, as the Minister, Shri Jawaharlal Prime Nehru, said, a national approach tothe problem, and that we should all pull together and work to ease the situation. No one wants the opposition parties to approach Government in sack cloth and ashes but one could wish that they would realise that the time is such as to necessitate action. based on national unity. Political agitation followed mainly by measures for maintaining order will not help us. to tide over difficulties. What we need: -both the opposition and ruling parties-to appreciate is that country is above party, that the common people need food and that wemust devise the means to help them. to secure it at reasonable prices and in sufficient quantities for their needs.

In 1955, when we were nearing the completion of the Plan, the position regarding foodgrains appeared to befairly satisfactory. We were calculating that there would be an increase of 15 per cent. or 10 million tons over an estimated production of 65 million tons in 1955-56. In fact, we thought that the increase might go up to nearly 15.5 million tons with rice, of 6.5 million tons with wheat, of 3 million tons with other cereals, of 3.5 million tons with grain and pulses of 2.5

million tons. Both in wheat 5 P.M. and rice the production has to some extent declined. This decline is due to serveral factors, the most important of which are natural calamities. 'The first lesson to learn is therefore to redouble our efforts to make agriculture independent of the monsoon. We have been making dams and irrigation works for that purpose. But perhaps more emphasis should now be placed on minor irrigation works including tube-wells. It may be that there is a case for further reducing irrigation dues. A second direction in which we need to revise our policy is that of providing greater incentive to efforts for increase in the yield per acre. My own incline[Shri P. N. Sapru.]

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tion is in favour of large scale cooperative farming, arranged in such a manner as to make the agriculturist feel that he is a real partner in the big enterprise of improving agricultural methods. Ceilings on land are also necessary. The land must not be the monopoly of a few persons. cannot however ignore the individual He needs better seeds, more credit, and more fertilisers. We should therefore set up more fertilizer factories. We have ignored these fertili-The difficulty is zers far too much. that our population is increasing at a faster rate than our food production. It is only highly intelligent communities that know the art of family planning. We cannot neglect, however, the question of family planning. We need also to teach our people to diversify The whole diet in their diet. country consists of either wheat or rice. We need to teach our people to take more vegetables and other protective food and even meat in communities which take meat. Our diets will not be diversified unless prices are lowered, and the central problem therefore is that of price control.

With the imports that we have obtained, there is probably enough food to go round but people cannot just afford to pay the price. In parts of U.P. wheat is selling at Rs. 27 or 28 per maund. Rice is selling in some places at about 1 seer per rupee. How can poor men and middle class men in the urban areas afford this price? It is not as if the cultivators have benefited by this price, it is the middlemen, the hoarders or the profiteers who are benefiting by it. been done to check hoarding and profiteering? We have no doubt opened fair price shops but how do we ensure that they shall be used only by those for whom identity cards have been issued? You have to ensure that they shall be only used by those to whom identification cards have been issued. My inclination is in favour of a policy of greater price control. We should purchase from the cultivators at a reasonable price, whatever is in

excess of their requirements and bring that to the market and undertake the task of distributing the food as far as possible ourselves. I saw something of rationing in war-time in Bombay because it was a very fine experiment that they had in Bombay in rationing. I am not personally convinced that greater control, more fair price shops and distribution by modified rationing will not help us to a certain extent in solving our problem. May I finally say that we need to create an atmosphere in this country in which the problems of our food production can be considered properly? I speak as a man without any party prejudices. I would make an earnest appeal to my friends of the Opposition because I know the spirit of dedication that they have in many matters and I have always admired that spirit of dedication. I make this appeal to them most earnestly that they should do everything that they can to co-operate with Government in this task of improving the food position in this country. We should set up All-India All-Parties Food Council and we should have provincial bodies to whom real should be given and I agree with the view of Shri Ashok Mehta in Committee that there should be a Price Stabilization Board. I will not go into the details. Thank you, Sir.

SHRI A. P. JAIN: Mr. Deputy Chairman, I will begin with my friend Mr. Z. A. Ahmad. He made his first speech in this House. As he was speaking I was relegated to some 10 or 12 years ago when I was a Member of the U.P. Assembly. I began to dream and saw that Mr. Z. A. Ahmad was pleading with Mr. Sampurnanand union after divorce. Sampurnanand comes from Banaras...

SHRI BHUPESH GUPTA: not quite follow this conjugal expression.

SHRI A. P. JAIN: A bachelor never understands that.

SHRI M. V. KRISHNAPPA: There is no need also.

SHRI A. P. JAIN: Mr. Sampurnanand, as a Tilakdhari from Banaras, said that the earthen vessel is used once and never a second time. can take the liberty. I would advise Mr. Ahmad not to rake up his domestic quarrels in a wrong place. Again, Mr. Ahmad during the course of his speech said, when I was dealing with certain statistics, that I was behaving like a Deputy Secretary. May be so. But Mr. Ahmad reeled out more of statistics than me. All I can tell him 'Physician, heel thyself'. while winding up his speech, he said that he had said many things because he had to fulfil a formality. I accept his version. We need not take very seriously

SHRI BHUPESH GUPTA: Formalities of the debate to crash your case.

SHRI A. P. JAIN: Coming to issues raised during the debate, I say with a feeling of sincerity that I felt pained and grievously pained, over one aspect of the debate and that was the question of raising the provincial issues-U.P. versus Bihar, Bihar versus Bengal, Bengal versus U.P. I have been subjected to enough of criticism in the matter of food. I don't mind it. Anybody who carries the responsibility of a Minister, particularly when difficulties arise in good portions of the country, must be prepared for criticism and severe criticism. He must be prepared to accept where things have been remiss but nonetheless it has been painful for me to see that these State rivalries should have been raked up. Perhaps hon. Members would have done better if instead of raking up those rivalries, they had concentrated their attack on me. would have welcomed it more. I had no intention of speaking on this subject, but as some questions have been raised, questions which are likely to affect the minds of the people, I would like to make the position clear. carry a big responsibility in that respect. It is the Government of India which imports food from abroad. The Central Government has also been procuring some stocks inside the coun-

Now those stocks, the imported try. ones and those procured inside the country, have to be distributed between the different States. And it is my duty to see that they are equitably and fairly distributed between the States. If at any time I am unfair to any of the States I stand to be condemned in the strongest terms. would say that if I show prejudice against one State or another, or if I show favour to one State or another, I would not be worthy to occupy the position where I am. Now, it is for that reason that I want to clarify the An hon. Member of my position. party, Mr. Jaspat Roy Kapoor, quoted the census figures, the population of U.P., the population of Bihar, the population of Bengal, and he urged that U.P. did not receive sufficient foodgrains on population basis, whereas Bihar and West Bengal received more of foodgrains. I was unable tounderstand it. If population

Shri JASPAT ROY KAPOOR: No. Don't misrepresent me. I did not say that Bengal and Bihar got more than they needed. I said I would be happy even if they got more. What I said was that we got very much less than our needs. It was no State rivalry. I only expressed the needs of U.P.

SHRI A. P. JAIN: The population basis was raised. The population figures were given and naturally the inference is that the distribution must have taken place on the basis of population.

SHRI JASPAT ROY KAPOOR: I quoted the production figures also, and our production was a little less than the production of Bengal and Bihar combined.

Shri A. P. JAIN: I am coming to that. Now, Sir, if population is going to form the basis of distribution, why should not Madras get, why should not Mysore get, why should not Andhra get. So, I think, to determine the distribution on the basis of population is totally unwarranted.

SHRI JASPAT ROY KAPOOR: None suggested.

Now, Sir, I will SHRI A. P. JAIN: give some figures to show as to what are the losses of the respective States. In U.P. the production of kharif cereals was almost normal. That is. in 1957-58, it was only two tons less than what it was in 1956-57. U.P. suffered a big loss in the rabi crop.

(Interruption.)

Mr. DEPUTY CHAIRMAN: Let him go on.

SHRI A. P. JAIN: The total production of cereals in U.P. was 84,76,000 tons in 1957-58, as compared 92,26,000 tons in 1956-57. That is. there was a total shortage of 7.50,000 tons, or 8 per cent. shortage. In Bihar the total production of cereals 1957-58 was 30,62,000 tons in 1957-58. as compared to 46,04,000 tons in 1956-57, the total loss being 15.42.000 tons or nearly 33 per cent. In the case West Bengal the production in · of 1957-58 was 42,81,000 tons as compared to 46,94,000 tons in the year 1956-57. That is a total shortage of 4,13,000 tons or less than 10 per cent. Now . .

SHRI H. N. KUNZRU: With regard to U.P., did the Minister say that the total shortage there was only about 7½ lakh tons?

SHRI A. P. JAIN: Yes.

SHRI H. N. KUNZRU: Was it not much more than that?

SHRI A. P. JAIN: No. It is not so. These are the figures supplied by the U.P. Government. Now, Sir, that more or less determines the basis on which the distribution is to take place.

What are the supplies that we have made to different State Governments? To U.P. we have given so far, that is up to the end of August, 1,78,000 tons

Why was it so? The rabi crop starts coming into the market about the end of April and in the beginning of May. The kharif crop of U.P. was almost And, therefore, the demand normal. for foodgrains in U.P. did not arise until the month of June. In fact, in the month of February and March we had made some allocations to U.P., but the U.P. Government did not lift those allocations, because they did not need it. Their distribution from the fair price shops which they were running in eastern U.P. had very much gone down. U.P. had bought about 70 or 80 thousand tons of coarse grains and they had substantial portions of these coarse grains in stock with them. They had also certain carry-over stocks of wheat supplied by the Central Government. Now, at one time the U.P. Government was thinking of of their stock of coarse gaisoasib grains, when I happened to talk with the Minister. And I said that it would not be a good thing to sell the coarse grain stocks, because the stocks may one day stand in good stead, as it has come to be. He had listened to my advice and those stocks were pre-Therefore, I want to make clear that if the quantity supplied to U.P. is small, it is due to the fact that up to the month of May there was not much of a demand from U.P. and whatever demand there was could be met either from the stock of coarse grains or the stock of wheat which were given to them by us. In fact, even at the cost of repetition, I would say that the allocations made by us in the month of February and March were not actually availed of by the U.P. Government. The difficulty in U.P. arose about the end of May. It became quite acute in June. It was further aggravated in the month of July and August. During that period I made to them the supplies that they needed. Again, I want to make clear that I cannot undertake the responsibility of always making available the supplies which a State Government needs for the reason that I have also to look to the stocks available with the Centre. I have also to look to demands from others.

Members. the Nawab of Chhatari—Shri Ahmad Said Khan Pandit Hirday Nath Saheb—and Kunzru, drew the attention of the House to the fact that we must look ahead. Because there is some fall in the prices now or because the new crop is coming, we should not become might complacent. The situation continue to be difficult later. whatever stocks I may have, shall have to be distributed keeping in view the needs that are likely to arise some months after. Then, Sir, there are demands from different States and those demands have been rising. If the sum total of the demands from the States exceeds the availability of the foodgrains at a particular time, some rationing will have to be done and some cuts will have to be applied. While I shall do my best and I am confident that with the present stocks and the arrangements for the imports which we have made, I will be able to meet the reasonable demands of the State Governments, yet if inflated demands are put up or if the sum total of the demands from the States becomes excessive. I shall have to exercise my judgment. Now, that judgment will be exercised honestly and equitably for all the States and I am prepared to undertake full and complete responsibility for the distribution of the foodgrains inter se between one State and another State.

Then, Sir, I come to Bihar. said, the loss of foodgrains in Bihar was the heaviest, both in absolute terms and in percentage—a loss of 33 per cent. Up to the end of August we have supplied 5,60,000 tons of food-All these supplies grains to Bihar. have been made after settling the quantities with Bihar. Just as in the case of U.P. I met all their demands. in the case of Bihar also I met all their demands. It is true that with good administration and with a large number of fair price shops Bihar has been able to maintain the distributive system in a fairly efficient manner, and they have been able to meet the situation with a comparatively small quantity. The credit goes to Bihar.

Now I come to West Bengal, There is no dispute about the figures. one time the Government of West Bengal had calculated that their deficit was going to be of the order of 7 lakh tons. Now the basis of that calculation was not the comparison of the production in 1956-57 and in 1957-They thought that 15 ounces of cereals were necessary for an adult. I need hardly repeat that the availability of cereals per capita in India is 13.6 ounces. Making calculations on that basis they came to the conclusion that after making provision for seeds, wastage, etc. the shortage in West Bengal would be of the order of 7 lakh tons. I am not much of a believer in these mathematical calculations, and I have, in my dealings with the State Governments, said that the availability of the stocks, the level of the prices, the demand and the offtake from fair price shops are better criteria than any mathematical calcu-Now what we have done in lations. the case of West Bengal? I was in Calcutta on the 9th and 10th of this month. Up till that time we had supplied 6,20,000 or 6,30,000 tons-might be one of these two figures—to West Bengal. There were yet 3 months and 20 days more to go. Now if I had gone by purely mathematical figures I could have said to West Bengal: Well, you have your 70 or 80 thousand tons, which was the balance left over, and you can get nothing more. we have to meet a practical situation. I know that things are difficult in West Bengal; they need food. Am I to go by statistics? Am I to tell them, because your figure is fulfilled it does not matter what happens to West Bengal, I am not going to give you any quantity more? Well, Sir, I cannot take up that position. We discussed the whole question at a meeting where some Members of the Opposition, members of the West Bengal Government and I were present. Some Members of the Opposition in the West Bengal Assembly also met me. Finally I gave the Chief Minister and the Food Minister of West Bengal some idea of the quantities which we are supplying to other States and the

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shortages in other States. I gave them the picture of the food position of India. I also gave them some idea of the stocks, and then we came to certain conclusions. We have agreed to supply them in this month of September 1,05,000 tons. Now out of this 1,05,000 tons 80,000 tons will be supplied by the Central Government, and the West Bengal Government had built up a stock of their own out of which they will draw 25,000 tons. Then for the month of October I promised to supply them 90,000 tons of wheat and rice. They will be left with a balance of 20,000 tons in their own stocks. I said: You draw on them and in the month of September you distribute 1,10,000 tons because it is the Pujah month. About the month of November I told them that I would maintain the supply of 55 to 60 thousand tons of wheat but I have yet to assess the rice position; we will discuss about it and then we will let you know the quantity of rice we can make available. About the month of December we did not discuss. It is a little too far off in the present context of things; we will discuss about it later on. When the Chief Minister of West Bengal came here. he had some talk with the Chief Minister of Orissa which has got some stocks, and the Chief Minister of Orissa was agreeable to sell these stocks to West Bengal. I said: Yes, this is something of a windfall; I am prepared to allow you to take this quantity from Orissa and this will not count against any quota.

Now I have given facts and figures at some length and I dare say. Sir. that I have acted honestly, I have acted justly and I have tried to be fair inter se the States

SHRI BHUPESH GUPTA: Was the Chief Minister satisfied ultimately?

SHRI A. P. JAIN: Yes, because the Chief Minister sees not only his own, he has to see the all-India position In fact, Sir, there is a disconcerting feature of our food policy;

there is not much of realisation of the all-India outlook. There are pressures, pressures by groups, pressures by political parties, in the States tohave more from the Centre. But the Centre has a limited stock; that has to be distributed in a just manner toall the State Governments. If every State Government tries to exercise pressure, political pressure and other pressures, food administration will become impossible. And I want to make it clear that while I would be prepared to meet the just demands of State Governments, I simply cannot be hustled by pressures from whatever quarter they may come. I haveto give satisfaction to all the State-Governments. I have to make them. feel that the Centre is showing equal justice to them; not that there is pressure from this State or that State, sothe Centre is slipping away and giving. If that impression goes about, there will be an end of the all-India outlook: it will be an end of the food' administration; it will be an end of the Government. Now this is all, Sir, I want to say about it.

SHRI BHUPESH GUPTA: Sir, was: it not pointed out to him that . . .

SHRI A. P. JAIN: I did not raise any questions when the hon. Member was speaking.

SHRI BHUPESH GUPTA: Because. I have to get answers; you do not need answers. Will you yield? Just one question.

MR DEPUTY CHAIRMAN: Order, order.

SHRI A. P. JAIN: At the end vou can ask questions; not now.

Now, Sir, with regard to food twoother questions were raised and I have already referred to one of them, that is, we must have a long-range perspective of demands on us, of the price trends and of the availability of stocks, and it is from these considerations that, whatever stocks I have, I have to spread, not only at present in

between the States, but I have to spread them over a period.

One question was raised by my friend Mr. Shiva Rao and he said that he was disappointed at the action taken against the hoarders by the Government. I am myself not satisfied with it; we should have done much more. I do not say that there is hoarding in all parts of the country, but there is certainly hoarding in some parts of the country, and the action which we took in the case of the Punjab is ample demonstration of that—a quantity of between 5 and 6 lakh maunds of wheat, not a small quantity, and I have information that some of the speculators and profiteers in U.P. have purchased more of foodgrains in the Punjab. We are trying to lay hands on them and we hope to seize more of hoarded foodgrains.

SHRI JASPAT ROY KAPOOR: Only if you could do it earlier.

SHRI A. P. JAIN: Well, I think we did it at the proper time. When they had made their purchases we swooped down upon them.

SHRI B. B. SHARMA (Uttar Pradesh): They must have hidden it very cleverly.

SHRI A. P. JAIN: Now, I would like the State Governments to seize the hoarded stocks wherever might be and for that purpose we have issued a notification applying the new law under which the State Governments are entitled to seize the stocks of wheat, gram, barley etc. at of prices prevailing average during the last three months. I do hope that the State Governments will take action and we are going to ask them to do it.

Another question in this connection which was raised by my friend, Mr. Shiva Rao-and a very pertinent question-was whether the decline in the prices which had been visible for 65 R.S.D.—8

the last few days was due to any action of the Government or whether it was due to the threat of raids. It would indeed be a dangerous thing if things are allowed to be determined by raids. In fact, raids have to be suppressed. Now, the biggest decline in prices has taken place Punjab where the food administration is not mixed up with politics. There are no raids there and inevitably that is my opinion—this effect has been produced firstly by the categorical refusal of the Centre to lift the ban on the movement of wheat from Punjab to other regions. That is the most important factor because the evil-doers who had bought stocks and were hoping that as soon as this wall is broken the price of wheat in Punjab will go up and they will make But when they were disillusioned and found that this is not going to be done, they had to reduce the prices; they had to bring their stocks and I claim the credit the Punjab Government having brought about this reduction in prices. This was further accelarated by the prompt-but not much talked of-action of the Punjab Government in seizing stocks. There have been much talk by politicians even by some Ministers that there are hoarded stocks. If there are hoarded stocks, why don't they take them out? If a Minister says there are hoarded stocks, it is his duty to take them out. If there is hoarded stocks, I say, seize it. The Punjab Minister did not talk about it. One fine morning he quietly came to me and asked, 'what is your information? My own informathe U.P. traders tion is that speculators have bought 10 lakh maunds of wheat in the mandis' I said my information is same. He asked whether I was agreeable to these stocks being seized. I said, cent per cent. He went back; he did not talk to anybody about it; nobody knew about it. One fine morning the papers gave the news that 3,50,000 maunds of wheat have been seized in the Punjab. Later on further operations were carried on. It is not the talk, it is not the boasting, but it is this method of working which can

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hit the profiteer. He can be taught a lesson, not by talks, not by threats, but by action.

In the Uttar Pradesh also the prices have shown some decline. My friend, Mr. Z. A. Ahmad, claimed the credit for himself, as if raids can bring down the prices. I say, Sir, raids raise the prices.

SHRI Z. A. AHMAD: Not raids, but public pressure which the Prime Minister himself accepts.

SHRI A. P. JAIN: Now, Sir, the parties in Uttar Pradesh have taken up an attitude-I do not mean any offence; I do not want to talk much about it-and the activities of those parties have helped in raising the prices and not in lowering them. There has been this decline in the prices in U.P. firstly because of the prospects of the coming crop secondly because we have banned the export of coarse grains, rice and paddy, from Uttar Pradesh to outside regions. Things in Uttar Pradesh are difficult. All those people who had some stocks of rice left over from the previous year knew that now they could not send them outside and they will have to sell their stocks in U.P. When the new crop comes prices would down. So they have started bringing out their stocks. The decline in the price of rice has been far larger than the decline in the price of wheat there. In one particular district Uttar Pradesh-one of the major ricegrowing districts—the decline has been of the order of Rs. 6 to Rs. 8 per maund. In my own District of Saharanpur, which is another big ricegrowing district, the decline has been of the order of Rs. 4. Now, there is a sympathetic decline in the price of wheat also. The latest price of wheat in Hapur today is quoted at Rs. 21-8-0 whereas six or seven days ago it was Rs. 24.

SHRI Z. A. AHMAD: Why was this export not stopped earlier?

SHRI A. P. JAIN: Yes, that is a question well worth asking. Because things in other States were difficult. I did not want to do anything in a State which might create difficulties for other States. When the prospects of the new crop came nearer, we stopped it. I did not want to take a parochial view. I have to take all-India view. That is the reason.

Now, my friend, Pandit Hirday Nath Kunzru, asked a very pertinent question: Has this decline in the wholesale prices reflected itself in the retail prices? In fact, the consumer is concerned with the retail prices and not with the wholesale prices. It may be of some consolation to me, it may be of some consolation to economists that the wholesale prices have gone down but not to the consumer. Experience has shown that once the wholesale prices begin to come down in time they reflect themselves on the retail prices. In fact my information is that retail prices are also going down and for that purpose I would like hon. Members to study from day to day the prices quoted in Kanpur market where they are quoted terms of so many seers and chataaks for a rupee. In other places also the retail prices are going down. Maybe, the retail prices are not going down at the same speed as the wholesale prices because the wholesale prices may take a little time to reflect themselves in the retail prices. That is all that I have to say about food except that I might add that so far as food policies are concerned, I find that there is more or less a general acceptance. Some Members have pointed out that the implementation has been defective here or there and we must remove the defects in the implementation. I do not deny that defects are there.

Now, I come to the question of food Very rightly we have production. been criticised for not raising as much food as the country needs. I made it clear in the beginning; in fact there

cannot be a greater admission than what the hon. Prime Minister said in other House. He unequivocal terms that he had not fully realised the importance of agriculture in our planning five or seven years ago. Since then by experience he had become wiser. And our Prime Minister is not only the head of the Government, he is the biggest man in the country. If that realisation has come to him I think that the future of the country is bright. Well, some people have said, 'why do you talk of it now?' We talk of it now because we have realised it now. Probably it is our fault that we did not realise it earlier. Pandit Kunzru asked what the Prime Minister was doing to help in the increase of agricultural production. I know my limitations: I have never been unaware of them. I do not carry the same weight-in fact, no other person in the Government or in the country carries the same weight-as the Prime Minister does. It would be a folly on my part to think that I can achieve what the Prime Minister can do. But I can assure the hon. Member Pandit Kunzru that for more than one year the Prime Minister has been taking a very active part in food production.

SHRI BHUPESH GUPTA: Active interest in food production.

SHRI A. P. JAIN: In fact he has been acting as a sort of super-Agriculture Minister. I have been in the Central and State Government ten years, and I have always been loath to pass on my burdens to the Chief Minister or the Prime Minister. The Chief Minister or the Prime Minister is very hard pressed. has too much work to do, and any Minister possessed of any self-respect should not add to his burdens. late, realising the position in the country, there hardly passes a when we do not exchange telephone calls or write letters or discuss problems.

The Prime Minister called a meeting of the National Development

Council in the month of January last. He also invited all the State Agriculture Ministers to that meeting, and in that meeting all the schemes of agricultural production were discussed in detail for two days, not only with the Chief Ministers but also with the Agriculture Ministers. The Prime Minister presided over that meeting. He was present all through.

Now, the Prime Minister has also been dealing with the State Governments. He has been writing to them not only in a general way but about specific schemes, about improvement in administration, strengthening the State Departments of Agriculture, and so on. I do not think that any other Prime Minister or any other man who carries such a heavy burden could do more than what our Prime Minister is doing.

hon. Member, Shri Then. the raised another Kunzru. important point. He said that while the aggregate production in India had going up, there was not the increase in the yield per acre. I think his criticism was correct. But there is some explanation for that also, beaddition of new land every means that some marginal lands are being added where the production is low, and the addition of the new land depresses the national average. Nonetheless I am not prepared to deny that there is ample scope for intensive cultivation and our future policy should be that from the same acre we should produce more. I made it clear yesterday that there are progressive farmers in this country who produce four times, five times, and sometimes seven or eight times, the average Now, if one man can achieve it, surely others can achieve it, and particularly in the areas where irrigation is available or where there is an assured and well-spread rainfall, the prospects of increasing agricultural production are very good. We must accept the force of the criticism of and concentrate more Shri Kunzru and more upon intensive production. [Shri A. P. Jain.]

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Now, Sir, some questions have been raised about the reliability of statistics. I certainly gave some statistics. I cannot swear that our statistics can be treated as cent per cent correct. In fact agricultural statistics all over the world have severe limitations. They are not like industrial statistics where you can say, you have put in so much of cotton, you must have so much of cloth, you put in so much of jute you must have so much of jute This question of reliability product. of our statistics was very thoroughly examined by the Foodgrains Enquiry Committee presided over by Ashok Mehta, and the Committee have paid quite a tribute to Statistical Department. They say that both the coverage and also the quality of the statistics have improved. Nonetheless I do not want to tell the hon. Members that they should accept these statistics as God's own truth. Yet they bespeak of trends, and the trend has been that by and large agricultural production has gone up. I say 28 per cent, it may be 25 per cent or it may be 30 per cent. But in statistics there is always a certain margin of error and we have to allow for that margin.

A question was asked by my friend Mr. Shiva Rao: What is the Government going to do? I know that our statistics can be further improved. I know that sometimes different sets of statistics are published by the State Governments and the Central Government, and they come into conflict with one another. This state of affairs has to There must be one set of good statistics upon which we could rely. In a system of planning, statistics play a very important role. Whatever may be the limitation of statistics, no planning is possible without statistics. That matter is engaging the active attention of the Cabinet. One of our leading statisticians has prepared scheme, and there are certain countersuggestions. It is not a thing which we can decide easily within a few hours. The matter is being considered

and we hope that we shall start the system of having good and reliable statistics, though the establishment of the system may by no means be a short-term project.

Another question which has been raised by my friend Mr. Shiva Rao is about fertilisers. He asked me why I had not referred to green manure. I had not referred to many other things. In fact I wanted to refer to certain salient features. Even referring to certain salient features I took about an hour or more. Not that I do not realise the importance of green manure Green manure has played an important part particularly in the State of Madras. Green manure is also becoming popular in other parts of the country. But I join issue with him if he means that production in Madras is due only to green manure. I have collected some statistics of the yield per acre from year to year and also of the progressive use of fertilisers in State of Madras. In 1950-51, average yield per acre in Madras was 933 lbs. The use of fertilisers was 44,000 tons. I will not repeat all these statistics for all the years. 1955-56, the use of fertilisers went up to 84,000 tons and the yield went up to 1,120 lbs. In 1956-57, the use of fertilisers went up to 1,08,000 and the yield increased to 1,304 lbs. I do not mean to say that all this increase can be attributed fertilisers just as I am not prepared to accept that all this increased yield can be attributed to green manure. In agriculture, there are a number of / factors. Irrigation is one of them. Agricultural practice is another. use of fertilisers and green manures are other factors. Another factor is better seed. There are so many things which lead to increased duction. It cannot be attributed to any one single factor.

SHRI P. S. RAJAGOPAL NAIDU: Judicious mixture of both.

Shri A. P. JAIN: Yes, judicious mixture of all these things. In fact,

the yields per acre in different States appear to have a direct relationship with the use of fertilisers. Orissa is one State where the use of fertiliser in paddy is the smallest and its yield is the lowest. Bihar is another State where the use of fertiliser in paddy is small and there, the yield is also low and it has been keeping or less stationary. also holds good considerable to a extent in Uttar Pradesh.

So far as fertilisers are concerned, I am fully convinced that unless we use more fertilisers, our production will not go up at the pace at which we want it to go. True, we must put up more fertiliser factories. But it takes a few years for a fertiliser factory to come up. What are we to do in the interval? Are we to sit with hands and wait till the fertiliser factory comes up? Or are we to make some arrangement for the import of fertilisers? Well, Sir, I have got a scheme worked out by a specialist who has considerable experience of fertilisers and agriculture. His contention is that, if during the remaining part of the Plan we import fertilisers worth a hundred crore of rupees, it will give us foodgrains worth three hundred We may be self-sufficient. But I am not hopeful that we can get such a big sum of about a hundred crores for the import of fertilisers. Nonetheless, it stresses the importance of fertilisers and we should get more and more of them immediately, not waiting for the setting up of any factory.

SHRI P. S. RAJAGOPAL NAIDU: Has the Planning Commission seen that Report?

Shri A. P. JAIN: Yes. Then, I come to another matter on which considerable stress has been laid, that is, the question of land reforms. In fact, I am a very old enthusiast of land reforms. Many of the hon. Members who today talk of land reforms were

not in politics when I started the land reforms more than 22 years ago.

SHRI V. PRASAD RAO: It has become very old.

SHRI A. P. JAIN: Yes, old but stronger.

SHRI V. PRASAD RAO: Not always.

SHRI A. P. JAIN: In this case. My hon, friend, Nawab of Chattari used to curse me once for enforcing land reforms. I still think that reforms are essential for increasing production. Not that we have done anything about land The intermediary practically all over the country has been eliminated. There is fixity of tenure. All over the country fair rents have been fixed. What has not been so fully done are, firstly, imposition of ceiling; secondly, law of resumption and thirdly, consolidation. Of these I think consolidation is by far the most important. I know the importance of all these things. My Party knows the importance of all these things. The Government knows the importance of these things. And realising the importance of these things, a Committee consisting of the 'Big Three' of the Congress has been set up-the Congress President, Pandit Govind Ballabh Pant and Shri Morarji Desai-to expedite the implementation of reforms. I hope it will be done. But as the Agriculture Minister, in spite of all the faith that I have in land reforms, I today find myself on the horns of a dilemma. On the one side, I see the importance of land reforms; on the other side, I see that the schemes of land reforms are reprogress. tarding agricultural Both and Mr. Naidu Mr. Ahmad opposite views-one for land reforms, particularly, ceilings and the other opposed to ceilings. They both agree on one point—that is, that these land reforms are holding down the agricultural production. Mr. Ahmad said that if there is consolidation for some five or seven years, people do not put in any manure; they do not

[Shri A. P. Jain.]

construct a well or a bund, because there is no certainty where the land will go. I feel the same thing. Mr. Naidu also feels the same thing.

SHRI Z. A. AHMAD: Why should consolidation go on for five years?

SHRI A. P. JAIN: It is your estimate. It is a wrong estimate. It takes a few years. I know about things in my district where consolidation has been going on for one or two years. Prior to consolidation, as soon as information is received, the farmers are not interested in doing any work of development. He ceases to put any manure there.

SHRI Z. A. AHMAD: How many years has it taken in your district?

SHRI A. P. JAIN: The full implementation takes two years or so. is a long period. But the point is, while consolidation is important, has created an uncertainty.

I would like that these things should be done in the shortest possible period. Of course, the Committee to which I referred, is looking into this. If there is any delay, we should do something to expedite it. If there is going to be an indefinite delay in the implementation of land reforms, perhaps it is better to have a sort of peace so that production may not go down. These are all questions which I am not expressing any final opinion: these are difficult questions with which we are faced.

Hon. Dr. Kunzru raised another question about the figures of the small irrigation works. He asked me whether those figures could be considered to be totally reliable. These figures have been supplied to us by the State Governments and I take it that they are correct, but they have not been checked up. We also feel that sometimes, the figures which we get from States are not correct. A Committee which was until recently presided over by Mr. Gadgil, appointed to check up these small irrigation works. This Committee has already visited some States and hope that as a result of the findings of this Committee, we shall not only know what is actually the benefit which has accrued from small irrigation works, but also how the difficulties and shortcomings of the small irrigation works can be removed.

6 P.M.

Then, Sir, one hon. Member—I cannot for the time being locate his name-hinted that some old works were being neglected.

SHRI JASWANT SINGH: I raised that point.

SHRI A. P. JAIN: We also felt the same thing. And in one of our conferences at Hyderabad, where representatives of four or five State Governments were present, we discussed this question. It is a fact that while we are building some new works, some of the old works are not properly looked after. There were certain channels, certain drains and certain other things which were looked after by the zamindar. The zamindar has now gone, but no substitute has been found, and some of those channels and drains have been clogged. Therefore the State Governments have been advised and they are setting organisations to look after the works. Smaller works are to be entrusted to village panchavats because in the matter of these irrigation works it would be really tragic if these things are entrusted to an Executive Engineer or to a Superintending Engineer or even to a Chief Engineer. It should be the people of the locality who should look after these works and maintain them. The even raise a levv panchayat may wherever it becomes necessary. Sir, adequate arrangements for that are being made. Well, Sir, these are some of the important points which I thought I should deal with. Many other points also have been raised with which I do not think it is possible for me to deal. In fact, I have already reached the end of my time.

But before I conclude, Sir, I must thank the hon. Members of this House for the very dispassionate manner in which they have conducted the debate and for the valuable suggestions they have made. All I can say is that in administering this Department I shall bear their suggestions in mind. Maybe, I may not be able to accept all of them even though I may feel that some are desirable. But I shall make

effort to benefit from them. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 11 A.M. tomorrow.

The House then adjourned at two minutes past six of the clock till eleven of the clock on Wednesday, the 17th September 1958.